

**Inspection Report
Of
M/s India Waste Management Pvt.
Ltd.Mandideep, District Raisen (M.P.)**

In the Matter of

**Original Application No.68/2021 (CZ)
Vikram Denwar V/s India Waste Management Pvt. Ltd. &Ors
w.r.t.
Hon`ble National Green Tribunal [Central Bench]
Bhopal Order Dated 13.09.2021**



**Date of Visit: 26th October2021
Location: Mandideep, District Raisen (M.P.)**

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Glossary

APCD	Air Pollution Control Device
BMWM	Bio Medical Waste Management
CEMS	Continuous Emission Monitoring System
CO	Carbon Monoxide
CO ₂	Carbon Dioxide
CPCB	Central Pollution Control Board
CBWTF	Common Bio-Medical Waste Treatment Facility
CTE	Consent To Establish
CTO	Consent to Operate
DG	Diesel Generator
ETP	Effluent Treatment Plant
GPS	Global Positioning System
HCF	Health Care Facility
HWM	Hazardous Waste Management
MoU	Memorandum Of Understanding
OCEMS	Online Continuous Emission Monitoring System
PLC	Programmable Logic Controller
PM	Particulate Matter
PPE	Personal Protective Equipment
TSDF	Treatment Storage Disposal Facility

Inspection Report of M/s India Waste Management Pvt. Ltd. Mandideep, District Raisen (M.P.) in compliance of the direction issued by Hon'ble NGT the matter of Original Application No.68/2021 (Vikram Denwar V/s India waste Management Pvt Ltd & Ors)

Hon'ble NGT (CZ), Bhopal vide its order dated 13th September, 2021 in the matter of OA no. 68/2021 "Vikram Denwar Vs India Waste Management Pvt. Ltd. &Ors" directed in para 1,5 and 6 as under :

1. *The issue raised in this Original Application is violation of Hazardous Waste Management Rules, 2019, Environmental Laws, Guidelines and specific conditions prescribed in Environmental Clearance as per the Environment (Protection) Act, 1986 by Respondent M/s India Waste Management Pvt. Ltd., Common Bio Medical Waste Treatment Facility at E-3, New Industrial Area No. 11-II, Mandideep, Tehsil –Goharganj, District Raisen (M.P.).*
5. *We deem it just and proper to call a report on the matter in issue in present Original Application, from a Joint Committee consisting of:-*
 - (i) *Collector/District Magistrate, Raisen (M.P.).*
 - (ii) *One representative from Central Pollution Control Board, (M.P.).*
 - (iii) *One representative from Madhya Pradesh Pollution Control Board*
6. *The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.*

In compliance of the above direction, M/s India Waste Management Pvt. Ltd. Mandideep (further mentioned as 'Unit') which is functioned as Common Biomedical Waste Treatment Facility (CBWTF) at E-3, New Industrial area No. 11, Tehsil- Goharganj, Mandideep-II, District Raisen (MP) has been visited by the joint committee on 26th October, 2021 to assess the compliance status of Bio-medical Waste Management, Rules 2016 and other prevailing rules. The joint committee is comprised of the following officers:

1. Shri Aditya Sharma, Sub Divisional Magistrate, Goharganj, Raisen (Representative of Collector Raisen).
2. Shri Shriniwas Dwivedi, Regional Officer, MPPCB, Mandideep (Representative of M.P. Pollution Control Board, Raisen).
3. Dr. Yogendra Kumar Saxena, Scientist 'C' Regional Directorate, CPCB, Bhopal.

Shri Shardul Shah, Director of the said CBWTF along with managerial staff were present during the inspection and informed about present waste management practice and status of legal compliance. Mrs. Sangeeta R. Dani, Chief Chemist, Regional Office MPPCB Mandideep was present along with her monitoring team. Dr. Anoop Chaturvedi, Scientist B from CPCB, Dr. Praveen Kothari, Junior Scientist and Shri Ravi Shankar Bharti, Junior Scientist from Regional Office MPPCB Mandideep were also present as a team member.

The main issues raised in the petition by the Applicant regarding the CBWTF and verification points as per 13.9.2021 order are as under:-

1. Incinerator has been established in close proximity of residential area and nearby school and EC granted without assessing Environment impact on school going children and inhabitants.
2. CBWTF is not complying procedure prescribed for Collection, transportation & Treatment of BMW as per the BMWM Rules, 2016 and CPCB Guidelines.
3. Inadequate waste storage facility as per BMWM Rules, 2016 and CPCB Guidelines.
4. Incinerator is running unscientifically and not maintaining required temperature and retention time.
5. Incinerator ash not disposed in scientific manner and disposing as the same is surrounding area and illegal operation of Hazardous activities.
6. CBWTF is violating provisions of Section 25/26 of the Water Act and discharging untreated waste water. ETP capacity of 300 KLD as per EC but not installed.
7. OCEMS not functioning properly and violation of Ambient Air Quality (AAQ) and real time monitoring (RTM).
8. CBWTF has not installed DG set as per CPCB Guidelines.
9. Air and Water quality deteriorated due to CBWTF operations.

To verify the factual status, the joint inspection team has visited the unit and observed the biomedical waste management related activities which include verification of waste transport, storage facility, segregation practice adopted, functionality of treatment equipment's, record keeping, data transmission, adequacy of APCD and ETP, hazardous waste management etc. The plant was found operational at the time of visit. During the visit the team also interacted with manager, machine operator and helpers of unit to find out the awareness level and subject knowledge of work assigned.

(A) Earlier petitions on the same issue:-

1. In year 2016 a petition was filed by OA no. 148/2016 (CZ) Shivam Gupta Vs India Waste Management Pvt. Ltd & 4 Ors. The matter was related to sitting criteria for installation of CBWTF. In the order of Hon'ble NGT dated 09.05.2017 directed that before the operation of incinerator environmental clearance may be obtained by the CBWTF. In compliance of the Hon'ble NGT order the said unit had obtained EC from SEIAA vide letter no 1530/SIEAA/2018 dated 12.08.2018. (Copy of Hon'ble NGT order dated 09.05.2017 is enclosed as **Annexure-01**)
2. In the year 2018 another petition was filed by OA no. 12/2018(CZ) Devi Singh Meena Vs SEIAA, MPPCB, India Waste Management Pvt. Ltd. & 4 Ors. In this petition the EC was challenge which was granted by SEIAA,MP. As per the judgment of Hon'ble NGT dated 20.07.2020 no irregularity was observed while granting the EC to said unit. In the application it was also mentioned that the Incinerator has been established in close proximity of residential area and nearby School without assessing the environmental impact on school going children and inhabitants. The matter was heard before the Hon'ble NGT and the order dated 20.07.2020. Copy of Hon'ble NGT order dated 20.07.2020 is enclosed as **Annexure-02**. The application was dismissed by the Hon'ble NGT. Para no. 16 of the judgment is as follows :

“Considering above all aspects, reply, objection and rejoinder to the reply, we are of the view that the appeal is devoid of any merit and have no substance and therefore deserves to be dismissed.”

(B) About The Unit :-

The unit is located at plot no. E-3 Sector, New Industrial area, Mandideep district – Raisen (Coordinates- Latitude-23.0793 & Longitude-77.5394) and date of its operation commencement is 01.03.2020. The unit has installed one incinerator of 250 kg/hr capacity with fully PLC controlled system and Air pollution control measures dry scrubber, bag filter and 30 meter high stack. The unit has provided Online Continues Emission Monitoring System for measurement of polluted emitting through the stack. The incinerator has temperature control system for primary and secondary combustion chambers. Temperatures of primary and secondary combustion chambers are also displayed in Online Continues Monitoring System. The unit has separate storage rooms for storage of yellow and red category BMW and separate rooms for storage of incineration ash. For treatment of recyclable BMW i.e. red category BMW the unit has two Autoclaves of capacity 430 Litres /Hours each and two shredders of capacity 400 KG/Hours each. The unit has two numbers of sharp pits. For treatment of wastewater which is generated from floor washing, vehicle washing, autoclaves etc., the unit has 05 KL/Day capacity effluent treatment plant (ETP). Treated effluent is reused for plantation within the premises. The facility has around 793 HCFs and covering 12419 beds and 2200 kg/day BMW collected and treated per day on average basis.

During inspection the incinerator was found operating and temperatures of primary and secondary chamber were observed within prescribed range as per the Guidelines. Online Continues emission monitoring System was observed and emissions were observed within prescribed standards. Details of results are also mentioned latter paras in this report. ETP was found operating and no discharge was observed outside of the CBWTF premises. During visit photographs and other relevant information were also collected which are incorporated in the report.

(C) The main issues raised in the petition and observations of the team during inspection are as follows:-

ISSUE 1 - Incinerator has been established in close proximity of residential area and nearby school and EC granted without assessing Environment impact on school going children and inhabitants :-

1. M/s India Waste Management Pvt. Ltd. (CBWTF) is located in the notified

Mandideep Industrial Area. Hence no buffer zone may be required. Moreover, the land available with CBWTF is 05 acres which is more than the required area (minimum 01 acre) for setting up the facility. However, as per CBWTF guidelines 2016 the SPCB is the prescribed authority to ascertain the need for a new facility based on the gaps in Bio-medical Waste generation and treatment, for which proper inventorization on part of the SPCB is also done and accordingly permission has been granted. Matter related to close proximity of residential area and nearby school has already been submitted before the Hon'ble NGT OA no. 12/2018(CZ) Devi Singh Meena Vs SEIAA, MPPCB, India Waste Management Pvt. Ltd. & 4 Ors. The Hon'ble NGT has issued order dated 20.07.2020 and dismissed the application. The said order has already been enclosed as **Annexure-2** above in this report.

2. The said unit has obtained the CTE from MPPCB and also obtained the environmental clearance from SIEAA vide letter no 1530/SIEAA/2018 dated 12.8.2018 (copy of EC is enclosed as **Annexure-03**). Thereafter the Unit was granted CTO by the MPPCB on dated 29.12.2019. The unit has Consolidated Consents and Authorization (CCA) under the Air and the Water acts & the BMW Rules, 2016 and the HOWM Rules, 2016. The unit has Consents under the Air Act 1981 and Water Act 1974 valid upto 31.12.2023, Authorization under BMW valid upto 31.12.2022 and Authorization under HOWM Rules, 2016 valid upto 31.12.2024 (Copy of CCA issued on dated 21.02.2021 is enclosed as **Annexure-04**).
3. As per the Revised Guidelines for Common Bio-Medical Waste Treatment and disposal Facilities issued by CPCB on dated December 21, 2016, *A CBWTF shall preferably be developed in a notified industrial area without any requirement of buffer zone* as per Para 6(a) of the Guidelines. To further decrease the pollution potential MPPCB has prescribed additional control measures such as (i) adoption of best available technologies to control the emission; (ii) adoption of zero liquid discharge and impose these conditions in CTO. In compliance of above the unit has installed dry scrubber technology to control flue gas emission and Zero liquid discharge to control water pollution.
4. In view of the above, the committee opinion is that the unit has completed all the necessary formalities i.e. obtaining of CTE, EC and CTO previously as per the Guidelines of CPCB.

ISSUE 2 - CBMWTF is not complying procedure prescribed for Collection, Transportation & Treatment of BMW as per BMW Rules, 2016 and CPCB Guidelines:-

1. As informed by the unit representative of the facility the waste is being collected from the member HCFs by the 10 dedicated vehicles on daily basis from urban/sub-urban areas and alternate day from rural and remote areas. In emergency conditions the waste was also being collected twice in a day as per required especially during recent Covid-19 pandemic period. Every day the collection starts in the morning and completed in the evening. The collected waste is treated / incinerated as soon as possible.
2. In compliance of CPCB guidelines for management of Covid-19 waste revision-4, the unit has provided separate waste collection mechanism with 02 dedicated vehicle but as on date one vehicle (vehicle no MP 04 LD 3611) is deputed for Covid-19 waste collection as very less number of Covid-19 patients in the city.
3. The unit has installed GPS tracking system in all the vehicles and system found functional during visit.
4. The unit has provided 10 vehicles for collection of waste and 8 vehicles are operational and 2 for standby. The vehicles have labeled with the bio-hazard symbol (as per Schedule IV of the BMW Rules) and displayed the name, address and contact telephone and mobile number of the CBWTF.
5. The route chart of the vehicle and running log book of random vehicle was verified and found in order. The vehicle movement was also verified by GPS site during visit and out of 10 vehicles, 8 vehicles were found operational in field. The credentials of GPS system given in (Annexure-05).
6. The unit has adopted bar code system for tracking of waste movement and it was observed that small HCFs and some private HCFs are adopting the bar code system, but HCFs located in rural areas are yet to adopt the bar code system.
7. As discussed with representative of the unit, it has been accepted that during the peak time of second wave of Covid-19 Pandemic, minor mismanagement was happened due to acute shortage of trained staff in HCFs, unwillingness of waste collection by sanitary staff in HCFs and unknown fear of corona virus but same had been managed very soon. As informed during April and May 2021 the unit was receiving mix type of waste from temporary Covid-19 centers established by the local

administration because of untrained manpower engaged for waste management by the Municipal Corporation.

8. In view of the above facts it seems that the collection and transport work has been found satisfactory at the time of visit.

ISSUE 3 - Inadequate waste storage facility as per BMW Rules, 2016 and CPCB Guidelines:-

1. The unit has provided separate storage room for yellow category of waste (980 Sq.ft.) and red category of waste (1003 Sq.ft.). Each room has well-designed roof and walls and well ventilated and easy to wash. The CBWTF has provided smooth & fine floor and wall surfaces of tiles/Kota stone. The unit has also provided treated waste storage room (1012 Sq.ft.) at the time of visit approx 120 to 140 kg plastic waste was found stored for shredding.
2. The equipment rooms also have a separate cabin, to supervise the operation of the equipment and to record the waste handling and equipment operational data attached to each equipment room. It was observed in the treatment equipment rooms and waste storage rooms arrangement of 'fly catcher/killing device' available. As informed the rooms are washed and cleaned with a suitable disinfectant every day.
3. The CBWTF located on the 5 acre industrial plot and has enough space within it to install required treatment equipment, untreated and treated waste storage area, vehicle-parking, vehicle and containers washing area, Effluent Treatment Plant, administration room or staff room etc. In view of above it can be mentioned that the facility has more than sufficient space for waste storage and its operation.
4. The unit has provided separate space for storage of Covid-19 waste inside the untreated waste storage area, display board and separate bins also provided for the same.
5. The unit has separate collection and storage arrangement for incineration ash. Area of ash storage room is 466 Sq.ft.
6. In view of the above facts it seems that the BMW storage & Hazardous waste storage facilities have been found adequate and satisfactory.

ISSUE 4 - Incinerator is running unscientifically and not maintaining required temperature and retention time:-

1. The unit has provided BMW treatment facilities inside a covered shed area apart from waste storage and treated waste storage area, Following treatment units are found installed in the premises:
 - a. Incinerator of 250 Kg/hr capacity (M/s Alfa Therm Ltd. make)
 - b. 02 Autoclave of (2x 430 litters) capacity Arko and Nivia make
 - c. 02 Shredder of(100 Kg/hr X 2) capacity make Saratech equipments & Alfa Therm Ltd.
 - d. 02 Sharp pit with covered top.
 - e. Vehicle washing platform.
2. It was observed that the present 250 kg/Hr incinerator (M/s Alfa Therm Ltd. make) is rotary type of incinerator and having 2 second residence time as per certificate provided by manufacturer. Copy of the certificate provided by the manufacturer is enclosed as **Annexure-06**.
3. At the time of visit the incinerator was found operational, it is a Rotary kiln type incinerator equipped with mechanical feeding system with conveyer belt and with double door pusher system and static secondary chamber. It is fully operated with PLC system to control operations and also fitted with sensors for Real Time Monitoring (RTM) data capturing to send the data to MPPCB/CPCB server. The OCEMS data sheet of the day of visit is enclosed as **Annexure-07**.
4. Incinerator having temperature sensors to measure real time temperature in primary and secondary chamber. The OCEMS system is having LED display and storage arrangement for all the data of primary and secondary chamber including temperature. HSD is being used as fuel in the incinerator for incineration of BMW waste. On average basis incinerator operated 10 to 12 hours/day, in case of excess waste it can be operated on 20 hr/day also.
5. The operation of incinerator and feeding of BMW process is observed by the committee. The temperature in primary and secondary chambers was observed 929⁰C and 1097⁰ C respectively. The minimum temperature in primary and secondary chamber is 800⁰C ± 50⁰C and 1050⁰C ± 50⁰C as per the BMW Rules. Incinerator was found operational during entire visit and no abnormal observation was observed. Print out of OECMS portal showing temperature of primary and secondary combustion chambers and gaseous emission of CO & CO₂ through the stack is enclosed as **Annexure-07**.

6. The unit has provided negative draft measurement device in primary chamber and pressure difference was observed 1.52mm which is well within the range (1.27 to 2.54 mm of WC), negative draft is required to avoid leakage of gaseous emission from primary chamber.
7. The unit has installed thermocouple at appropriate location i.e. in primary chamber before admission of secondary air and in secondary chamber at the end of chamber or before admission of dilution medium to cool gas.
8. The operation of incinerator is verified through PLC print out and available data of OCEMS and through manual log book also found in order.
9. The unit has two autoclaves one is gravity flow type and another pre-vacuum type. The capacity of autoclave is 430 ltr/Hr each. The autoclave was in operation at the time of visit and completed one batch of recyclable material and print out of the process duration was also available. The unit performed strip test on routine basis and spore test of each batch and records was also maintained. The unit has provided separate energy meter for autoclave and found functional during inspection. The electronic print out of autoclave on the day of visit 26.10.2021 is enclosed as **Annexure-08**.
10. At the time of visit both the shredders were found functional and kept in instrumentation room fixed on RCC foundation, separate energy meter has provided for each shredder. Manual log book for shredder operation was maintained.
11. The unit has also provided two concrete make with cover top sharp pit the dimensions of pit is Sharp pit no. 1: 3'8" x 2'10" x 3'6" and Sharp pit no. 2: 4'2" x 2'4" x 3'6" for disposal of glass sharp and needles.
12. In view of the above facts it seems that the CBWTF facility has required equipments for disposal of BMW were found operational.

ISSUE 5 - Incinerator ash not disposed in scientific manner and disposing as the same is surrounding area and illegal operation of Hazardous activities:-

1. The unit has Authorization under HOWM Rules, 2016 valid for period upto dated 31.12.2024 for hazardous wastes generating from CBWTF which are (1) Chemical sludge from waste water treatment (Cat. 35.3)- 0.5MT/year and (2) Ash from incinerator and flue gas cleaning residue (Cat. 37.2)- 200MT/year. The unit has obtained the membership of TSDF, Pithampur. Copy of the membership is enclosed as **Annexure-09**. The unit has disposed 7.850 MT and 8.850 MT of ash on 20.10.2021 and 26.10.2021 respectively. Copy of manifest is enclosed as **Annexure-10**.

The unit has submitted information for disposal of Hazardous wastes to TSDF Pithampur during year 2021 and copy of the same is enclosed as **Annexure-11**.

2. The unit has provided separate area (466 Sq. fit.) for incinerator ash storage at inside of the process area. It was observed during visit approximate 50 to 40 kg of ash stored. The unit has also installed the display board of hazardous information at main gate and updated as per record.
3. Surrounding area of the CBWTF was also inspected and the inspection team found that, no ash disposed of in the surrounding area during the inspection on 26/10/2011.
4. In view of the above facts it has been observed that the CBWTF is disposing incineration ash to TSDF Pithampur as per the Authorization granted by MPPCB and no ash was found disposed in the surrounding area.

ISSUE 6 - CBWTF is violating provisions of Section 25/26 of the Water Act and discharging untreated waste water. ETP capacity of 300 KLD as per EC but not installed:-

1. The major source of waste water generation is floor, vehicle and equipment washing for which the unit has provided 05 KL capacity ETP based on MBBR Technology which comprised of Bar Screen, O/G Trap , Equalization Tank, Aeration Tank, Secondary Settling Tank, Pre filter Tank, Treated Water Tank, Sludge Collection Tank, Multigrade Sand Filter (MGF) & Activated carbon filter (ACF). The treated water is being reused in gardening purpose inside the plant premises. At the time of visit no outside discharge of waste water observed.
2. The unit has provided soak pits and septic tank inside the premises for treatment of domestic waste water.
3. As informed and observed during visit the waste was unloading from the vehicles, the vehicle and empty waste containers has been washed properly and disinfected. Washing carried out in an open area on impermeable surface and liquid effluent so generated being conveyed and treated in an effluent treatment plant. The unit provided impermeable area is appropriate size so as to avoid spillage of liquid during washing.
4. The unit has installed flow meter at water withdrawal point and outlet of ETP. Separate energy meter for ETP has been provided and found functional during visit.

5. The applicant raised the issue regarding non installation of ETP of capacity 300 KLD as per the conditions given in the EC. In this regard it is stated that EC was granted for CBWTF for 05 phases of establishment. At present the CBWTF has been established as per phase-1 with incinerator of capacity 250Kg/hr. The unit had proposed to install laundry of total capacity of 10000 Kg/day and accordingly EC was obtained and for total plant capacity of incinerators 2 x 250 Kg/hr and laundry of capacity 10000 Kg/day, ETP of capacity of 300 KLD was proposed to be installed. But presently only first phase of the project is completed and in this phase at the place of wet scrubber the unit has installed dry scrubber system as APCD so it further reduced the water requirement for the unit. As per the logbook of ETP operation maintained by the unit, average wastewater generation is approx 1 to 2 KL/day.
6. As explained above, earlier the project proponent proposed for installation of laundry also but due to some economical circumstance this project has been dropped for time being which is further decreased the water demand, hence to cater the present requirement the unit has installed 5 KLD ETP. The unit has maintained logbook of ETP operation which was observed during inspection.

ISSUE 7 - OCEMS not functioning properly and violation of Ambient Air Quality (AAQ) and real time monitoring (RTM):-

1. As per the guideline of CPCB, the unit has installed OCEMS in incinerator stack to monitor CO and CO₂. Provision for monitoring of temperature in primary and secondary chambers was also available. The unit has installed M/s Vasthi make CEMS in the stack and also awarded AMC work to principal supplier.
2. The CEMS data available at MPPCB/CPCB website which was verified during visit.
3. OCEMS data print out of the day of inspection for 24 Hr basis average is already enclosed as **Annexure-07** with this report. The online print of CEMS shows that RTM data availability is 92.31 percentage against the minimum requirement of 85% as per protocol.
4. The OCEMS details of OCEMS as given below :

URL :<http://esc.mp.gov.in/iogin>

User name :IWM

Password :IWM@103

Office, MPPCB, Mandideep is enclosed as **Annexure-12**.

The unit has also carried out ambient air monitoring through Asia Enviro Lab as third party assessment in month of March 2021 and all consented parameters i.e. PM₁₀ PM_{2.5} SO₂ and NO₂ were found within prescribed limits. The Ambient Air Monitoring Analysis report of the Asia Enviro Lab is enclosed as **Annexure-13**.

- To control the Stack Emission from incinerator the unit has provided dry scrubber based emission control technology which is an advanced air pollution control technology as compare to traditional wet scrubber. In traditional wet scrubber technology waste water is generated as a resultant which is requiring further treatment before any reuse. The present APCD consist of cyclone separator, dry scrubber, gas cooler and bag house filters followed by 30 meter high stack. During the visit the MPPCB also conducted the stack emission monitoring to assess the performance of APCD and emission value during visit feed rate of incinerator was 200 to 220 kg/Hr the values are given in the table below:-

Stack Emission Analysis Report of Regional office, MPPCB, Mandideep M/s India Waste Management Pvt. Ltd. Mandideep Date of Sample Collection-26/10/2021					
S.No	Location	PM (mg/Nm ³)	HCl (mg/Nm ³)	NO ₂ (mg/Nm ³) (Nitrogen Oxides NO and NO ₂ expressed as NO ₂)	Remarks
01	Incinerator stack	45.95	BDL	103.7	--
Standard limit		50	50	400	

All the emission results were found within prescribed limit, as given in consent. The Stack Emission Analysis report of Regional office, MPPCB, Mandideep is enclosed as **Annexure-14**. The Stack Emission Analysis report of the Asia Enviro Lab is enclosed as **Annexure-15**.

- As per the emission data monitored the values of CO and CO₂ were observed 0.17% and 10.15% respectively on the basis of it the combustion

efficiency is 98.3% against standard of at least 99.0%. This slight deviation is because of mixing of other waste.

- 4 As informed by operator treated water is re-circulate in the process or used in gardening in side plant premises. At the time of visit dated 26/10/2021, no waste water found discharged outside the premises.

ETP Outlet Sample Analysis Report of Regional office, MPPCB, Mandideep M/s India Waste Management Pvt. Ltd. Mandideep Date of Sample Collection-26/10/2021				
S.No.	Parameter	Unit	Results	Prescribed Limit
1.	pH	pH	6.81	6.5 to 9
2.	Suspended Solid	mg/l	86	100
3.	COD	mg/l	240	250
4.	BOD	mg/l	28.0	30
5.	Total Dissolved Solid	mg/l	2051	2100
6.	Chloride	mg/l	402.12	1000
7.	Oil & Greece	mg/l	6.0	10

Wastewater sample collected from ETP outlet and analysis results revealed that the pH is 6.81, Suspended Solid is 86 mg/l, COD is 240 mg/l, BOD is 28 mg/L, Total Dissolved Solid is 2051 mg/l, Chloride is 402.12 mg/l and O&G is 6.0 mg/l. The ETP outlet sample analysis report of the MPPCB and ETP Flow diagram is enclosed as **Annexure-16**. The unit has also analyzed ETP outlet sample from Asia Enviro Lab as third party assessment in month of March 2021 and all consented parameters found within the limit. The ETP outlet sample analysis report of the Asia Enviro Lab is enclosed as **Annexure-17**.

(D) Other issue:-

1. As per the CPCB guideline the unit has downloaded the 'Covid-19 BMW' app and submitting the Covid waste collection data on regular basis.
2. The overall record keeping was found satisfactory however possibility may be explored to make all the records may be digital type of proof rather than manual.

3. In case of any emergency or unplanned shut down the unit has made MoU with M/s EPC, Sehore which is nearest CBWTF.
4. All the necessary vaccination of staff has been completed and record also maintained which is enclosed as **Annexure-18**.
5. The facility has made its own website (www.Indiawastemanagement.com) in which information related to annual report, health care facilities details etc. has been available.
6. As the unit is collecting and storing the bio medical waste so it is obvious some foul smell is generated inside the untreated waste storage room but outside the process area there was no foul smell sensed by committee members during the visit. However unit is spraying disinfectant solution on regular basis to control the odor related problem if any.
7. The unit has started the bar coding facility but its implementation at ground level was found poor because still un-segregated waste received from member HCFs. It was observed all the bags collected by vehicle and reached on CBWTF during visit were partially bar coded and driver and helper also well acquainted with the bar coding system.
8. The plastic and other recyclable material collected from various hospitals is being stored inside the room for further treatment, after disinfection plastic sold to authorized plastic waste recycler i.e. M/s Sabeeh trading co. Bhopal. The unit has sold out 166083.82 Kg of plastic/recyclable waste, 77516.28 Kg glass/metallic recyclable material and 5184.17 Kg sharps/Needles during year 2021 up to October 24th. Record of the same has been maintained. The receipt of plastic waste acceptance and Copy of Consent of M/s Sabeeh trading company (Plastic recycler) enclosed as **Annexure-19 & 20** respectively.
9. The unit has maintained logbook of Autoclave, Shredder, ETP, Sharp Pit and Test-Calibration Report of Online Continuous Stack Monitoring System which are enclosed as **Annexure-21, Annexure-22, Annexure-23, Annexure-24 and Annexure-25** respectively.

(E) Recommendation:-

On the basis of the joint inspection and air and water quality monitoring carried out by committee, it has been observed that the CBWTF is complying the guidelines of CPCB and air and water pollution monitoring result were found within prescribed standards. The unit is operating as per the Consents & Authorization granted by MPPCB, however for further betterment of the unit the following recommendations are given by the committee:-

1. The unit should comply with all the directions given by MPPCB at time to time.
2. The unit shall provide alternate electric power source for smooth operation of plant in case of power failure.
3. The unit should comply with all the conditions as mentioned in Consolidated Consent & Authorization (CCA) granted by MPPCB.
4. To provide all necessary help to state government regarding awareness & training and establishment of bar code system.
5. To organize more awareness programs and interaction meet with member hospitals (HCFs) so that waste could be segregated properly at source.
6. To maintain all the safety measure and good housekeeping at all the time.
7. To plant more tree inside the premises on vacant land.

31/10/21

(Dr. Anoop Chaturvedi)
Scientist-B
CPCB, Bhopal

S. N. Dwivedi

(S. N. Dwivedi)
Regional Officer
MPPCB, Mandideep

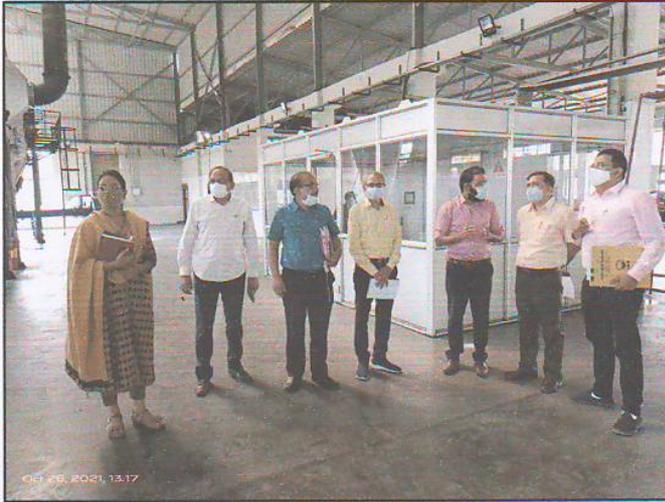
Y. K. Saxena

(Dr. Yogendra Kumar Saxena)
Scientist-C
CPCB, Bhopal

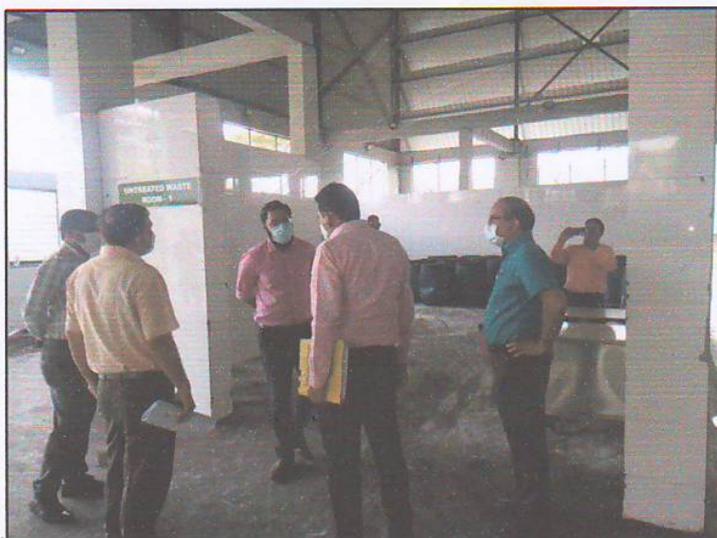
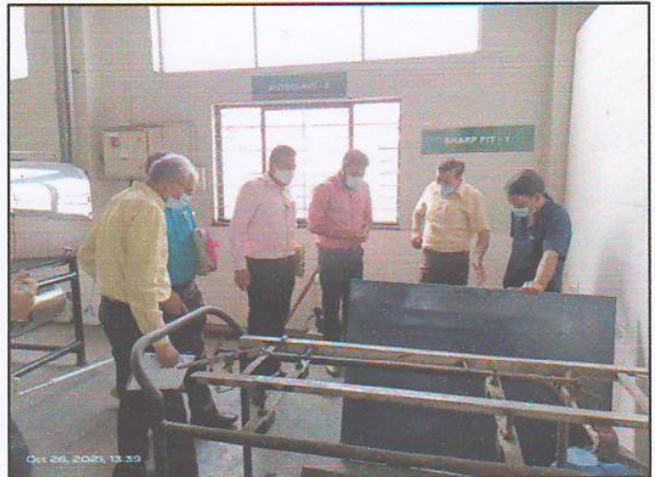
Aditya Sharma

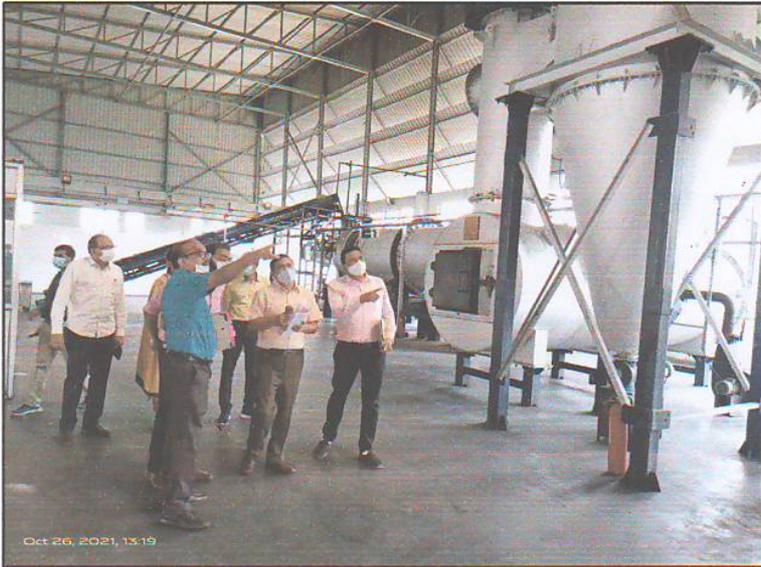
(Aditya Sharma)
Sub Divisional Magistrate
Goharganj, Raisen

Photograph of the visit.



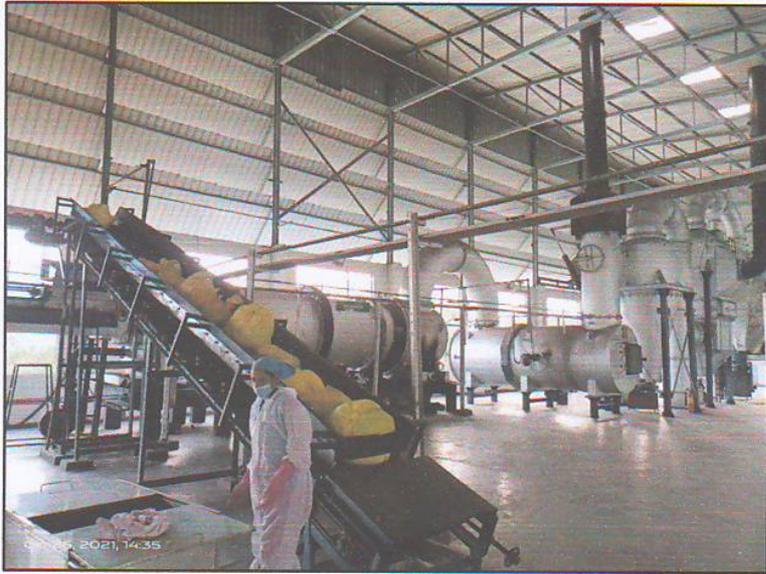
Visit of committee at
CBWTF site on 26.10.2021



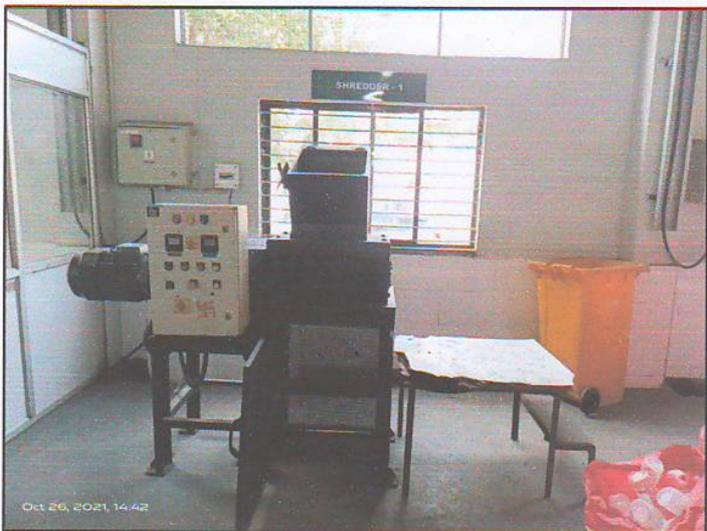


Visit of committee at
CBWTF site on 26.10.2021



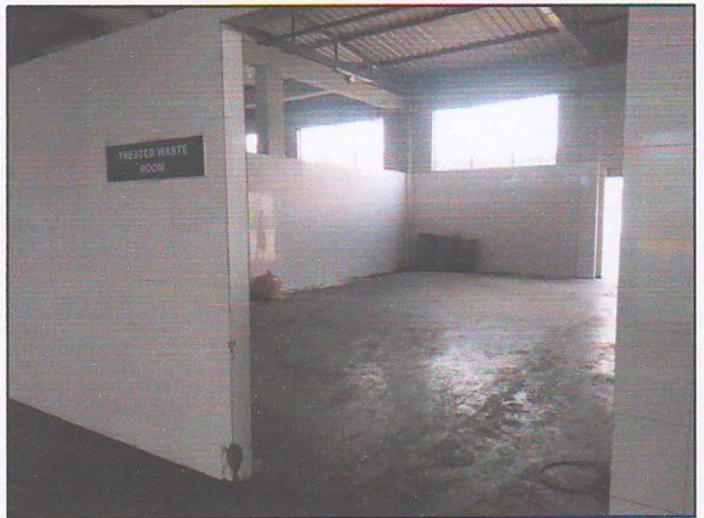


View of treatment equipments.



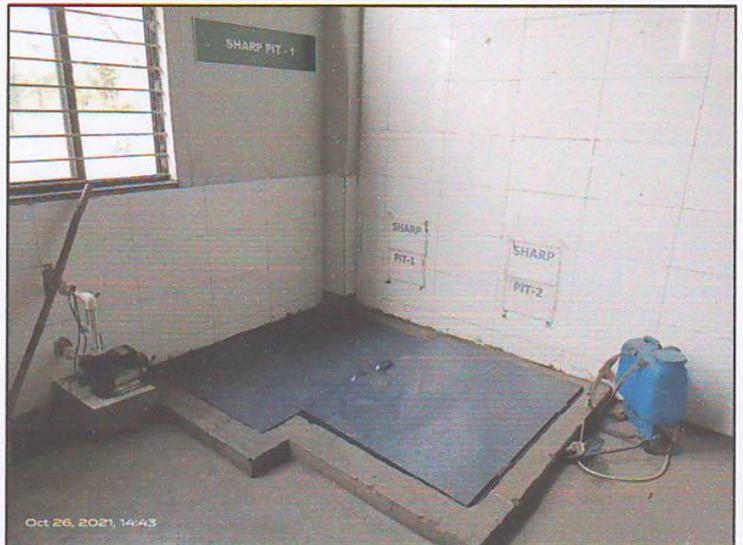


View of BMW storage area



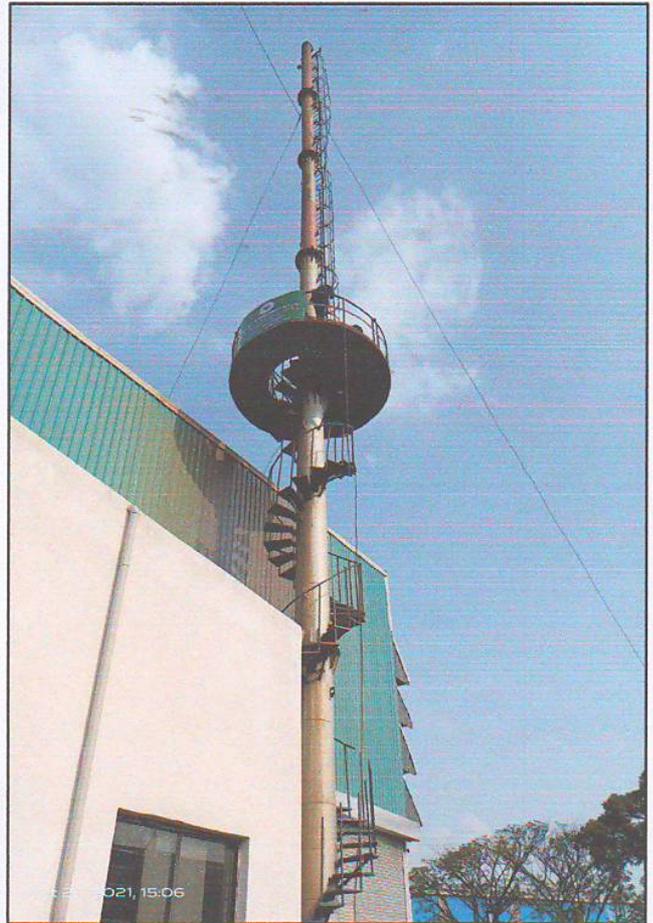


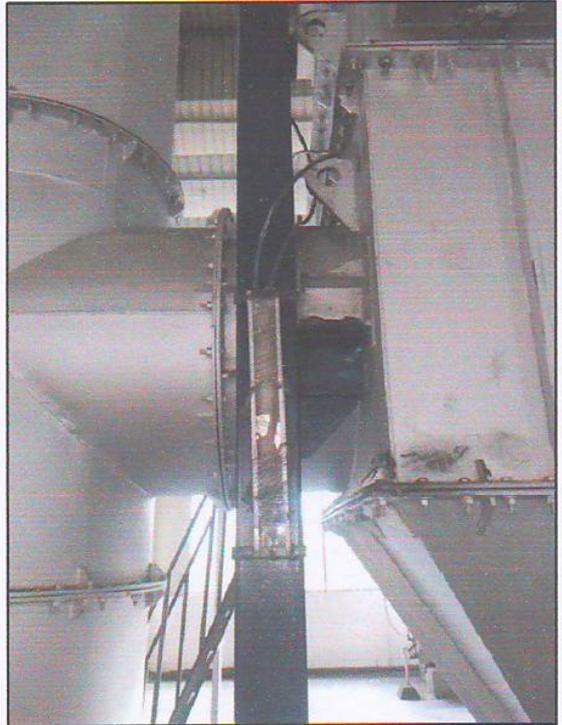
View of ETP and Sharp pit



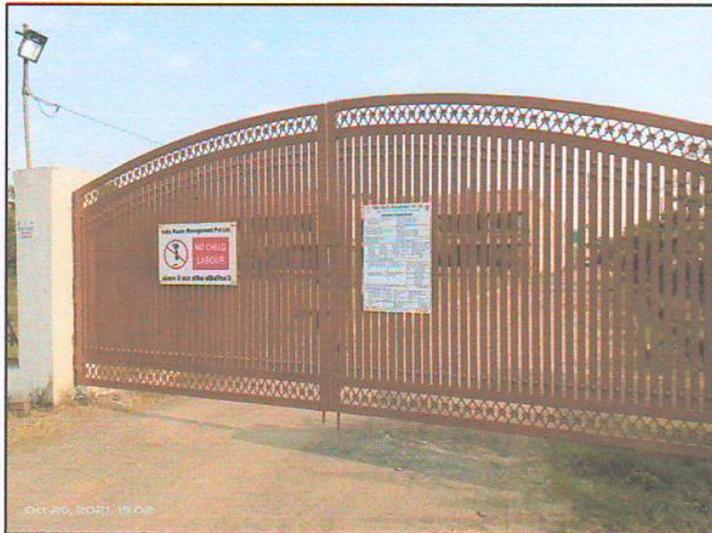
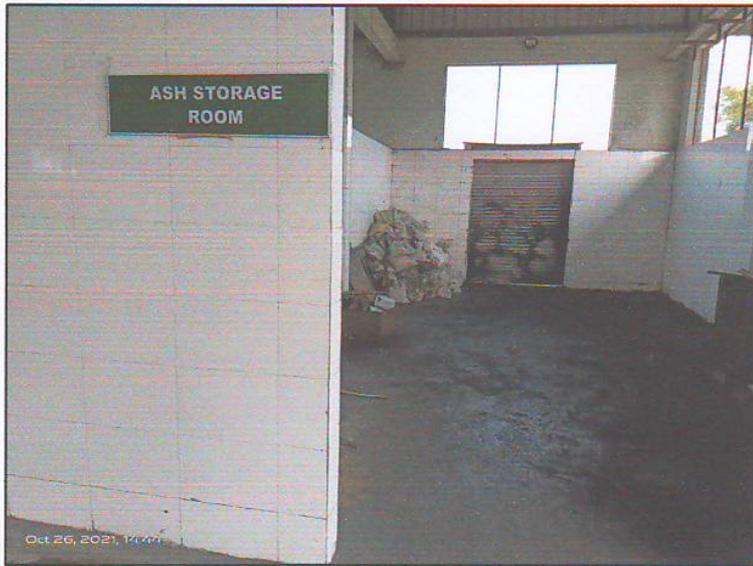


View of control room and APCD





Negative draft measurement device and thermocouple



Hazardous waste storage room and display at main gate

**BEFORE THE NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH,
BHOPAL**

Original Application No. 148/2016 (CZ)

Shivam Gupta Vs. India Waste Management Pvt. Ltd. & 4 Ors.

CORAM : HON'BLE MR. JUSTICE DALIP SINGH, JUDICIAL MEMBER
HON'BLE Dr. SATYAWAN SINGH GARBYAL EXPERT MEMBER

PRESENT : Applicant : Shri Shantanoo Saxena, Adv.
Respondent : Shri Sachin K. Verma, Adv.

Respondent / MPPCB : Ms. Parul Bhadoria, Adv. for
Shri Purushendra kaurav, Adv. with
Shri Neeraj Verma,
Respondent NO. 1 : Shri Ajay Gupta, Adv. with
Shri Nishant Goel, Adv.

Date and Remarks	Order of the Tribunal
<p>Order No. 8 9th May, 2017</p>	<p>The Respondent No. 1 has applied for the grant of EC for setting up of the incinerator at Mandideep for dealing with the Bio-medical waste and creating a facility in accordance with the BMW Rules 2016. It is not disputed before us that while consent to establishment (CTE) has been granted, the same has been granted with the conditions that it would be incumbent for the Respondent No. 1 to obtain the EC and the facility would be required to operate only in accordance with the EC granted.</p> <p>In view of the above we are of the view that SEIAA need to take a decision on the application which is pending before it preferably within a period of three months from the furnishing of the certified copy of this order and till such time as the EC is not granted no operation of incinerator for the disposal of BMW shall be carried out at the said facility by the Respondent No. 1.</p> <p>It is further made clear that in case the EC is not granted the SEIAA would pass necessary orders with respect to any construction etc. that may have been carried out though it is stated before us that the Respondent No. 1 has so far not carried out any construction for the establishment of the facility.</p>

With the aforesaid direction this Original Application No. 148/2016 stands disposed of.

.....JM
(DALIP SINGH)

.....EM
(Dr. S.S. GARBYAL)



**BEFORE THE NATIONAL GREEN TRIBUNAL
(CENTRAL ZONE) BENCH, BHOPAL**

(Video Conferencing)

Appeal No. 12/2018(CZ)

IN THE MATTER OF:

1. **Devi Singh Meena**
S/o Shri Tulsi Ram Meena
R/o Ward No.20, Jhallarkalan,
Mandideep, Raisen (MP)
2. **Mohammad Tahir**
S/o Safique Mohammad
Age: 46 Year, R/o Bag Faratafza,
Near Aisbagh Stadium
Raisen Road, Bhopal (MP)

.... Appellant

vs

1. **State Environment Impact Assessment Authority (SEIAA)**
through its Chairman, Parishar, E-5,
Arera Colony, Bhopal (MP).
2. **The State of Madhya Pradesh**
through, Chief Secretary, Vallabh
Bhavan, Bhopal (MP).
3. **MP Pollution Control Board**
through its Chairman, Paryavaran
Parishar, E-5 Arera Colony,
Bhopal (MP).
4. **Aodyogik Kendra Vikas Nigam(AKVN)**
through its Managing Director office
At Tava Complex, Arera Colony,
Bhopal (MP).
5. **Ministry of Environment, Forest
& Climate Change, Govt. of India,**
Through APPCF, Regional office at Kendriya
Paryavaran Bhavan, Link Road No.-3, E-
5, Ravishanker Nagar, Bhopal-462011 (MP)
6. **Central Pollution Control Board**
Through its Member Secretary,

East Arjun Nagar, Industrial Area,
New Delhi

- 7. **M/s. India Waste Management Pvt.ltd.**
Through its Director, Shardul Shah office at:-
30 MIG MLA Quarters Bhadbhada Road T.T.
Nagar Bhopal (MP)

.....Respondents

Counsel for Appellant(s):

Mr. Saurabh Sharma, Advocate

Counsel for Respondent(s):

Mr. Ajay Gupta, Advocate

Ms. Kirit Shukla, Advocate

Mr. Sachin K. Verma, Advocate

Mr. Yadvendra Yadav, Advocate

Ms. Nimisa, Advocate

Mr. Ronak K., Adovcate

Mr. Varun Raj Nair, Advocate

Mr. Om Shankar Shrivastav, Advocate

ORDER

PRESENT:

Hon'ble Mr. Justice Sheo Kumar Singh (Judicial Member)

Hon'ble Dr.Satyawan Singh Garbyal (Expert Member)

Reserved on: 20.07.2020

Pronounced on: 23.07.2020

- 1. Whether the judgment is allowed to be published on the net?
- 2. Whether the judgment is allowed to be published in the NGT Reporter?

Sheo Kumar Singh J.

- 1. The Present Appeal has been filed against the letter No. 1530/SEIAA/2018 dated 12.10.2018, granting prior environment clearance in favour of Respondent M/s. India Waste Management Pvt. Ltd. at 30 MIG Quarters

Bhadbhada Road, T.T. Nagar, Bhopal-462003 for establishment of Common Bio-Medical Waste Treatment Facility.

2. The appellants submits that, the project proponent has been granted EC without taking multiple serious environmental factors into consideration such as:
 - a. The impugned EC is issued against the intent and procedure prescribed in EIA Notification 2006, and its subsequent amendments.
 - b. The impugned EC is against CPCB Guidelines for installation of Common Bio-Medical Waste Treatment Facility.
 - c. The impugned EC is based on false and fabricated data submitted by the Project Proponent.
 - d. The public hearing has been deliberately avoided, against the EIA Notification, 2006; OM dated 16.05.2014 and OM dated 10.12.2014 issued by MoEF, Govt. of India by knowing the fact that, the project is proposed in the close proximity human habitation of village Khalarkalan, school and religious structures.
 - e. The, Consent to Establish of the project were granted earlier than procedure of EC initiated. Hence the term prior Environmental Clearance is vitiated.

3. The respondent incinerator has been established in close proximity of residential area and nearby school without assessing the environmental impact on school going children and inhabitants. The project proponent has concealed vital information and managed to get the impugned EC regarding close proximity of human habitation and severe impacts due to the activities.
4. Major pollutants are found medical waste incinerator such as Dioxins, furans, organic compounds such as benzene, carbon tetrachloride, chlorophenols, toluene, xylenes, polycyclic aerometric hydrocarbons, vinyl chloride, heavy metals such as Cd, Cr, Cu, Pb, Mg, Ni, etc Acid gases such as HF1, SO₂, NO₂ along with pathogens and particulates matters which emissions have serious repercussion and adverse effects on health of workers as well residents nearby. Pollutants from incinerators are of bio accumulate, bio magnify, and are capable of being transported greater distance threatening public health and ecosystem. The PP has skipped the impacts on human environment whereby, even Committee has failed to appreciate the adverse impacts and its mitigating measures therefore, the impugned EC is unscientifically issued deserve dismissal.
5. On the basis of the application, the applicant has prayed for the relief to pass an order thereby quashing the impugned EC letter no. 1530/SEIAA/2018 dated 12.10.2018 in favour of Respondent M/s. India Waste Management Pvt. Ltd. at

30 MIG MLA Quarters Bhadbhada Road, T.T. Nagar, Bhopal (MP)-462003.

- 6. The replies have been submitted by all the respondents and rejoinders to the affidavits have also been placed on record. By filing the reply, respondent no.1-State Environment Impact Assessment Authority (SEIAA) through its Chairman has submitted that:

“3. The contents of this para vehemently denied the prior environmental clearance issued by SEIAA is according to the prevailing regulations and guidelines issued from time to time by the MoEF & CC as the SEIAA is a creation of MoEF & CC and purely works as per the mandate of MoEF & CC The Applicant has placed his heavy reliance on the guidelines of CPCB issued for the installation of Common Bio Medical Waste Treatment Facility whereas the Applicant has suppressed the important factum of the matter that the CPCB which is the authorized authority to issue citing and installation guidelines for setting up Common Bio Medical Waste Treatment Facility had infact, inspected the subjective site and on the basis of the observation and inspection finding report dated 06/03/2017 the EC dated 12/10/2018 was granted in the favour of the Project Proponent.

*Further it is clarified that the Mandideep Industrial Area is situated at the distance of 23 KM from Bhopal which is falling within the territory of District Raisen. The Mandideep Industrial Area was established on or about 14/12/1981 on an earlier date before the issuance of EIA notification dated 14/09/2006. The Copy of Department Circular No.F-/A/81/11/A dated 14/12/1981 is marked and filed herewith as **ANNEXURE-R1/1.***

The SEIAAs as per the EIA notification dated 14/09/2006 shall base its decision on the recommendation of the State or the State Level Expert Appraisal Committee (In Short SEAC1 which shall screen, scope, appraise project or activities as per the applicable category respectively. In this matter under reply the Madhya Pradesh State Pollution Control Board had already issued the consent to

establish dated 26/03/2016 in the favour of the Project Proponent and the Respondent No. 1 as per the mandate of MoEF &CC and the EIA notification dated 14/09/2006 amended upto date has issued the EC dated 12/10/2018 which is under challenge in this present appeal therefore in absence of challenging the valid consent to establish issued by MPPCB the appeal is not maintainable in the eyes of law therefore deserves to be dismissed on this count alone.

4. That the State Level Expert Appraisal Committee (In Short 'SEAC) while dealing with the issue by way of screening, scoping, appraisal of the project has given its recommendations in favour of setting/establishing the proposed project at the subjective site and the Appellants have failed to provide any concrete material to counter the observations and finding of State Level Expert Appraisal Committee."

13. The CPCB had submitted its inspection report dated 06/03/2017 in furtherance of order dated 16/02/2017 passed by the Hon'ble Tribunal therefore the inspection report was prepared under the directions passed by the Honble Tribunal and the findings of the inspection report were not challenged by way of filing objections by the parties in such circumstances the inspection report has attained the status of admitted facts and now the **principle of estoppel** would come into play and the Appellants are not in the legal position to contradict the findings of the inspection report. As far as the close proximity of human habitation is concerned a detailed reply is already given and the contents pertaining to the close proximity of human habitation is repetition of earlier paragraphs therefore do not warrant any further reply from the answering respondent.

14. The establishment of Additional CBWTF is an environmental friendly activity which provides more options to the users for scientific disposal of the Bio Medical Waste generated in the particular area/locality. Further the guidelines issued by CPCB are not notified therefore in view of the Judgment rendered by the Hon'ble Apex Court reported as 2014(10) SCC 673 Gulf Goans Company Limited Vs. Union of India) has held that where the alleged environmental guidelines were not Gazzetted

held same were not enforceable the relevant paragraphs of the Judgment are quoted below:-

22. It is also essential that what is claimed to be a law must be notified or made public in order to bind the citizen. In *Harla v. State of Rajasthan* [AIR 1951 SC 467 :1952 Cri LJ 541 while dealing with the vires of the Jaipur Opium Act, which was enacted by a resolution passed by the Council of Ministers, though never published in the Gazette, this Court had observed: (AIR p. 468, para 8)

"8. ... Natural justice requires that before a law can become operative it must be promulgated or published. It must be broadcast in some recognizable way so that all men may know what it is, or, at the very least, there must be some special rule or regulation or customary channel by or through which such knowledge can be acquired with the exercise of due and reasonable diligence. The thought that a decision reached in the secret recesses of a chamber to which the public have no access and to which even their accredited representatives have no access and of which they can normally know nothing, can nevertheless affect their lives, liberty and property by the mere passing of a resolution without anything more, is abhorrent to civilized man."

21. In the absence of due authentication and promulgation of the guidelines, the contents thereof cannot be treated as an order of the Government and would really represent an expression of opinion. In law, the said guidelines and their binding effect would be no more than what was expressed by this Court in *State of Uttaranchal v. Sunil Kumar Vaish* [(2011)8 SCC 670:(2011) 4SCC(Civ) 325: (2011) 3 SCC (Cri) 542: (2011) 2 SCC(L&S) 410] in the following paragraph of the report: (SCC p. 678, paras 23-24)

" 23. It is settled law that all executive actions of the Government of India and the Government of a State are required to be taken in the name of the President or the Governor of the State concerned, as the case maybe [Article 77(1) and 166(1)]. Orders and other instruments made and executed in the name of the President or the Governor of a State, as the case may be, are required to be authenticated in the manner

specified in the rules made by the President or the Governor, as the case may be [Articles 77(2) and 166(2)]. In other words, unless an order is expressed in the name of the President or the Governor and is authenticated in the manner prescribed by the rules, the same cannot be treated as an order on behalf of the Government.

24. A noting recorded in the file is merely a noting simpliciter and nothing more. It merely represents expression of opinion by the particular individual. By no stretch of imagination, can such noting be treated as a decision of the Government. Even if the competent authority records its opinion in the file on the merits of the matter under consideration, the same cannot be termed as a decision of the Government unless it is sanctified and acted upon by issuing an order in accordance with Articles 77(1) and (2) or Articles 166(1) and (2). The noting in the file or even a decision gets culminated into an order affecting right of the parties only when it is expressed in the name of the President or the Governor, as the case may be, and authenticated in the manner provided in Article 77(2) or Article 166(2). A noting or even a decision recorded in the file can always be reviewed/reversed/overruled or overturned and the court cannot take cognizance of the earlier noting or decision for exercise of the power of judicial review."

20. Clause (2) of Article 77 also provides for the authentication of orders and instruments in a manner as may be prescribed by the Rules. In this regard, vide S.O. No. 2297 dated 3-11-1958 published in the Gazette of India, the President has issued the Authentication (Orders and Other Instruments) Rules, 1958. The said Rules have been superseded subsequently in 2002. Admittedly, the provisions of the said 1958 Rules had not been followed in the present case insofar as the promulgation of the guidelines is concerned.

19. Article 77 of the Constitution provides the form in which the Executive must make and authenticate its orders and decisions. Clause (1) of Article 77 provides that all executive action of the Government must be expressed to be taken in the name of the President. The celebrated author H.Af. Seervai in

Constitutional Law of India, 4th Edn., VoL 2, 1999 describes the consequences of government orders or instructions not being in accordance with clauses (1) or (2) of Article 77 by opining that the same would deprive the orders of the immunity conferred by the aforesaid clauses and they may be open to challenge on the ground that they have not been made by or under the authority of the President in which case the burden would be on the Government to show that they were, in fact, so made. In the present case, the said burden has not been discharged in any manner whatsoever. The decision in Air India Cabin Crew Assn. v. Yeshaswinee Merchant [(2003) 6 SCC 277, p. 311, para 72 : 2003 SCC (L&S) 8401 , taking a somewhat different view can, perhaps, be explained by the fact that in the said case the impugned directions contained in the government letter (not expressed in the name of the President) was in exercise of the statutory power under Section 34 of the Air Corporations Act, 1953. In the present case, the impugned guidelines have not been issued under any existing statute."

7. The respondent no.7 has filed the separate reply and stated that the present appeal is barred by limitation as provided under Section 16 of the National Green Tribunal, Act, 2010. The order dated 12.10.2018 has been assailed in the present appeal which has been filed on 12.11.2018 and it is alleged that it is after the mandatory period of limitation of 30 days.
8. It is further submitted that the appellant got the appeal on board and such a stage when in pursuance of the Environmental Clearance dated 12.10.2018 almost about 90 per cent of the work of project is completed incurring investment of crores of rupees. Since, the project of answering respondent is located in Mandideep Industrial

Area, which has been established as such before 1980, thus, as per the EIA Notification, 2016 and its subsequent clarification, public consultation is not required for the project being located in an industrial area. It is further argued that the application for consent to establish has been considered in the light of MPPCB's office order dated 26.03.2016. Thus, there has been no illegality in the same moreover, the consent to establish is not under challenge in the present appeal.

9. It is further argued that the terms of reference were issued to the PP on 25.02.2017, wherein the PP was also present in the meeting. Thereafter, a detailed EIA study was conducted for three months from March 2017 to May 2017 and finally thereafter the said EIA report was submitted on 19.06.2017, on the point of study of gap analysis, it is submitted that:

27. A detailed study viz. gap analysis was conducted in compliance of clause 2(a) & 2(b) of the CBWTF guidelines 2016, wherein it has been found that in Bhopal and Sehore District more than 22,000 beds are existing, as well as the proposed additional bed strength of 4,300 is to be established in Bhopal and Vidisha District. In Government Hamidia Hospital, Bhopal additional bed strength of 2000 is under way, additional bed strength of 1000 beds is under way at All India Institute of Medical Science, Bhopal, additional bed strength of 1000 beds is also under way at upcoming Government Medical College, Vidisha and additional bed strength of 300 beds is under way at 27. KNK Hospital, Bhopal.

The existing bed strength at government and private hospitals in Betul, Harda, Hoshangabad and Raisen District is 9,380 beds. Similarly, bed strength of 1750 Is also to be covered by the proposed CBWTF as captive

incinerators are under closure throughout the country and a captive incinerator at Peoples Medical College and Hospital, Karond, Bhopal, which is about to be closed.

It is most important to submit that as per Rule 2 of the Bio Medical Waste Management Rules, 2016, the said rules shall apply to all hospitals, nursing homes, clinics, dispensaries, veterinary institutions, animal houses, pathological laboratories, blood banks, ayush hospitals, clinical establishment, research or educational institutions, health camps, medical or surgical camps, vaccination camps, blood donation camps, first aid rooms of schools, forensic laboratories and research labs. Thus, in the light of the enlargement of the scope of the bio medical waste management rules, the calculation of bed strength is to be done accordingly given the scope of new rules. Hence, as per the calculation of equivalent bed strength for bio medical waste generated from veterinary institutions, animal houses, pathological laboratories, blood banks, ayush hospitals, clinical establishment, research or educational institutions, health camps, medical or surgical camps, vaccination camps, blood donation camps, first aid rooms of schools, forensic laboratories and research labs, the bed strength for the same came to 8500 beds.

29. That, the area of operation of M/s. Environment Protection Corporation, Sehore is only Bhopal, as provided by them in their consent to establish. The area of operation of the project of the answering respondent is not just Bhopal, but is also Vidisha, Sehore, Raisen, Betul, Harda, Hoshangabad, Khandwa, as there is no other incineration facility from Raisen to the south border of Madhya Pradesh - Maharashtra. Thus, in the light of the fact that in the range of 150 kms towards south side there is no other incineration facility and the incineration facility of the answering respondent being situated on the southern-most part, the territorial limit for counting of beds for the facility of the answering respondent increases from 75 kms to 150 kms. There is infact a gap study also conducted for coming 5 years, as per which government medical facilities of more than 5000 beds are immediately coming up in Bhopal and Raisen itself.

10. Reply submitted by respondent no.1 or respondent no.6 are approximately similar in nature. We have also gone to the

rejoinder to the reply and heard the arguments of the parties.

11. Learned counsel for respondent no. 07 had submitted that appeal was filed to some delay and that the appellant had moved several adjournments and awaited till the period when 90% of the project is completed and a heavy investment was done. These objections are not material as of now since we have heard on merit and it would be better to proceed to decide the appeal on merit.
12. Learned counsel for the appellant had submitted that the issue of proximity of the plant with human settlement had not been considered and in reply thereof, it has been argued on behalf of the respondent that in light of the complaint on the above issue, an inspection was carried out by the Pollution Control Board wherein it has been found that no construction activity has been started on the site which is surrounded by industrial plots on all sides and no residential area or school is found adjacent to the said plot. The State Pollution Control Board has submitted that CBWTF facility can be established in industrial area. The Central Pollution Control Board in its inspection report has given a conclusion that the proposed CBWTF facility project is located in notified in Mandideep industrial area which was developed in the years between 1970-1980 in which industries of all categories are existing.

13. It is further argued that SEIAA vide its resolution in the meeting has clarified that the distance of habitation from the project site is not relevant as the project is situated within the industrial area Mandideep, District Raisen which has been established and is notified industrial area. The gap analysis was also examined in accordance with the guidelines wherein it has found that the Bhopal and Sehore District have more than 22,000 beds as well as the proposed bed strength of 4300 is to be established in Bhopal and Vidisha District. In Government Hamidia Hospital, Bhopal additional bed strength of 2000 is underway, additional bed strength of 1000 bed is underway at All India Institute of Medical Sciences, Bhopal, additional bed strength of 1000 bed is also underway at upcoming government medical college, Vidisha and additional bed strength of 300 beds is underway at K.N.K Hospital, Bhopal. Similarly, existing bed strength at government and private hospitals in Betul, Harda and Hosangabad and District Raisen District has been considered and examined and after the study of the gap analysis, due permission was sanctioned in accordance with the study.
14. It was argued on behalf of the respondent that calculating the strength of bed which is more than 45000, it is not even just sufficient for 4th incinerator but also require opening of 5th incinerator Clause 7(b) of CBWTF Guidelines, 2016 as argued, provides that CBWTF is allowed to operate even

10,000 beds are not available in 75 K.M radial distance and it may cater to the health care units situated outside 75 K.M radius provided there is no other CBWTF in the adjoining 75 K.M radial distance.

15. The learned counsel appearing for the SEIAA has submitted that CPCB had submitted its inspection report in light of the order passed by the Tribunal. Therefore, the inspection report which was prepared under the direction passed by this Tribunal and if the inspection report was not challenged by way of filing the objection, it is now admitted facts and the law of principle of estoppel would come into play and the appellants are not in a position to contradict the finding of the inspection report.
16. Considering above all aspects, reply, objection and rejoinder to the reply, we are of the view that the appeal is devoid of any merit and have no substance and therefore deserves to be dismissed.
17. Accordingly, the appeal is dismissed, no order as to costs.

Justice Sheo Kumar Singh, JM

Dr. Satyawan Singh Garbyal, EM

JG
Appeal No.12/2018(CZ)



State Environment Impact Assessment Authority, M.P.
(Government of India, Ministry of Environment, Forest & Climate Change)

Environmental Planning Coordination Organization (EPCO)
Paryavaran Parisar, E-5, Arera Colony
Bhopal-4620 16
visit us <http://www.mpseiaa.nic.in>
Tel:0755-2466970, 2466859
Fax : 0755-2462136

No: 1530 /SEIAA/2018

Date: 12.10.18

To,
Mr. Shardul Shah, Director
M/s India Waste Management PVT LTD
30 MIG MLA Quarters Bhadbhada Road
T.T. Nagar Bhopal (M.P) - 462003

Sub:- Case No.5496/2017: Prior Environmental for Common Bio Medical Waste Treatment Facility (CBWTF) of M/s India Waste Management Pvt Ltd at E3 – New Industrial Area No. – II Mandideep Village Mandideep Tehsil - Goharganj, District – Raisen (M.P) Total plot area- 20006.669 sq m. by Director, Shardul Shah M/s India Waste Management PVT LTD 30 MIG MLA Quarters Bhadbhada Road T.T. Nagar Bhopal (M.P) - 462003 Mob; 7566723583 email:indiawmgmt@gmail.com Env't Consultant: Gaurang Environmental Solutions, Jaipur

Ref: Your application dtd. 29.07.16 received in SEIAA office on 11.01.2017

With reference to above, the proposal has been appraised as per prescribed procedure & provisions under the EIA notification issued by the Ministry of Environment & Forests vide S.O.1533(E), dtd. 14.09.06 & its amendments, on the basis of the mandatory documents enclosed with the application viz., Form I, pre-feasibility report, ToR, EIA Report, PPT and additional clarifications furnished in response observations by the State Expert Appraisal Committee (SEAC) and State Environment Impact Assessment Authority (SEIAA) constituted by the competent Authority.

(i) The proposed project is Common Bio-medical Waste Treatment facility located at Village Mandideep Tehsil - Goharganj, District – Raisen (M.P) for treatment of Bio Medical Waste collected from the various health care establishments/unit of the area of Raisen, Hoshangabad, Betul & Bhopal. The Facility includes Incinerator, Autoclave, Shredder, Boiler and Effluent Treatment Plant.

(ii) The proposed capacity 500 kg per hour rotary kiln based bio medical incineration includes: .

- Incinerator – 02 - 500 Kg/hr(250 Kg/hr Each)
- Autoclave - 04 - 200kg/hr(50kg/hr Each)
- Shredder - 04 - 400 Kg/hr(100 Kg/hr Each)
- Boiler - 02 - 2000 kg/hr (1000kg/hr Each)
- Effluent Treatment Plant - 01 - 300 KLD

(iii) The proposed project is for setting up of common bio-medical waste treatment facility and project falls under Category "B" Projects of activity 7 (da) as per EIA Notification dated 14th September, 2006 and its subsequent amendments dated 17th April 2015, under Bio- Medical Waste Treatment Facilities.

(iv) The project site is located industrial plot of M. P. Audyogik Kendra Vikas Nigam Mandideep (M.P. AKVN). There is no National park / Sanctuaries, Eco-sensitive areas, critically polluted areas and inter-State boundaries within 10 km of the proposed site; hence general conditions are not attracted as per EIA Notification 2006 its amendments.

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- (v) The project is located in notified Industrial area Mandideep Dist Raisen, hence as per Gol, MoEF OM dtd 10.12.14 Public hearing is exempted.
- (vi) Consent to establishment (CTE) for aforesaid CBWTF was granted by MP Pollution Control Board vide letter dated 07.07.2016.
- (vii) The project is being establishing a phase wise Integrated Common Bio Medical Waste Treatment and Disposal Facility with following treatment capacity:

Phase - 1:

- Incineration capacity: 1642.5 MT per year.
- Autoclaving capacity: 657 MT per year.
- Incinerator of capacity 250 kg/hr.
- 2 Autoclaves of capacity 50 kg/hr each.
- 2 Shredders of capacity 100 kg/hr each.
- ETP of 200 KLD treating capacity.
- Associated Utilities & Amenities.

Phase - 2:

- Laundry equipment with a capacity of 4000 kg/day.
- Boiler for the laundry.
- Associated Utilities & Amenities.

Phase - 3:

- Laundry of capacity 3000 kg/day.
- Boiler for the laundry.
- Associated Utilities & Amenities.

Phase - 4:

- Laundry of capacity 3000 kg/day with a total capacity of 10000 kg/day (Including Phase - 2, 3 and 4)
- Boiler.
- Associated Utilities & Amenities

Phase - 5:

- Incinerator of capacity 250 kg/hr. making total incineration capacity as 3285 MT per year including phase I and V.
- 2 Autoclaves of capacity 50 kg/hr each making autoclaving capacity 1314 MT per year
- 2 Shredders of capacity 100 kg/hr each
- Additional 100 KLD ETP making total capacity of 300 KLD including phase I and V.
- Associated Utilities & Amenities

(viii) The project site is industrial plot having an area of 2.0006 ha. land is on lease by M. P. Audyogik Kendra Vikas Nigam Mandideep (M.P. AKVN) to M/s India Waste Management Pvt. Ltd. out of which only 7220.88 Sq.M will be utilized for Proposed Project. PP has submitted amended lease agreement dtd. 21.12.16 which is executed between Rajnish Vyas, MPAKVN Bhopal and M/s India Waste Management Pvt. Ltd. For 30 years.

(ix) The total water requirement for proposed facility is 260KLD. The water supply source is AKVN. PP has submitted NOC from the AKVN dtd. 22.02.18 regarding water supply for the project.

Phase - 1	75 KLD/ day	(72 KLD Floor/ vehicle washing, container washing, laundry, incinerator etc. 3 KLD for domestic purposes)
Phase - 2	44 KLD/ day	Total - 119 KLD per day
Phase - 3	33 KLD/ day	Total - 152 KLD per day

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Phase - 4	33 KLD/ day	Total - 185 KLD per day
Phase - 5	75 KLD/ day	Total - 260 KLD per day

- (x) Approximately 200 KLD water effluents shall be generated from all sources such as Laundry, Floor Washing, Vehicle/ Container Washing etc. and the same shall be treated in ETP and after treatment the treated water shall be recycled and reused. Waste water generated during the CBWTF's operation will be reused in vehicle washing/ for irrigation in green belt.
- (xi) PP has proposed 2 separate ETP for Laundry & incinerator with 300 KLD (100+200) where the available treated water will be separately 100 % reutilized in process & landscaping purposes without using of ME and RO. No treated wastewater shall be let out of the premises of the CBWTF.
- (xii) The odor management is one the issue in CBWTF. PP has proposed the mitigation measures to minimize and control odor are as follows.
 - a. Wash waste collecting vehicles, containers and store rooms frequently.
 - b. Treatment of bio-medical wastes within 48 hours.
 - c. Closed cabin vehicles shall be used for the collection and transportation of bio-medical wastes.
 - d. Mask shall be provided to workers to avoid health issues due to odour.
 - e. Enough green belt will be developed
- (xiii) The expected air pollution sources are DG set, Incinerator, Boiler and Line sources from vehicular emissions. For control of air pollution PP has proposed following :-

S. No.	Source	Nos.	Capacity	Fuel consumption	Stack height
1.	Incinerator	2	250 kg/hr each	125 l/hr each	30 m
2.	DG sets	1	500 kVA	80 l/hr	3.5 m
3.	Boilers	2	1000 kg/hr each	65 l/hr each	11 m

- Effective stack height (as per the norms of CPCB) will be provided.
- Low sulphur content fuel (HSD) will be used to contain the emissions within the permissible norms.
- Effective Air Pollution Control Devices* will be installed to contain the emissions within the permissible standards.
- DG sets will be used in case of power cuts/ failures only and in no case the unit will depend on DG sets as main source of power.
- PUC certified vehicles will be used.
- Idling of the vehicles especially during unloading will be avoided.
- Effective Green Belt (33%) to contain emissions.
- (xiv) Collection, transportation, storage & treatment of Bio Medical Waste as stipulated in Biomedical Waste Management Rules, 2016 and CPCB Guidelines for installation of Common Bio-medical Waste Treatment Facility. For Collection and Transportation of Bio medical Waste PP has proposed to provide following as per BMW Management Rules,2016:-
 - Around 15 transport vehicles will be dedicated and have adopted conditions specified in BMW Management Rules,2016.
 - Collection and transportation activities will be carried out with minimal/zero hazard to human health and environment.
 - Proper care will be taken to ensure that segregated BMW handed over by HCEs reach CBWTF without any damage, spillage or unauthorized access.

(44)

- Vehicles will not be used for any other purpose. Every time a vehicle is unloaded, the vehicle and empty waste containers are washed and properly disinfected.
- (xv) For solid waste PP has proposed to send all the incineration ash at common hazardous waste treatment and disposal facility (TSDF). Ash from Incineration and Sludge from Effluent Treatment Plant shall be disposed off in nearest TSDF through authorized vendor/recyclers.
PP has proposed depending on the category/nature disposal of all the generated hazardous waste as per Hazardous Wastes (Management, Handling and Transboundary Movement) Rules, 2008 and Bio medical waste as per Management and Handling) Rules, 2016. No landfill site in the project. Only ash will be generated from incinerator and this will be disposed as per MoU with TSDF unit.
- (xvi) As per BMW Rules 2016, PP has proposed that HCEs are required to phase out use of chlorinated plastic bags, gloves and blood bags within two years, the facility utilizes non-chlorinated plastic colored bags only and wastes to be incinerated shall not be chemically treated with any chlorinated disinfectants. However, Steps are taken to prevent reformation of dioxins by rapidly lowering the flue gas temperatures, particularly from 500° C to less than 200° C by adopting rapid quenching.
- (xvii) Under storm water management, PP has proposed well – designed network of open surface drains which check dams at appropriate distance to improve the infiltration efficiency of the rain water into ground so that all the storm water is efficiently drained off without any water logging. PP has also proposed rain water harvesting with 04 no. of recharging pits to collect rain water.
- (xviii) For fire fighting and disaster management, PP has proposed to provide firefighting equipment at appropriate locations (sand bags, fire extinguishers etc.) to carry out monitoring of incinerator operating parameters and proper roofing/flooring/building materials to withstand heat etc.
- (xix) The power requirement of the project is 1000KVA. The source of electricity is Madhya Pradesh Kshetra Vidyut Vitran Company Limited. PP has also provided power back up by DG set capacity of 500 KVA.
- (xx) PP has proposed to develop green belt area in 1875.15 sq m. by planting 320 numbers of trees. Plantation around project site need to be done in 3 lines i.e. first line of only flowering herbs/shrub, second line should be of shrub/hedge in close spacing and along the road of project site a row of small trees. The planting cost of 320 saplings @ Rs. 250 works out for Rs. 0.80 lakhs.
- (xxi) Under CSR activities PP has proposed to provide safe drinking water & sanitation facility in nearby villages, waste segregation awareness programme, development of village school, plantation in nearby area, development of park/playground in nearby areas etc. with budgetary provision of **Rs. 3.0 Lakh** per year.

Based on the information submitted at Para i to xx above and others, the State Level Environment Impact Assessment Authority (SEIAA) considered the case in its 500th meeting held on 30.08.2018 and decided to accept the recommendations of 306th SEAC meeting dtd. 27.01.2018 dtd SEAC meeting held on dtd 17.06.2017.

Hence, Prior Environmental Clearance is accorded under the provisions of EIA notification dtd. 14th September 2006 & its amendments to the Proposed " Common Bio Medical Waste Treatment Facility (CBWTF) of M/s India Waste Management Pvt Ltd at E3 – New Industrial Area No. – II Mandideep Village Mandideep Tehsil - Goharganj, District – Raisen (M.P) Total plot area- 20006.669 sq m. by Director, Shardul Shah M/s India Waste Management PVT LTD 30 MIG MLA Quarters Bhadbhada Road T.T. Nagar Bhopal (M.P) - 462003, subject to the compliance of the Standard Conditions enclosed at Annex-I and the following additional Specific Conditions as recommended by SEIAA & SEAC in its meetings.

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A. Specific Conditions as recommended by SEIAA

1. The entire demand of fresh water should be met through AKVN (Bhopal) and there should be no extraction of ground water.
2. This EC will be subject to the location criteria to be decided by the MPPCB specially the proximity to the human settlement.
3. PP will take prior permission of MPPCB for establishing CBWTF at the site in reference to revised guideline of CPCB-2016 for CBWTF before installation.
4. PP should install adequate ETP for treatment and disposal of effluent and Zero discharge should be maintained.
5. Process effluent/any waste water should not be allowed to mix with storm water.
6. Guidelines of CPCB/MPPCB for Bio-Medical Waste Common Hazardous Wastes Incinerators shall be followed.
7. No landfill site is allowed within the CBWTF site.
8. Ecosorb (organic and biodegradable chemical) and alumina will be used around odor generation areas at regular intervals for dilution of odorant by odor counteraction or neutralize.
9. PP will ensure to use only non chlorinated bags for handling and storing bio medical waste. In any case, PP is not allowed to use poly and plastic bags.
10. All safety measures will be strictly followed by workers for handling of Bio medical waste bags during storage and feeding at incinerator to prevent health hazards.
11. Incinerator should be properly interlocked with venture scrubber to control air pollution.
12. Incinerated ash and ETP sludge shall be disposed at approved TSDF and MoU made in this regard should be done prior to the commencement.
13. Color coding for handling waste be strictly followed as per BMW Rules 2016.
14. PP should ensure the rain water harvesting by providing of recharging pits. In addition, PP should provide recharging trenches. The base of the trenches should be Kachha with pebbles.
15. PP will install continuous online monitoring system to monitor the emissions from the stack. Periodical air quality monitoring in and around the site shall be carried out. The parameters shall include Dioxin and furan.
16. Proper Parking facility should be provided for employees & transport used for collection & disposal of waste materials..
17. Necessary provision shall be made for firefighting facilities within the complex.
18. PP should carryout periodical air quality monitoring in and around the site including VOC, HC.
19. PP shall ensure to conduct quarterly health check up of workers working in the plant.
20. PP will construct garland drain of appropriate size and settling tank with stone pitching all around the plant premises.
21. PP should develop 8 m green belt all along the periphery of the species that are significant and used for the pollution abatement. Besides this, PP will explore the possibility to develop dense green belt by planting thick foliage trees to develop buffer zone in the additional land belongs to PP on eastern direction towards road to suppress emissions.
22. Incineration plants shall be operated (combustion chambers) with such temperature, retention time and turbulence, so as to achieve Total Organic Carbon (TOC) content in the slag and bottom ashes less than 3%, or their loss on ignition is less than 5% of the dry weight of the material.

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23. Transportation and handling of Bio-medical Wastes shall be as per the Biomedical Wastes (Management and Handling) Rules, 2000 including the section 129 to 137 of Central Motor Vehicle Rules, 1989.
24. The proponent should ensure that the project fulfills all the provisions of Hazardous Wastes (Management, Handling and Transboundary Movement) Rules, 2008 including collection and transportation design etc and also guidelines for Common Hazardous Waste Incineration - 2005, issued by CPCB.
25. The Leachate from the facility shall be collected and treated to meet the prescribed standards before disposal.
26. PP should ensure installation of photovoltaic cells (solar energy) for lighting in common areas, LED light fixtures, and other energy efficient plant machineries and equipments.
27. The containers should be covered during transportation in order to prevent exposure of public to odors and contamination.
28. PP should have two storage rooms separately for treated and untreated waste.
29. PP should ensure the traffic movement plan, parking facilities and road width.
30. Under CSR activities PP has proposed to provide safe drinking water & sanitation facility in nearby villages, waste segregation awareness programme, development of village school, plantation in nearby area, development of park/playground in nearby areas etc. with budgetary provision of Rs. 3.0 Lakhs per year. PP should ensure to implement the commitment as proposed in the CSR activates.
31. PP should ensure the implementation of CSR activities on regular basis in consultation with the Gram Panchayat of the respective villages.
32. PP should develop green belt at least minimum of 33% in plant premises as per CPCB guidelines with native species/Pollution absorbing species..

B. Specific Conditions as recommended by SEAC

33. The EC shall be valid for establishing a phase wise Integrated Common Bio Medical Waste Treatment and Disposal Facility with following treatment capacity in phases-

Phase - 1:

- Incineration capacity: 1642.5 MT per year.
- Autoclaving capacity: 657 MT per year.
- Incinerator of capacity 250 kg/hr.
- 2 Autoclaves of capacity 50 kg/hr each.
- 2 Shredders of capacity 100 kg/hr each.
- ETP of 200 KLD treating capacity.
- Associated Utilities & Amenities.

Phase - 2:

- Laundry equipment with a capacity of 4000 kg/day.
- Boiler for the laundry.
- Associated Utilities & Amenities.

Phase - 3:

- Laundry of capacity 3000 kg/day.
- Boiler for the laundry.
- Associated Utilities & Amenities.

Phase - 4:

- Laundry of capacity 3000 kg/day with a total capacity of 10000 kg/day (Including Phase - 2, 3 and 4)

- Boiler.

- Associated Utilities & Amenities

Phase - 5:

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- Incinerator of capacity 250 kg/hr. making total incineration capacity as 3285 MT per year including phase I and V.
- 2 Autoclaves of capacity 50 kg/hr each making autoclaving capacity 1314 MT per year
- 2 Shredders of capacity 100 kg/hr each
- Additional 100 KLD ETP making total capacity of 300 KLD including phase I and V.
- Associated Utilities & Amenities

(A) PRE-CONSTRUCTION PHASE

34. During any construction/plant erection activity, curtaining of site should be carried out to protect nearby areas.
35. For dust suppression, regular sprinkling of water should be undertaken.
36. The entire area should be covered with 03 meters MS sheets and due care should be taken for noise and vibration control during demolition work.
37. PP will obtain other necessary clearances/NOC from respective authorities.
38. Provisions shall be made for the housing of construction/plant erection labor within the site with all necessary infrastructure and facilities such as mobile toilets, mobile STP, safe drinking water, medical health care, crèche etc. The housing may be in the form of temporary structure to be removed after completion of the period.

(B) CONSTRUCTION PHASE

39. PPE's such as helmet, ear muffs etc should be provide to the workers.
40. Fire extinguishers should be provided on site during construction period.
41. Black carpet road should be provided to reduce dust suppression.
42. All vehicles carrying raw material should be covered with tarpaulin and unloading/loading activities should be stopped during windy period.
43. During construction phase, a settling tank should be provided and settled water should be reused for construction purpose.
44. Properly tuned construction machinery and good condition vehicles (low noise generating and having PUC certificate) should be used.
45. Waste construction material should be recycles as far as possible and remaining should be disposed off at a designated place in consultation with the local authority.
46. Peripheral plantation inclusive of avenue and aromatic plantation at all around the project boundary shall be carried out using tall saplings of minimum 2 meters height of species which are fast growing with thick canopy cover preferably of perennial green nature. As proposed in the EMP 320 trees are to be planted with budgetary provisions of Rs. 1.72 lakhs.
47. LED should be preferred over of tube lights/CFL.
48. Provision for physically challenged persons be made so that they easily excess pathway/derive way for their vehicles.
49. PP should explore the possibility of providing solar street light.
50. Waste oil generated from the DG sets should be disposed off in accordance with the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 after obtaining authorization.

(C) POST CONSTRUCTION/OPERATIONAL PHASE

51. Fresh water requirement for the project (five phases) shall not exceed 260.0 KLD.

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52. Land use breakup details as proposed by PP for this facility are as follows:

Land use Break-Up for proposed unit	
Particulars	Total Area 20006 Sq. mt.
BMW Incinerator	1424.37
BMW Laundry	302.62
Incinerator Stack	16.00
Parking and Washing	71.02
ETP	279.42
Boiler Area	23.00
Green Area	1875.15
Road and Circulation	3228.64
Future Expansion	12785.78

- 53. As proposed, the domestic waste water shall be treated in septic tank and soak pit system whereas industrial waste water shall be treated in ETP of 300 KLD (in two phases of 200 KLD and 100 KLD) with provision of tertiary system. Recycling of treated water shall be ensured to maintain zero discharge conditions.
- 54. No effluent from the facility shall be discharged outside the premises and Zero discharge shall be maintained. PP should also install Internet Protocol PTZ camera with night vision facility along with minimum 05X zoom and data connectivity must be provided to the MPPCB's server for remote operations.
- 55. Adequate numbers of ground water quality monitoring stations by providing piezometers around the project area shall be set up. The ground water quality monitoring shall be monitored as per the MPPCB norms. Sampling and trend analysis monitoring must be made on monthly basis and report submitted to the Ministry's Regional Office at Bhopal and MPPCB.
- 56. On line continous monitoring system shall also be installed to monitor the stack emission and data connectivity must be provided to the MPPCB's server for remote operations.
- 57. The height of the stack shall be not less than 30 mtrs.
- 58. Only low Sulphur fuel like Light Diesel Oil or Low Sulphur Heavy Stock or Diesel, Compressed Natural Gas, Liquefied Natural Gas or Liquefied Petroleum Gas shall be used as fuel in the incinerator.
- 59. Monitoring of the stack gaseous emissions (under optimum capacity of the incinerator) will be done once in three months through a laboratory approved under the EPA, 1986 /NABL and record of such analysis results shall be maintained and submitted to the prescribed authority. In case of dioxins and furans, monitoring will be done once in a year.
- 60. Ventury scrubber with mist eliminator, Bag Filter, Multicyclone and dust collector shall be provided as air pollution control equipment.
- 61. Combustion gas analyzer to measure CO₂, CO and O₂ should be installed.
- 62. Internal roads will be concreted / asphalted to reduce dust emissions.
- 63. Spraying of "Ecosorb" should be performed on regular intervals to avoid any odor nuisance.
- 64. Magnetic flow meters shall be provided at the inlet/outlet of water supply point and records for the same shall be maintained and submitted to MPPCB regularly.
- 65. The PP should comply with the provisions made in Hazardous Waste (management, handling & Trans-boundary Movement) Rules 2016.

- 66. Dedicated parking facility for unloading of materials/wastes shall be provided in the facility premises. PP shall develop and implement good traffic management system for their incoming and outgoing vehicles to avoid congestion on the public road.
- 67. PP shall ensure that 02 additional vehicle shall be available all the time in addition to the required number of vehicle for collection and transportation of bio medical waste.
- 68. PP shall ensure that bio medical waste shall be treated completely within 48 hrs from the time of collection. All conditions and guideline lay down by CPCB and BMW Act, 2016 shall be complied.
- 69. No hazardous waste should be disposed off in this facility.
- 70. As proposed, in the EMP 320 trees are to be planted with budgetary provisions of Rs. 1.72 lakhs in the project area which shall be developed as green belt within plant premises with at least 5 meter wide green belt on all sides along the periphery of the project area and along road sides etc. Selection of plant species shall be as per the CPCB guidelines and in consultation with the DFO.
- 71. Proper fire fighting arrangements in consultation with the fire department should be provided against fire incident.
- 72. In case of power failure, stand by D.G. Set/s having power generation capacity equivalent to the requirement of power to run the facility shall be installed, so that the facility shall always be operated round the clock even in case of power failure.
- 73. The overall noise level in and around the facility area and D.G. Set shall be kept well within the standards by providing noise control measures including engineering controls like acoustic insulation hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise level shall confirm to the standards prescribed under The Environment (Protection) Act, 1986 & Rules.
- 74. For avoiding vehicle congestion /traffic jam within facility premises or outside road proper turning and parking space be provided. Also all internal roads shall be made pucca/bituminous top to avoid fugitive emissions.
- 75. All recommendations and pollution mitigative measures proposed in the EMP shall be binding for the project authorities.
- 76. Pucca flooring / impervious layer shall be provided in the work areas, chemical/waste oil storage areas and chemical handling areas to minimize soil contamination.
- 77. Good housekeeping shall be maintained within the facility premises. All pipes, valves and drains shall be leak proof. Leakages from the pipes, pumps, shall be minimal and if occurs, shall be arrested promptly. Floor washing shall be admitted in to the effluent collection system for subsequent treatment and disposal.
- 78. The storm water drains shall be kept separate and shall remain dry throughout the year except monsoon.

(D) ENTIRE LIFE OF THE PROJECT

- 79. PP has proposed Rs. 70.00 lacks for environmental monitoring and management inclusive of green belt development and Rs. 7.00 lacks/year for recurring expenses in the proposed EMP of this project.
- 80. The environmental policy with Environmental Management Cell as per MoEF guideline will be prepared by PP and the with suitably qualified staff for implementation of the stipulated environmental safeguards and for monitoring functions shall be setup under the control of the Chief Executive of the company.
- 81. As proposed, the green belt development / plantation activities should be completed within the first three years of the project and the proposed species should also be planted in consultation with the forest department.

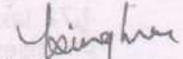
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82. In case of any, change in scope of work, technology, modernization and enhancement of capacity/ built-up area/ project area shall again require prior environmental clearance as per EIA notification, 2006.
83. PP shall be responsible for discrepancy (if any) in the submissions made by the PP to SEAC & SEIAA.
84. The validity of the EC shall be as per the provisions of EIA Notification subject to the following: Expansion or modernization in the project, entailing capacity/ built-up area/ project area, addition with change in process and or technology and any change in product - mix in proposed mining unit shall require a fresh Environment Clearance.


(Jitendra Singh Raje)
Member Secretary

Endt No. / SEIAA/ 2018 Dated

Copy to:-

- (1). Principal Secretary, Urban Development & Environment Deptt. 3rd Floor, Mantralaya Vallabh Bhawan, Bhopal.
- (2). Secretary, SEAC, Research and Development Wing Madhya Pradesh Pollution Control Board, Paryavaran Parisar, E-5, Arera Colony Bhopal-462016.
- (3). Member Secretary, MPPCB, Paryavaran Parisar, E-5, Arera Colony, Bhopal-462016.
- (4). The Collector, Distt- Raisen -M.P.
- (5). M.D.MPAKVN (B), 1st Floor, Tawa Complex, Bittan Market, E-5, Arera Colony, Bhopal - 462 016, M.P.
- (6). Director, I.A. Division, Monitoring Cell, MoEF, GoI, Ministry of Environment & Forest Indra Paryavaran Bhawan, Jor Bagh Road, New Delhi - 110 003
- (7). Director (S), Regional office of the MOEF, (Western Region), Kendriya Paryavaran Bhawan, Link Road No. 3, Ravi Shankar Nagar, Bhopal-462016.
- (8). Guard file.

Encl: Standard Conditions (Annex-I)


(Dr. Sanjeev Sachdev)
Officer-in-Charge

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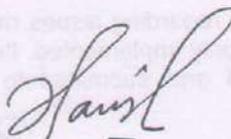
Case No.: To be quoted in registered cases for correspondence

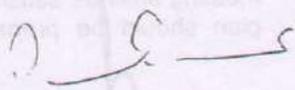
Standard Conditions related to Activity 7 (da) - Bio-Medical Waste Treatment (BMW) Category B projects under the Schedule of Ministry of Environment and Forests, GoI Notification dtd 14-09-06

Annex-I

1. Any enhancement of capacity, change in technology, modernization and scope of working shall again required prior environmental clearance as per EIA notification, 2006.
2. All activities / mitigative measures proposed by PP in Environmental Management Plan and approved by SEAC must be ensured.
3. All parameters listed in Environmental Monitoring Plan approved by SEAC must be monitored at approved locations and frequencies.
4. "Consent for Establishment" shall be obtained from the MPPCB under the Air and Water Act and a copy shall be furnished to the MPSEIAA, before taking up any construction activity at the site.
5. The proponent should ensure that the project fulfills all the provisions of Hazardous Wastes (Management, Handling and Transboundary Movement) Rules, 2008 including collection and transportation design etc and also guidelines for Common Hazardous Waste Incineration - 2005, issued by CPCB.
6. Guidelines of State Pollution Control Board (MPPCB) for Common Hazardous Wastes Incinerators shall be followed.
7. Incinerated ash shall be disposed at approved TSDF and MoU made in this regard shall be submitted to the Ministry prior to the commencement.
8. Periodical air quality monitoring in and around the site shall be carried out. The parameters shall include Dioxin and furans.
9. Use only low sulphur diesel. No other oil shall be used.
10. The proponent shall comply with the Environmental standards notified by Ministry of Environment, Forest & Climate Change for incinerators along with the technology/guidelines.
11. Necessary provision shall be made for firefighting facilities within the complex. The Project Proponent should carryout periodical air quality monitoring in and around the site including VOC, HC.
12. The Project Proponent should develop green belt all along the periphery of the TSDF with plant species that are significant and used for the pollution abatement.
13. Treated flue gas emissions discharge through stack to atmosphere shall always be less than or equal to the parameter-specific emission standards notified by the CPCB.
14. All the facilities shall be designed to achieve a minimum temperature of 1100°C in secondary combustion chamber and with a gas residence time in secondary combustion chamber not less than 2 (two) seconds.

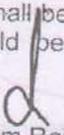

(Anupam Rajan)
Member Secretary

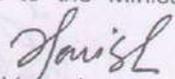

(H.S. Verma)
Member

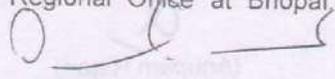

(Waseem Akhtar)
Chairman

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15. Incineration plants shall be operated (combustion chambers) with such temperature, retention time and turbulence, so as to achieve Total Organic Carbon (TOC) content in the slag and bottom ashes less than 3%, or their loss on ignition is less than 5% of the dry weight of the material.
16. Piezometric holes shall be identified/constructed in all directions for monitoring.
17. Guidelines published by the Central Pollution Control Board from time to time for common incineration facilities shall be referred for implementation.
18. Transportation and handling of Bio-medical Wastes shall be as per the Bio-medical Wastes (Management and Handling) Rules, 2000 including the section 129 to 137 of Central Motor Vehicle Rules, 1989.
19. The Leachate from the facility shall be collected and treated to meet the prescribed standards before disposal.
20. The proponent should obtain necessary clearance from the Central Ground Water board Authority if required.
21. Project proponent should prepare and implement an On Site Emergency Management Plan.
22. Project proponent should carry out periodical ground water/soil monitoring in and around the site to check the contamination including TCLP test for heavy metals.
23. Green belt of 15 meters shall be provided all along the periphery of the site, as committed. The green belt area shall not be used for any other purpose.
24. All measures for air pollution control shall be adopted.
25. There should not be any spillage from the transportation vehicles.
26. Zero discharge system shall be adopted.
27. Double containment system shall be provided for all waste transport vehicles to avoid spillage. The spillage shall be cleared immediately.
28. Vehicles should prominently display complaint numbers for use of public as well as antidotes to any toxic waste.
29. All the recommendations of EMP/DMP shall be strictly complied.
30. The project proponent will set up separate environmental management cell for effective implementation of the stipulated environmental safeguards under the supervision of a Senior Executive.
31. Untreated domestic effluent should not be discharged into open drain. The domestic effluent should be treated in a well designed septic tank with soak pit. As soon as the sewerage system is made operational the domestic effluent from the project should be discharged only into the sewerage system for treatment in STP.
32. All the commitment made regarding issues raised during the public hearing / consultation meeting shall be satisfactorily implemented. Item-wise details along with time bound action plan should be prepared and submitted to the Ministry's Regional Office at Bhopal.


(Anupam Rajan)
Member Secretary


(H.S. Verma)
Member

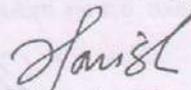

(Waseem Akhtar)
Chairman

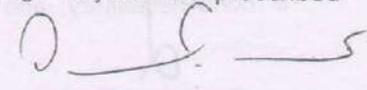
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Implementation of such program shall be ensured as office Memorandum dated 18.05.12 of MoEF, Gol and its amendments.

33. The applicant (Project proponent) will take necessary measures for prevention, control and mitigation of Air Pollution, Water Pollution, Noise Pollution and Land Pollution including solid waste management as mentioned by him in Form-1, Final EIA reports and Environment Management Plan (EMP) in compliance with the prescribed statutory norms and standards.
34. Corporate Environment Responsibility:
 - a) The Company shall have a well laid down Environment Policy approved by the Board of Directors.
 - b) The Environment Policy shall prescribe for standard operating process/procedures to bring into focus any infringements/deviation/violation of the environmental or forest norms/ conditions.
 - c) The hierarchical system or Administrative Order of the company to deal with environmental issues and for ensuring compliance with the environmental clearance conditions shall be furnished.
 - d) To have proper checks and balances, the company shall have a well laid down system of reporting of non-compliances/ violations of environmental norms to the Board of Directors of the company and/ or shareholders or stakeholders at large.
35. Ambient noise level should not exceed the permissible limit. The overall noise levels in and around the plant area shall be kept well within the standards by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels should conform to the standards prescribed under EPA Rules, 1989 & its amendments.
36. Health and safety of workers should be ensured. Workers should be provided with adequate personnel protective equipment and sanitation facilities. Occupational Health Surveillance of the workers shall be done on a regular basis and records maintained as per the Factories Act.
37. There shall not be removal/destruction of vegetative cover both at the establishment as well as the operational stage, without the sanction of appropriate authority.
38. Adequate measures shall be adopted to ensure industrial safety. Proper fire detection & protection systems shall be provided to control fire and explosion hazards. The implementation and monitoring of Environmental Management Plan and Disaster Management Plan should be carried out.
39. Environmental Management Information System shall be in position and maintained properly.
40. No further expansion or modifications in the project should be carried out without prior approval of the State Environmental Impact Assessment Authority (MP-SEIAA).
41. The gaseous emissions from various process units should conform to the load/mass based standards prescribed by the MoEF & CC and the State Pollution Control Board from time to time. At no time the emission level should go beyond the prescribed standards.


(Anupam Rajan)
Member Secretary

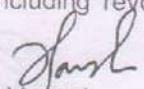

(H.S. Verma)
Member

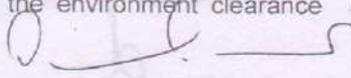

(Waseem Akhtar)
Chairman

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42. A separate Environmental Management Cell with suitable qualified personnel shall be set-up under the control of a Senior Executive, who will report directly to the Head of the Organization.
43. Project Proponent has to strictly follow the direction/guidelines issued by MoEF, CPCB and other Govt. Agencies from time to time.
44. The funds earmarked for environmental protection measures shall be kept in separate account and shall not be diverted for other purpose. Year wise expenditure shall be reported to the MoEF, GoI, and its Regional Office, Bhopal.
45. The Regional Office, MoEF, GoI, Bhopal & MPPCB shall monitor compliance of the stipulated conditions. A complete set of documents including Environment Impact Assessment Report, Environmental Management Plan, and Environmental Monitoring Plan as approved by SEAC should be submitted to Regional Office, MoEF, GoI, Bhopal & MPPCB within six months.
46. Action plan with respect to suggestion/improvement and recommendations made and agreed during public hearing consultation shall be submitted to the Regional Office, MoEF, GoI, Bhopal, MP PCB within six months.
47. A copy of the environmental clearance shall be submitted by the Project Proponent to the Heads of the Local Bodies (Panchayat and Municipal Bodies), District Collector and DFO as applicable and responsible for controlling the proposed projects who in turn has to display the same for 30 days from the date of receipt.
48. The Project Proponent shall advertise at least in two local newspapers widely circulated, one of which shall be in the vernacular language of the locality concerned, within 7 days of the issue of the clearance letter informing that the project has been accorded environmental clearance and a copy of the clearance letter is available with the State Pollution Control Board and also at web site of the State Level Environment Impact Assessment Authority (SEIAA) website at www.mpseiaa.nic.in and a copy of the same shall be forwarded to the Regional Office, MoEF & CC GoI, Bhopal.
49. The Project Proponent has to upload only soft copy of half yearly compliance report of the stipulated prior environmental clearance terms and conditions on 1st June and 1st December of each calendar year on MoEF & CC web portal - <http://www.environmentclearance.nic.in/> or <http://www.efclearance.nic.in/>.
50. The proponent shall upload the status of compliance of the stipulated EC conditions, including results of monitored data on their website and shall update the same periodically. It shall simultaneously be sent to the Regional Office of MoEF, the respective Zonal Office of CPCB and the SPCB. The criteria of pollutant levels namely; SPM, RSPM, SO₂, NO_x (ambient levels as well as stack emissions) or critical sectoral parameters, indicated for the project shall be monitored and displayed at a convenient location near the main gate of the company in the public domain.
51. Full Cooperation should be extended to the Officers and staff from the Ministry and its Regional Office at Bhopal / the CPCB / the SPCB during monitoring of the project.
52. The SEIAA of M.P. reserves the right to add additional safeguard measures subsequently, if found necessary, and to take action including revoking of the environment clearance


(Anupam Rajan)
Member Secretary

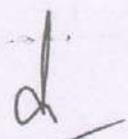

(H.S. Verma)
Member

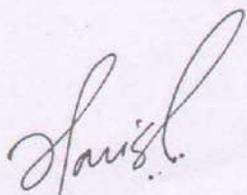

(Waseem Akhtar)
Chairman

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under the provisions of the Environmental (Protection) Act, 1986, to ensure effective implementation of the suggested safeguard measures in a time bound and satisfactory manner.

53. These stipulations would be enforced among others under the provisions of Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and control of Pollution) Act 1981, the Environment (Protection) Act, 1986, the Public Liability (Insurance) Act, 1991 and EIA Notification, 2006.
54. Concealing factual data or submission of false/fabricated data and failure to comply with any of the conditions mentioned above may result in withdrawal of this clearance and attract action under the provisions of Environment (Protection) Act, 1986.
55. The Environmental Clearance shall be valid for a period of five years from the date of issue EC as per EIA Notification, 2006 Para 9.
56. Any appeal against this prior environmental clearance shall lie with the National Green Tribunal, if necessary, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.
57. The above conditions will be enforced inter-alia, under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and the Public Liability Insurance Act, 1991 along with amendments and rules.
58. The environmental statement for each financial year ending 31st March in Form-V as is mandated to be submitted by the project proponent to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently, shall also be put on the website of the company along with the status of compliance of EC conditions and shall also be sent to the Regional Office of MoEF.
59. The project authorities shall inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of start of the project.


(Anupam Rajan)
Member Secretary


(H.S. Verma)
Member


(Waseem Akhtar)
Chairman

Annexure-4

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Consent Order

M.P. Pollution Control Board
E-5, Arera Colony
Paryavaran Parisar, Bhopal - 16 MP
Tele : 0755-2466191, Fax-0755-2463742

RED-SMALL

CCA-Renewal

CONSENT NO: ***

PCB ID: 107454

Outward No:102133,21/02/2021

Consent No:AWHB-53059

To,
The Occupier,
M/s. India Waste Management (P) Ltd.,
E-3 Sector, New Industrial Area No. II, Mandideep,
Distt. - Raisen (M.P.)-462046.

Subject: Renewal of Consent under section 25 of the Water (Prevention & Control of Pollution) Act, 1974, under section 21 of the Air (Prevention & Control of Pollution) Act, 1981, Authorization under Bio-Medical Waste Management Rules, 2016 and Authorization under Hazardous and other Waste (Management & Transboundary Movement) Rules, 2016

Ref: Your Consent to Operate Application Receipt No. 1016845 Dt. 07/11/2020 and last communication received on Dt. 25/12/2020

With reference to your above application for consent to operate has been considered under the aforesaid Acts and existing rules therein. The M. P. Pollution Control Board has agreed to grant consent **up to 31/12/2023**, BMW Authorisation **up to 31/12/2022** & HOWM Authorisation **up to 31/12/2024**, subject to the fulfillment of the terms & conditions, enclosed with this letter and-

SUBJECT TO THE FOLLOWING CONDITIONS :-

- a. **Location:** E-3 Sector, New Industrial Area No. II, Mandideep, Distt. - Raisen (M.P.)-462046
- b. **The capital investment :** Rs. 8.33 Crores
- c. **Activity Capacity:**

Activity	Equipment	Capacity
Common Bio-Medical Waste Treatment Facility	Incinerator- 01 Nos	250 Kg/hr.
	Autoclave- 02 Nos	430 Lts/cycle each
	Shredder- 02 Nos	100 Kg/hr each

Note - 1.) For any change in above CBWTF shall obtain fresh consent from the board

2) The occupier of the facility should cover exclusively Bhopal and Raisen district for the collection, transportation, treatment and disposal of generated -Biomedical waste from the HCFs situated there in along with services in their overlapping area of the 75 Km radius in addition to their coverage area.

The Validity of the consent is **up to 31/12/2023** and has to be renewed before expiry of consent validity. Online application through XGN with annual license fees in this regard shall be submitted to this office 6 months before expiry of the consent/Authorization. Board reserves the right to amend/cancel / revoke the above condition in part or whole as and when required.

Enclosures:-

- * Conditions under Water Act
- * Conditions under Air Act
- * Conditions under Hazardous Rules
- * General conditions & BMW Conditions

e-Sign
Digitally Sign with Aadhaar

e-Signed On 21/02/2021 22:17:30
(Organic Authentication on AADHAR from UIDAI Server)
TPAV # BJOXE6HNHV

ACHYUT ANAND MISHRA
Member Secretary



Consent Order

M.P. Pollution Control Board
E-5, Arera Colony
Paryavaran Parisar, Bhopal - 16 MP
Tele : 0755-2466191, Fax-0755-2463742

CONDITIONS PERTAINING TO WATER (PREVENTION & CONTROL OF POLLUTION) ACT 1974 :-

1. The daily quantity of trade effluent shall not exceed 4.00 KL/day, and the daily quantity of sewage shall not exceed 1.00 KL/day

2. Trade Effluent Treatment:-

The applicant shall provide comprehensive effluent treatment system as per the proposal submitted to the Board and maintain the same properly to achieve following standards-

pH	Between	5.5 - 9.0	TDS	Not exceed	2100 mg/l
Suspended Solids	Not exceed	100 mg/l	Chlorides	Not exceed	1000 mg/l
BOD, Days 27°C	Not exceed	30 mg/l	Bio Assay Test	Bio Assay Test 90% survival of fish in 100% effluent after 96 hours.	
COD	Not exceed	250 mg/l			
Oil and grease	Not exceed	10 mg/l			

For other parameters general standards of discharge as notified under EP Act 1986 shall be applicable.

3. **Sewage Treatment :-** The applicant shall provide comprehensive sewage treatment system as per the proposal submitted to the Board and maintain the same properly to achieve following standards-

pH	Between	6.5 - 9.0
Suspended Solids	Not exceed	100 mg/l
BOD, Days 27°C	Not exceed	30 mg/l
COD	Not exceed	250 mg/l
Oil and grease	Not exceed	10 mg/l
Fecal Coliform	Not exceed	1000 (MPN/100 ml)

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 10.000	WWG : 5.000	Water Source
1	Domestic Purpose	2.000	1.000	SIDC
2	Floor / Utensils Washing	8.000	4.000	SIDC

4. The effluent shall be treated up to prescribed Standards and reuse in the process, for cooling and for green belt devolvement/gardening within premises. Hence zero discharge condition shall be practiced. In no case treated effluent shall be discharged outside of industry/unit premises.

5. Water meter preferably electromagnetic/ultrasonic type with digital flow recording facilities shall be installed separately for category wise consumption of water for Industrial cooling/boiler feed, mine spray, process & domestic purposes and data shall be submitted online through XGN monthly patrak/statements. The industry/unit shall also monitor the treated wastewater flow and report the same online through monthly patrak/statements.

6. Any change in production capacity, process, raw material used etc. and for any enhancement of the above prior permission of the Board shall be obtained. All authorized discharges shall be consistent with terms and conditions of this consent. Facility expansions, production increases or process modifications which result new or increased discharges of pollutants must be reported by submission of a fresh consent application for prior permission of the Board

7. All treatment/control facilities/systems installed or used by the applicant shall be regularly maintained in good working order and operate effectively/efficiently to achieve compliance of the terms and conditions of this consent

8. The specific effluent limitations and pollution control systems applicable to the discharge permitted herein are set forth as above conditions.

9. Compilation of Monitoring data-

i. Samples and measurements taken to meet the monitoring requirements specified above shall be representative of the volume and nature of monitored discharge.

ii. Following promulgation of guidelines establishing test procedures for the analysis of pollutants, all sampling and analytical methods used to meet the monitoring requirements specified above shall conform to such guidelines unless otherwise specified sampling and analytical methods shall conform to the latest edition of the Indian Standard specifications and where it is not specified the guidelines as per standard methods for the examination of Water and Waste latest edition of the American Public Health Association, New York U.S.A. shall be used.

iii. The applicant shall take samples and measurement to meet the monthly requirements specified above and report online through XGN the same to the Board.

10. Recording of Monitoring Activities & Results-

i. The applicant shall make and maintain online records of all information resulting from monitoring activities by this

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Tele : 0755-2466191, Fax-0755-2463742

Consent.

ii. The applicant shall record for each measurement of samples taken pursuant to the requirements of this Consent as follows:

- (i) The date, exact place and time of sampling
- (ii) The dates on which analysis were performed
- (iii) Who performed the analysis?
- (iv) The analytical techniques or methods used and
- (v) The result of all required analysis

iii. If the applicant monitors any Pollutant more frequently as is by this Consent he shall include the results of such monitoring in the calculation and reporting of values required in the discharge monitoring reports which may be prescribed by the Board. Such increased frequency shall be indicated on the Discharge Monitoring Report Form.

iv. The applicant shall retain for a minimum of 3 years all records of monitoring activities including all records of Calibration and maintenance of instrumentation and original strip chart regarding continuous monitoring instrumentation. The period of retention shall be extended during the course of any unresolved litigation regarding the discharge of pollutants by the applicant or when requested by Central or State Board or the court.

11. Reporting of Monitoring Results:-

Monitoring Information required by this Consent shall be summarized and reported by submitting a Discharge Monitoring report on line to the Board.

12. Limitation of discharge of oil Hazardous Substance in harmful quantities:-

The applicant shall not discharge oil or other hazardous substances in quantities defined as harmful in relevant regulations into natural water course. Nothing in this Consent shall be deemed to preclude the institution of any legal action nor relieve the applicant from any responsibilities, liabilities, or penalties to which the applicant is or may be subject to clauses.

13. Limitation of visible floating solids and foam:

During the period beginning date of issuance the applicant shall not discharge floating solids or visible foam.

14. Disposal of Collected Solid waste/sludge-

All hazardous waste/sludge shall be disposed of as per the Authorization issued under Hazardous & other waste (M&TM) Rules 2016. And/other Solids Sludges, dirt, silt or other pollutant separated from or resulting from treatment shall be disposed of in such a manner as to prevent any pollutant from such materials from entering any such water Any live fish, Shall fish or other animal collected or trapped as a result of intake water screening or treatment may be returned to eaters body habitat.

15. Provision for Electric Power Failure-

The applicant shall assure to the consent issuing authority that the applicant has installed or provided for an alternative electric power source sufficient to operate all facilities utilized by the applicant to maintain compliance with the terms and conditions of the Consent.

16. Prohibition of By pass system of treatment facilities-

The diversion or by-pass of any discharge from facilities utilized by the applicant to maintain compliance with the terms and conditions of this Consent is prohibited except :

- i. where unavoidable to prevent loss of life or severe property damage, or
- ii. Where excessive storm drainage or run off would damage any facilities necessary for compliance with the terms and conditions of this Consent. The applicant shall immediately notify the consent issuing authorities in writing of each such diversion or by-pass in accordance with the procedure specified above for reporting non-compliance.

17. CBWTF management shall submit the information online through XGN in reference to compliance of consent conditions.

Additional Water condition:-

1 Proper arrangements shall be done for complying the provisions under Waste Plastic Rules, 2016, to take care of plastic waste, E-Waste (Management) Rules, 2016, Solid Waste Management Rules, 2016, Construction and Demolition Management Rules, 2016 & Battery (Management and Handling) Rules 2001 for discarded batteries

2 The PP shall dispose of the various sludge and solid wastes generated from the unit as per relevant laws/rules.

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E-5, Arera Colony
Paryavaran Parisar, Bhopal - 16 MP
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3 The coverage area of CBWTF shall be limited as per existing guidelines issued by Central Pollution Control Board.

4 This consent /Authorisation is granted on the basis of the M/s. Bhopal Incinerators Limited, Industrial Area, Govindpura, Dist : Bhopal (M.P.) Vide letter no BI/0145/2020 Dated 18-11-2020 & MOU submitted by PP with M/s. Bhopal Incinerators Limited, Industrial Area, Govindpura, Dist : Bhopal for treatment /disposal of COVID waste and other BMW of Bhopal District to use this CBWTF facility If, any point of time it is found that during physical verification & in any circumstance of in corrected information & this consent /Authorisation shall be treated as null or void without further intimation to the PP.

CONDITIONS PERTAINING TO AIR (PREVENTION & CONTROL OF POLLUTION) ACT 1981 :-

1. The applicant shall provide comprehensive air pollution control system consisting of control equipments as per the proposal submitted to the Board with reference to generation of emission and same shall be operated & maintained continuously so as to achieve the level of pollutants to the following standards:-

Name of section	Capacity	Stack height(mtrs)	Fuel	Control equipment installed	P.M, HCl, NO ₂ , Hg (mg/Nm ³), Dioxin & Furons (ngTEQ/ Nm ³)
Incinerator	250 Kg./hr.	30	Diesel-60 Litre/hr	Bag Filter, Cyclone ,Gravity Settling Chamber	50, 50,400,0.05, 0.1

2. Ambient air quality at the boundary of the unit premises shall be monitored and reported to the Board regularly on quarterly basis: The Ambient air quality norms are prescribed in MoEF gazette notification no. GSR/826(E), dated: 16/11/09. Some of the parameters are as follows:

- Particulate Matter (less than 10 micron) - 100 µg/m³ (PM10 µg/m³ 24 hrs. basis)
- Particulate Matter (less than 2.5 micron) - 60 µg/m³ (PM2.5 µg/m³ 24 hrs. basis)
- Sulphur Dioxide [SO₂] (24 hrs. Basis) - 80 µg/m³
- Nitrogen Oxides [NO_x] (24 hrs. Basis) - 80 µg/m³
- Carbon Monoxide [CO] (8 hrs. Basis) - 2000 µg/m³

3. CBWTF shall provide with each stack port hole with safe platform of 1 meter width with support & spiral ladder/ Stepped ladder with hand rail up to monitoring platform as per specifications given in part-III emission regulation of CPCB. In no case monkey ladder shall be allowed as stack monitoring facility.

4. The CBWTF shall take adequate measures for control of noise level generated from industrial activities within the premises less than 75 dB(A) during day time and 70 dB(A) during night time.

5. The CBWTF shall make the necessary arrangements for control of the fugitive emission from any source of emission/section/activities.

6. All other fugitive emission sources such as leakages, seepages, spillages etc shall be ensured to be plugged or sealed or made airtight to avoid the public nuisance.

7. The CBWTF shall ensure all necessary arrangements for control of odour nuisance from the industrial activities or process within premises

8. All the internal roads shall be made pucca to control the fugitive emissions of particulate matter generated due to transportation and internal movements. Good housekeeping practices shall be adopted to avoid leakages, seepages, spillages etc.

9. CBWTF shall take effective steps for extensive tree plantation within or around the unit premises for general improvement of environmental conditions and as stated in additional condition

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Consent Order

M.P. Pollution Control Board
E-5, Arera Colony
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Additional Air condition:-

1. The industry shall install and maintain the web camera with "Outdoor HD Industrial grade IP (Internet Protocol) cameras with PanTilt-Zoom (PTZ) feature, minimum focal length 5X with night vision facility and tamper proof mechanism" for display all emission sources and effluent discharge points and shall remain connected the same with Environment Surveillance Centre, M.P. Pollution Control Board Bhopal for remote surveillance.
2. CBWTF shall obtain membership of CTSDF and submit to the Board within 30 days from the issue of this letter.
3. CBWTF shall raise the level of floor washing platform for proper drainage.

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FORM -III (See rule 10)

AUTHORISATION

(Authorisation for operating a facility for collection, reception, treatment, storage, transport and disposal of biomedical wastes)

1. File number of authorisation and date of issue - **COW-1016845, dt: 07/11/2020.**
2. M/s. **India Waste Management (P) Ltd.**, an occupier of the CBWTF located at E-3 Sector, New Industrial Area No. II, Mandideep, Distt. Raisen (MP) is hereby granted an authorisation for;

Activity Please tick

- Collection,
- Storage
- packaging
- Reception
- Transportation
- Treatment or processing or conversion
- Disposal or destruction

3. M/s. India Waste Management (P) Ltd., an occupier of the CBWTF is hereby authorized for handling of biomedical waste as per the capacity given below;

- (i) Number of beds of HCF: --
- (ii) Number healthcare facilities covered by CBMWTF: -- 250 Kg per hour (Incinerator)
- (iii) Installed treatment and disposal capacity: --
- (iv) Area or distance covered by CBMWTF: -- Bhopal & Raisen District
- (v) Quantity of Biomedical waste handled, treated or disposed: --

Type of Waste Category	Quantity permitted for Handling (Kg/day)
Yellow	-- 4500.00
Red	-- 1333.33
White (Translucent)	-- 33.33
Blue	-- 833.33

3. This authorization shall be in force for a period up to **31/12/2022.**

4. This authorisation is subject to the conditions stated below and to such other conditions as may be specified in the rules for the time being in force under the Environment (Protection) Act, 1986.

Terms & Conditions of Authorization :-

1. The authorization shall comply with the provisions of the Environment (Protection) Act, 1986 and the rules made there under.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the prescribed authority.
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the biomedical wastes without obtaining prior permission of the prescribed authority.
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorize shall constitute a breach of his authorization.
5. It is duty of the authorize person to take prior permission of the prescribe authority to close down the facility and such other terms and conditions may be stipulated by the prescribed authority.

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Consent Order

M.P. Pollution Control Board
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GENERAL CONDITIONS:

1. The non hazardous solid waste arresting in the CBWTF/unit/unit premises sweeping, etc. be disposed off scientifically so as not to cause any nuisance/pollution. The applicant shall take necessary permission from civic authorities for disposal to dumping site. If required.

Non Hazardous Solid wastes:-

Type of waste	Quantity	Disposal
Scrap/ Plastic packing material wood, card board, gunny bags etc	Record should be maintained	Sale to authorized party/As Per CPCB. MoEF Guide lines / Others

2. The applicant shall allow the staff of Madhya Pradesh Pollution Control Board and/or their authorized representative, upon the representation of credentials:

- To inspect raw material stock, manufacturing processes, reactors, premises etc to perform the functions of the Board.
- To enter upon the applicant's premises where an effluent source is located or in which any records are required to be kept under the terms and conditions of this Consent.
- To have access at reasonable times to any records required to be kept under the terms and conditions of this Consent.
- To inspect at reasonable times any monitoring equipment or monitoring method required in this Consent; or,
- To sample at reasonable times any discharge or pollutants.

3. This consent / authorisation is transferable in nature, in case of any change in ownership / management, the new owner / partner / directors / proprietor shall immediately apply for the consent with new requisite information.

4. The issuance of this Consent does not convey any property rights in either real or personal property or any exclusive privileges, nor does it authorise any invasion of personal rights, nor any infringement of Central, State or local laws or regulations.

5. This consent is granted in respect of Water pollution control Act 1974 or Air Pollution Control act, 1981 or Authorization under the provisions of Hazardous and other Waste (Management & Transboundary movement) Rules 2016 only and does not relate to any other Department/Agencies. License required from other Department/Agencies have to be obtained by the unit separately and have to comply separately as per there Act / Rules.

6. Balance consent/authorisation fee, if any shall be recoverable by the Board even at a later date.

7. The applicant shall submit such information, forms and fees as required by the board not later than 180 day prior to the date of expiration of this consent/authorisation

8. Knowingly making any false statement for obtaining consent or compliance of consent conditions shall result in the imposition of criminal penalties as provided under the section 42(g) of the Water Act or section 38 (g) of the Air Act.

9. After notice and opportunity for the hearing, this consent may be modified, suspended or revoked by the Board in whole or in part during its term for cause including, but not limited to, the following :

- Violation of any terms and conditions of this Consent.
- Obtaining this Consent by misrepresentation of failure to disclose fully all relevant facts.
- A change in any condition that requires temporary or permanent reduction or elimination of the authorized discharge.

10. On violation of any of the above-mentioned conditions the consent granted will automatically be taken as canceled and necessary action will be initiated against the industry.

Additional condition:-

The additional conditions CBWTF shall be as follows:

- The grant of this authorization is subject to the terms and conditions granted to the Facility.
- The occupier of the facility shall maintain CBWTF as per guidelines of Central Pollution Control Board 2016 for CBWTF. The operational conditions such as temperature, air Feed rate, retention time etc and air pollution control arrangement of the incinerator shall be ensured as per Schedule-II of Bio Medical Waste Management Rules, 2016.

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Consent Order

M.P. Pollution Control Board
E-5, Arera Colony
Paryavaran Parisar, Bhopal - 16 MP
Tele : 0755-2466191, Fax-0755-2463742

3. The person authorized shall ensure that the treated effluent shall conform to the standards prescribed in Schedule - II of rules and submit report to Board on quarter yearly basis. The occupier of the facility shall fully utilize the treated effluent within their premises for plantation purposes, etc.
4. A separate log book for the operation and maintenance of the incinerator, autoclave, shredder & ETP shall be kept and shall be made available for inspection any time. The occupier of CBWTF shall also carry out validation test of autoclave.
5. The occupier of C.B.W.T.F. shall carry out stack emission test of incinerator, incinerator ash test, validation test of autoclave and applicable parameters of effluent being discharged from the ETP in quarter yearly from the approved laboratory and submit the quarter yearly report to the Board.
6. The transportation vehicle for carrying the waste to the facility shall be specially designed as per Central Pollution Control Board (CPCB) guidelines for CBWTF. The vehicle shall also be properly installed GPS, labelled with the related symbols etc. as per rules.
7. The collection and transportation of the BMW the C.B.W.T.F. shall be ensured in accordance with the Rule 7 & 8 of BMW Rules. Its treatment & disposal shall be as per Schedule-I of Rules 2016.
8. The person authorized shall maintain categories wise records of Bio-Medical Waste received, treated & disposed at CBWTF as per Schedule-I of the Bio-Medical Waste Management Rules, 2016 and should submit the annual return in Form-IV-A by 30th of June every year as per the rule 13 to the Head office and Regional office of the Board.
9. The person authorized shall store incineration ash safely and dispose it through TSDF, Pithampur as per guidelines of CPCB.
10. The C.B.W.T.F. operators shall inform about such health care units that are not handling and segregating Bio-Medical Waste properly and the same shall be communicated to the Board from time to time.
11. The C.B.W.T.F. operator shall establish bar coding and global positioning system for handling of bio-medical waste as per BMW Rule, 2016.
12. The C.B.W.T.F. operator shall install and ensure the operation/calibration of CEMS in facility and should ensure connectivity with SPCB/CPCB server. And also install the PTZ cameras showing ETP, BMW storage area and Stack Emission conditions regarding.
13. The C.B.W.T.F. operator shall display authorization order, Annual report etc. on its website.
14. The C.B.W.T.F. operator shall ensure collection of biomedical waste on holidays also.
15. The C.B.W.T.F. operator shall operate incinerator to achieve the standards for retention time in secondary chamber as per BMW Rule, 2016.
16. The person authorized shall maintain good housekeeping, regular cleaning of storage room & sharp pit etc. to avoid odour nuisance.
17. The institute shall submit a fresh application for renewal of authorization with requisite fee before 90 days of expiry of this authorization with compliance report of conditions mentioned in original authorization letter and its subsequent renewal letter.
18. The person authorized of facility shall make above arrangements/improvements in facility as per given time frame failing which prosecution and punishment will be followed as per the provisions of Environmental (Protection) Act, 1986.
19. Mercury waste shall not be mixed with BMW, shall be collected, segregated & stored into separate containers and it shall be disposed off in accordance with provisions of the Hazardous and Other Waste (Management, and Transboundary Movement) Rules, 2016.
20. The Board reserves all the right to amend/cancel/revoke the condition of this authorization in part or whole as and when deemed necessary. Facility shall be responsible for any violation of provisions of Bio-Medical Waste Management Rules,

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2016 and shall be liable for prosecution and punishment as per the provisions of Environmental (Protection) Act, 1986.

21. The occupier of the facility shall ensure that the all CBWTF equipments like incinerator, autoclave, shredder etc shall fulfill all the requirements of the Bio-medical Waste Management Rules,2016 and the criteria for combustion efficiency, primary and secondary temperature, emission and effluent quality standards, standards for autoclaves etc shall be compliant with the provisions of the Schedule II of the Rules as well as the guidelines published by Central Pollution Control Board from time to time.

22. The operational criteria such as temperature, air Feed rate, gas retention time etc and air pollution control arrangements of the incinerator shall be ensured as per Schedule-II of Bio Medical Waste Management Rules, 2016.

23. The Occupier shall Comply to the conditions of Environmental Clearance No. 1530/SEIAA/2018 Dt. 12/10/2018.

Consent/authorization as required under the Water (Prevention & Control of Pollution) Act,1974. The Air (Prevention & Control of Pollution) Act,1981, and the Authorization under Hazardous and other Wastes (Management & Transboundary Movement) Rule, 2016 & Bio-Medical Waste Management Rules, 2016 is granted to your industry subject to fulfillment of all the conditions mentioned above. For renewal purpose you shall have to make an application to this Board through XGN at least Six months before the date of expiry of this consent/authorisation. The applicant without valid consent (for operation) of the Board shall not bring in to use any outlet for the discharge of effluent and gaseous emission.

For and on behalf of
M.P. Pollution Control Board

ACHYUT ANAND MISHRA
Member Secretary

e-Sign
Digitally Signed by Achyut Anand Mishra

e-Signed On 21/02/2021 22:17:30
(Organic Authentication on AADHAR from UIDAI Server)
TPAV # BJOXE6HNHV

Consent No:AWHB-53059



Consent Order

M.P. Pollution Control Board
E-5, Arera Colony
Paryavaran Parisar, Bhopal - 16 MP
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CONDITIONS PERTAINING TO THE HAZARDOUS AND OTHER WASTES (MANAGEMENT AND TRANSBOUNDARY MOVEMENT) RULES, 2016:-

FORM-2 [See rule 6 (2)]

FORM FOR GRANT OR RENEWAL OF AUTHORISATION BY STATE POLLUTION CONTROL BOARD TO THE OCCUPIERS, RECYCLERS, REPROCESSORS, REUSERS, USER AND OPERATORS OF DISPOSAL FACILITIES

1. Number of authorisation and date of issue :
2. Reference of application (No. and date) : COW-1016845, dt: 07/11/2020
3. The Occupier of **M/s. India Waste Management (P) Ltd.** is hereby granted an authorisation based on the enclosed signed inspection report for generation, collection, reception, storage, transport, reuse, recycling, recovery, pre-processing, co-processing, utilisation, treatment, disposal or any other use of hazardous or other wastes or both on the premises situated at- E-3 Sector, New Industrial Area No. II, Mandideep, Distt. Raissen (MP)

Details of Authorisation

Category of Hazardous Waste as per the Schedules I of these rules	Authorised mode of disposal	Quantity (ton/annum)
Chemical sludge from waste water treatment (35.3)	Sent to CTSDf	0.500-M.T
Ash from incinerator and flue gas cleaning residue (37.2)	Sent to CTSDf	200.000-M.T

- (1) The authorisation shall be valid for a period up to **31/12/2024**.
- (2) The authorisation is subject to the following general and specific conditions (Please specify any conditions that need to be imposed over and above general conditions, if any):

A. General conditions of authorisation:

1. The authorised person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Control Board.
3. The person authorised shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorisation.
4. Any unauthorised change in personnel, equipment or working conditions as mentioned in the application by the person authorised shall constitute a breach of his authorisation.
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time;
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty
7. It is the duty of the authorised person to take prior permission of the State Pollution Control Board to close down the facility.
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained.
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilisation of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorisation.

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M.P. Pollution Control Board
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11. The importer or exporter shall bear the cost of import or export and mitigation of damages if any.
12. An application for the renewal of an authorisation shall be made as laid down under these Rules.
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year.
15. The non hazardous solid waste arresting in the industry/unit/unit premises sweeping, etc. be disposed off scientifically so as not to cause any nuisance/pollution. The applicant shall take necessary permission from civic authorities for disposal to dumping site. If required.

B. Specific conditions:

1. The CBWTF shall display the information on hazardous waste generated on notice board of size 6' x 4' (in Hindi & English) outside the unit main gate along with quantity and nature of hazardous chemicals being handled in the plant, including wastewater, air emission and hazardous wastes.
2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Control Board.

Additional Haz condition:-

1. The CBWTF shall obtain insurance under Public Liability Insurance Act, if applicable and shall submit a copy to the board.
2. Any unauthorized change in production capacity, process, raw materials, personnel, equipments etc. as mentioned in the application by the person authorized shall constitute a breach of this authorisation.
3. The unit shall maintain the records of hazardous waste as per the Form-3 of rule 6(5) and shall online submit the annual return in Form-4 as per rule 6(5) 20(2) to this office on or before 30th June every year and preferably before 30th April.
4. The information regarding quantity of hazardous wastes generated and its analysis report should be sent to the Board online at least annually.
5. Hazardous Waste Storage Site & Danger signboard shall be provided with all safety devices at the storage site.
6. The authorized person shall inform the name and address of the contact person / occupier responsible for hazardous waste management.
7. In case of importing Hazardous Waste, occupier shall apply to the M.P. Pollution Control Board, 180 days in advance in Form-6, for permission to import of the waste as per Rule 13(i) of Hazardous and other Waste (Management and Transboundary Movement) Rule 2016 as amended up to date.
8. In the event of any accident due to handling of hazardous wastes, the authorized person must inform immediately to the Regional Office & Head office of the board on fax/telephone/email-it_mppcb@rediffmail.com about the incident and detail report should be sent in Form No.5 as per Rule-10 of Hazardous and other Waste (Management and Transboundary Movement) Rule 2016 as amended upto date.

Packing, Labeling & Transportation of Hazardous wastes :-

- (i) The occupier or operator of the Treatment, Storage and Disposal Facility or recycler shall ensure that the hazardous waste are packaged and labeled, based on the composition in a manner suitable for safe handling, storage and transport as per the guidelines issued by the Central Pollution Control Board vide - October 2004 & conditions issues from time to time.
- (ii) The labeling and packaging shall be easily visible and be able to withstand physical conditions and climate factors.
- (iii) The transport of the hazardous wastes shall be in accordance with the provision of these rules and the rules made by the Central Govt. under the Motor Vehicle Act 1988 and other guidelines issued from time to time in this regard.
- (iv) In case of transportation of hazardous wastes through a State other than the State of origin or destination, the occupier shall intimate the concerned State Pollution Control Board before he hands over the hazardous wastes to the

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- transporter.
- (v) The occupier shall provide the transporter with seven copies of the manifest as per the colour codes as per rule 19(1).
- (vi) The occupier shall forward copy 1 (white) to the State Pollution Control Board and in case the hazardous wastes is likely to be transported through any transit State, the occupier shall prepare an additional copy each for intimation to such State and forward the same to the concerned SPCB before he hands over the hazardous wastes to the transporter.
- (vii) No transporter shall accept hazardous wastes from an occupier for transport unless copies 3 to 7 of the manifest accompany it.
- (viii) The transporter shall submit copies 3 to 7 of the manifest duly signed with date to the operator of the facility along with the waste consignment.

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Vehicle Details

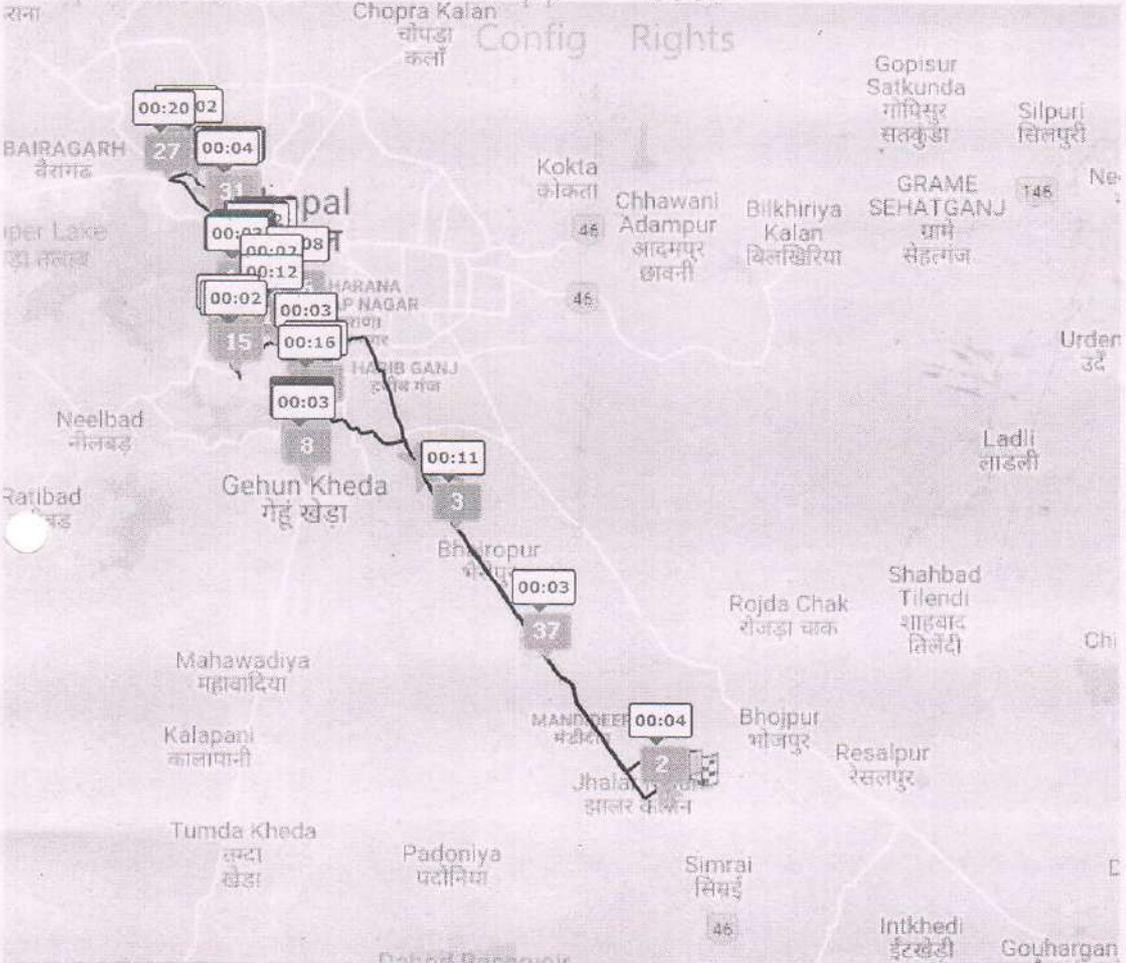
Total Vehicles	Vehicle Registration No		Make	Model	GPS Availability	GPS login Detail
10	1	MP04-LC-8288	Mahindra	JEETO	Yes	http://13.127.144.213/jsp/exsensor_login.jsp Login ID: bil001, Password: 123456
	2	MP04-LC-8413	Mahindra	JEETO	Yes	
	3	MP04-LC-8944	Mahindra	SUPRO	Yes	
	4	MP04-LC-8945	Mahindra	SUPRO	Yes	
	5	MP04-LD-0736	Mahindra	SUPRO	Yes	
	6	MP04-LD-0737	Mahindra	SUPRO	Yes	
	7	MP04-LD-3611 (Used for Covid Waste)	Tata Motors	ACE XL	Yes	
	8	MP04-GB-4616	Ashok Leyland	PARTNER	Yes	
	9	MP04-GB-5824	Mahindra	JAYO	Yes	
	10	MP04-LD-6663	Mahindra	SUPRO - CNG	Yes	

India Waste Management Pvt. Ltd.

(Signature)
 Authorised Signatory



Tracking Reports Graphics POI Geofence Fuel RPM
 Temperature Alert Advance App User
 Config Rights



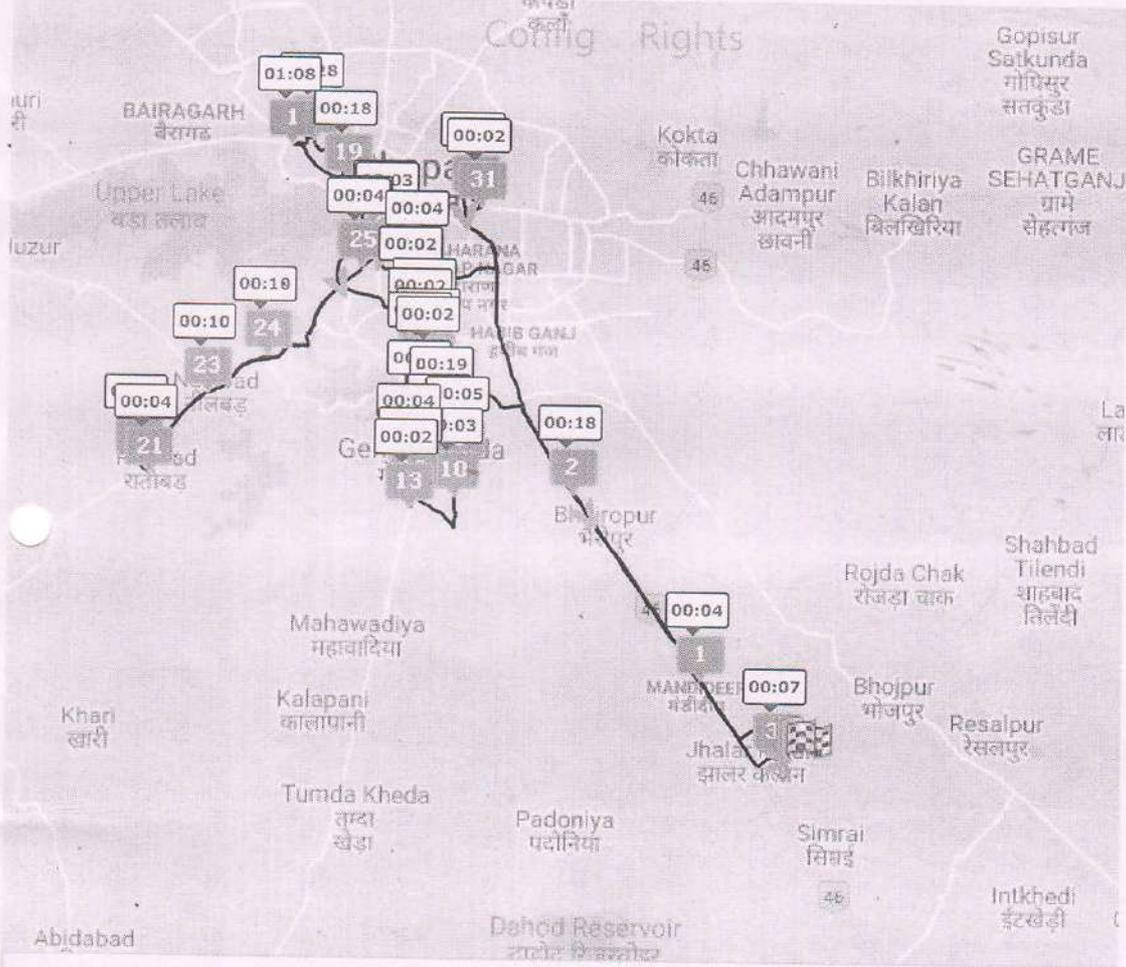
19-10-2021 00:00 to 19-10-2021 23:33 ✓ ✕

MP04 LD 3611

India Waste Management Pvt. Ltd.
Abdul Aziz
 Authorised Signatory

70
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Tracking Reports Graphics POI Geofence Fuel RPM
Temperature Alert Advance App User
Config Rights

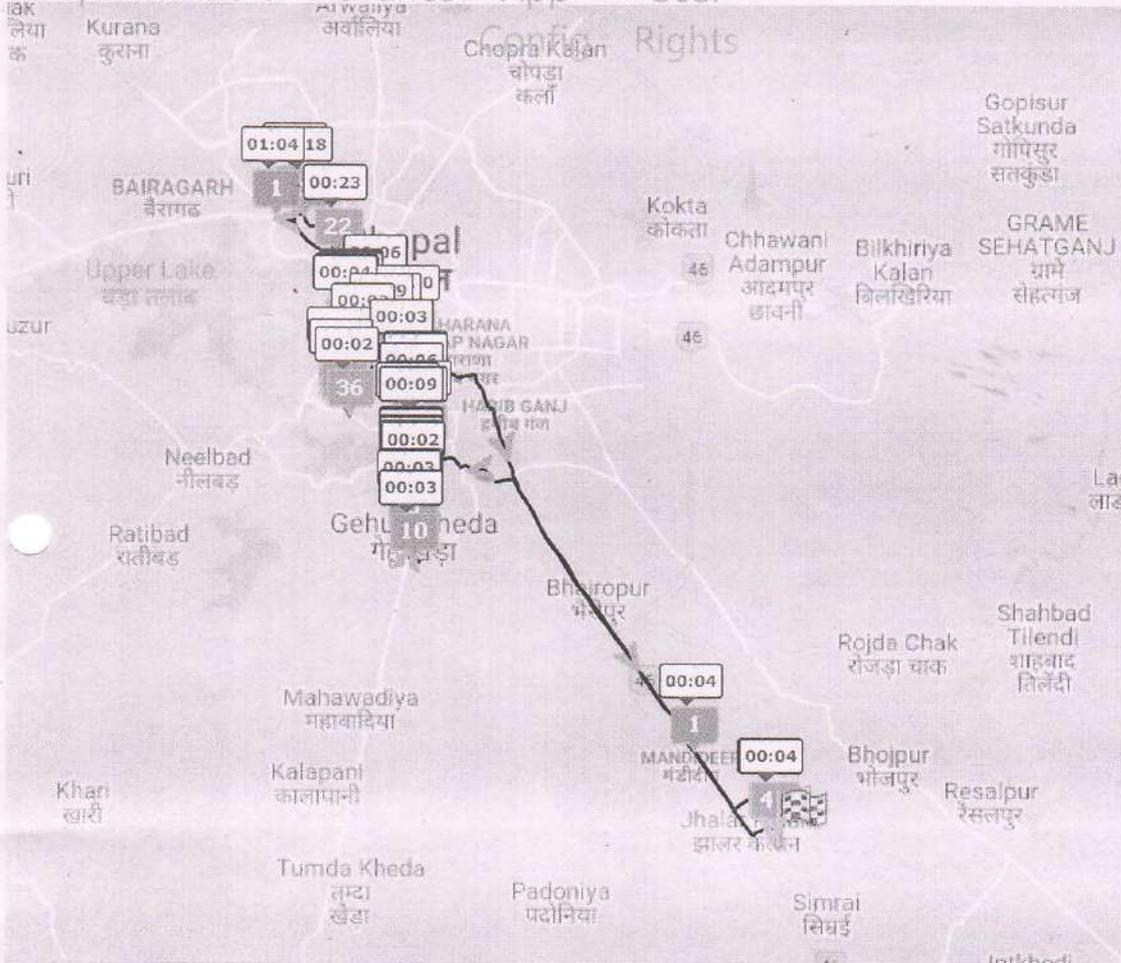


18-10-2021 00:00 to 18-10-2021 23:33 ✓ ✕

MP04 LD 3611

India Waste Management Pvt. Ltd.
Authorised Signatory

~~SA~~ (71)



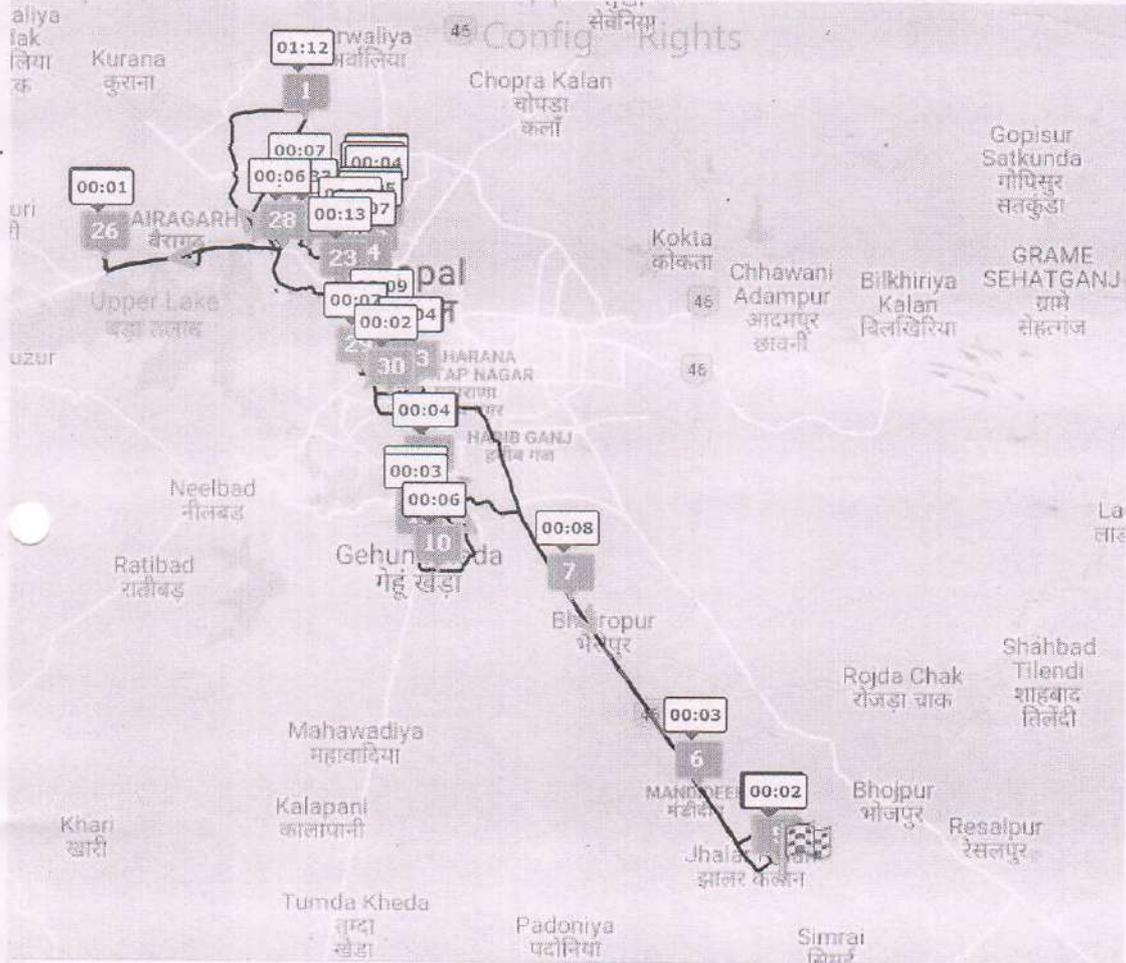
16-10-2021	00:00	to	16-10-2021	23:33	✓	✗
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MP04 LD 3611

India Waste Management Pvt. Ltd.
(Signature)
 Authorised Signatory

72

Tracking Reports Graphics POI Geofence Fuel RPM
Temperature Alert Advance App User



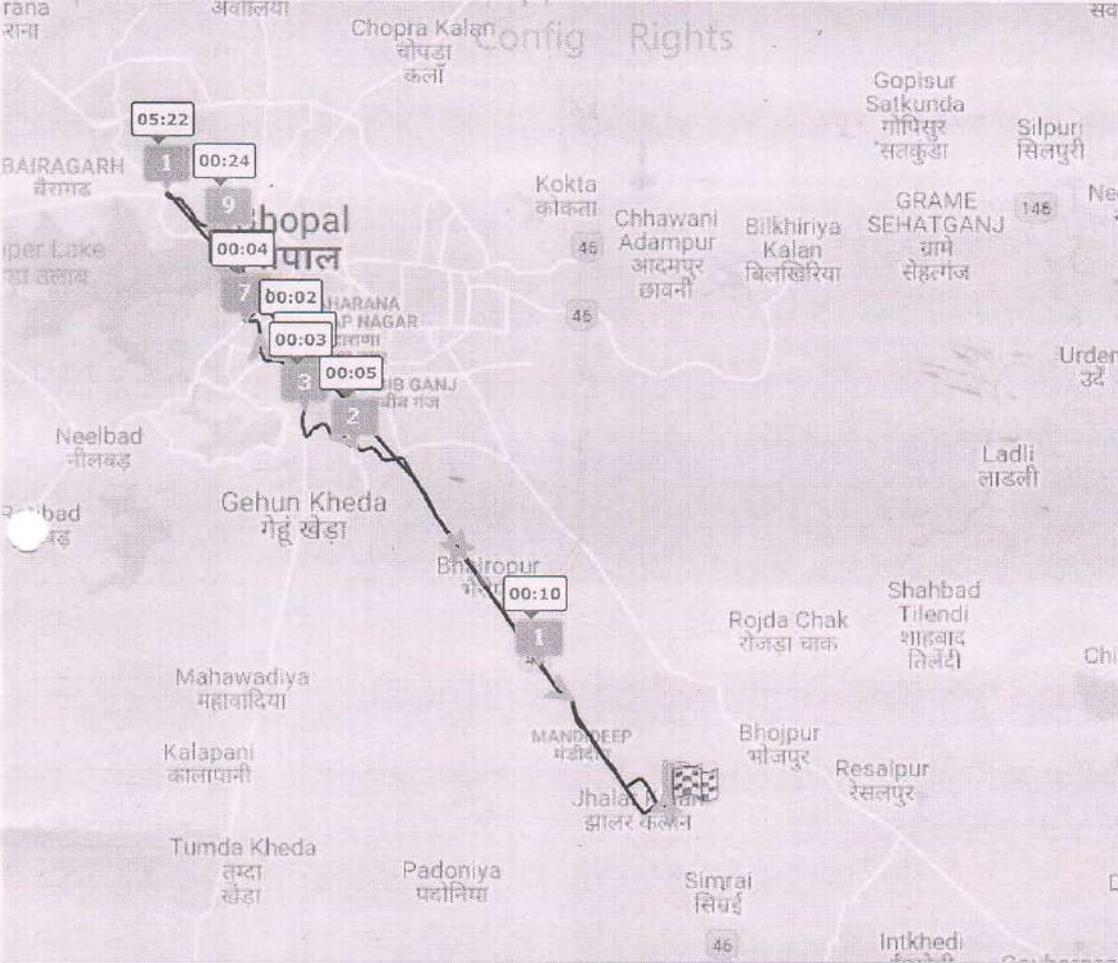
14-10-2021 00:00 to 14-10-2021 23:33 ✓ ✕

MP04 LD 3611

India Waste Management Pvt. Ltd.
Abdul Qadir
Authorised Signatory

73

Tracking Reports Graphics POI Geofence Fuel RPM
 Temperature Alert Advance App User
 Config Rights



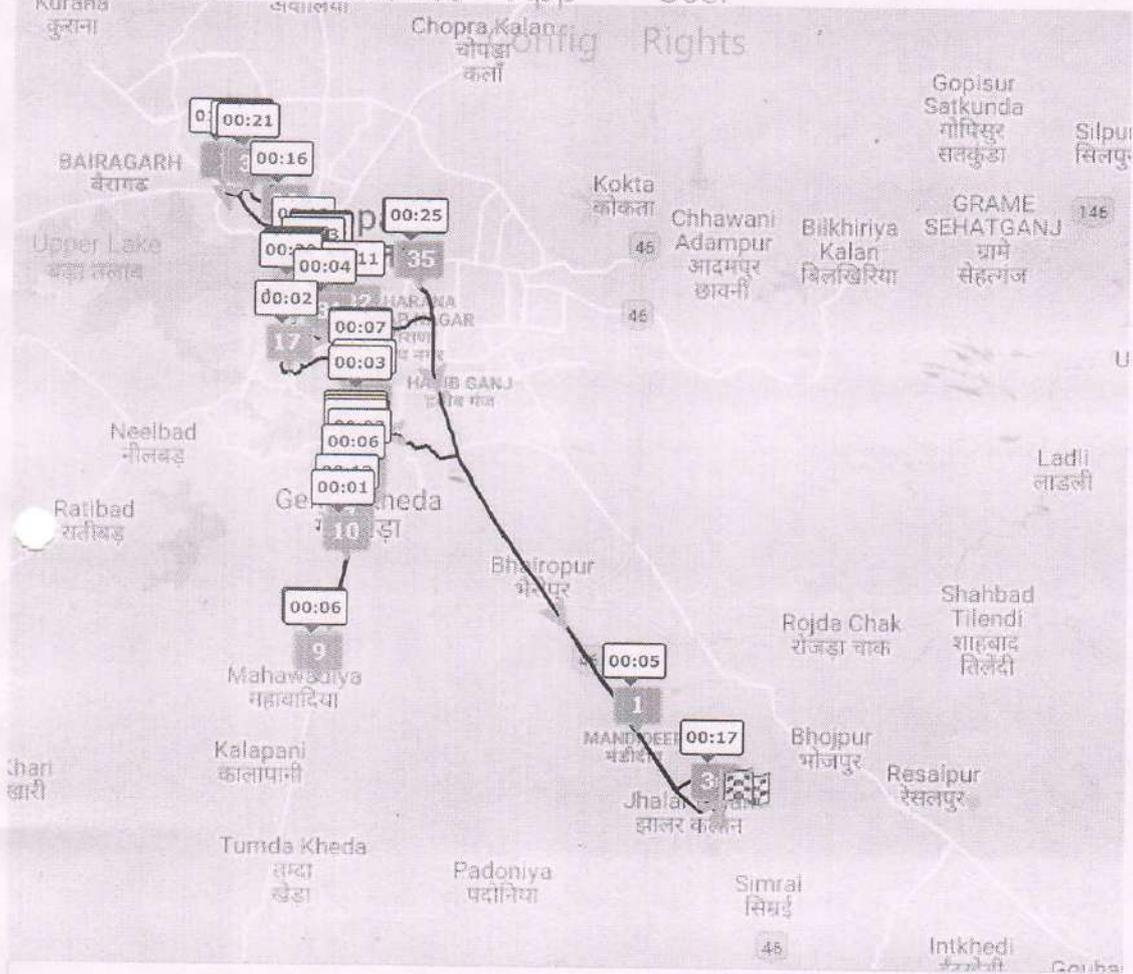
13-10-2021 00:00 to 13-10-2021 23:33 ✓ ✕

MP04 LD 3611

India Waste Management Pvt. Ltd.
 Authorised Signatory

674

Tracking Reports Graphics POI Geofence Fuel RPM
Temperature Alert Advance App User



12-10-2021	00:00	to	12-10-2021	23:33	✓	✗
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MP04 LD 3611

India Waste Management Pvt. Ltd
Abdul Aziz
 Authorised Signatory

ID & Passwords

1. Vehicle GPS:

- URL: http://13.127.144.213/jsp/exsensor_login.jsp
- Login ID: bil001
- Password: 123456

2. CEMS:

- URL: <https://esc.mp.gov.in/#/login>
- ID: IWMPL
- Password: IWM@123

3. CPCB Covid-19 App:

- URL: <https://bwm.cpcbcr.com/#/p/login>
- ID: IWMPL
- Password: IWMPL@123

4. India Waste Management Web site:

- URL: Indiawastemanagement.com
- ID: pcb@gmail.com
- Password: 123456789

India Waste Management Pvt. Ltd.
Shardul
Authorised Signatory

Part no. 6



Alfa-Therm

ALFA-THERM LIMITED

Head Office : 6, Community Centre, Mayapuri, Phase-I, New Delhi-110064 (INDIA)
 Phone : 011- 28115222, 28116222, 28114748 , 28115396, 28117391
 E-mail : info@alfatherm.in Web Site : www.alfathermltd.com
 CIN No. : U74899DL1994PLC056781

Date : September 17, 2020

ANNEXURE I

CERTIFICATE FOR BIOMEDICAL WASTE INCINERATOR

TO WHOM SO EVER IT MAY CONCERN

We hereby certify that "Alfa-Therm" Model Static Oil Fired Incinerator of designed capacity 250 kgs/hr installed at M/s India Waste Management Pvt Ltd, Plot No. E-3, New Industrial Area, Phase-2 Mandideep (M.P.). The said incinerator has more than 2 seconds flue gas residence time in secondary combustion chamber at 1050°C at its designed capacity. The technical data sheet of specifications in respect of the said incinerator is enclosed herewith. The incinerator was installed by us on December' 2019.

Thanking you and best regards,

For Alfa Therm Limited

(Authorised Signatory)

India Waste Management Pvt. Ltd.

Authorised Signatory



Alfa-Therm

ALFA-THERM LIMITED

Head Office : 6, Community Centre, Mayapuri, Phase-I, New Delhi-110064 (INDIA)

Phone : 011- 28115222, 28116222, 28114748 , 28115396, 28117391

E-mail : info@alfatherm.in Web Site : www.alfathermltd.com

CIN No. : U74899DL1994PLC056781

OHSAS 45001:2018



ISO 9001:2015



TECHNICAL DATA SHEET ON BIOMEDICAL WASTE INCINERATOR

Name of Common Biomedical Waste Treatment Facility	M/s India Waste Management Pvt Ltd
Name of Manufacturer	M s Alfa Therm Limited
Maximum Capacity of the incinerator (in kg/hr)	250 kgs/hr
Residence time of flue gas at 1050 °C	2.02 seconds in secondary chamber
Flow of flue gas through Secondary Combustion chamber (m ³ -sec)	3.20
Volume of Secondary Combustion Chamber (in m ³)	6.50
Thermal Capacity of the Incinerator (in Million Kcal/hr)	0.7

For Alfa Therm Limited

(Authorised Signatory)

Date : 17-9-2020

Place : New Delhi



India Waste Management Pvt. Ltd.

Authorised Signatory

Online Pollution Monitoring Portal					
India Waste Management Pvt. Ltd.					
Average Report					
From Date: 26-10-2021 T 08:00:00 Z To Date: 26-10-2021 T 20:00:00 Z					
Report Created by IWMPPL on 2021-11-07 14:50:40					
Sl No.	Time	Stack_1-CO(mg/Nm3)	Stack_1-CO2(mg/Nm3)	Stack_1-Primay_Temp(Degree)	Stack_1-Secondary_Temp(Degree)
1	2021-10-26 08:00:00	11.74	17.88	466.64	466.7
2	2021-10-26 09:00:00	11.6	18.9	771.22	884.41
3	2021-10-26 10:00:00	11.34	18.91	951.47	1053.29
4	2021-10-26 11:00:00	10.77	18.91	884.64	1103.84
5	2021-10-26 12:00:00	11.56	18.8	979	1105.68
6	2021-10-26 13:00:00	11.37	18.8	952.43	1107.13
7	2021-10-26 14:00:00	11.34	18.71	967.76	1109.41
8	2021-10-26 15:00:00	11.21	18.81	969.08	1110.51
9	2021-10-26 16:00:00	11.17	18.81	976.31	1108.3
10	2021-10-26 17:00:00	11.29	18.81	963.98	1109.24
11	2021-10-26 18:00:00	11.55	18.86	1128.42	1116.13
12	2021-10-26 19:00:00	11.77	18.91	880.27	1037.82
13	2021-10-26 19:45:00	NA	NA	NA	NA
14	Prescribed Standards	0 -	0 -	800 -	1000 -
15	Maximum Value	12.55	19	1128.42	1116.13
16	Maximum Value At Time	2021-10-	2021-10-	2021-10-	2021-10-
17	Minimum Value	10.77	17.88	466.64	466.7
18	Minimum Value At Time	2021-10-	2021-10-	2021-10-	2021-10-
19	Geometric Mean	11.42	18.83	924	1042.72
20	Median	11.34	18.81	960.7	1105.96
21	Standard Deviation	0.37	0.16	119.12	147.43
22	Valid Data Points	12	12	12	12
23	Total Data Points	13	13	13	13
24	Data Availability %	92.31	92.31	92.31	92.31

India Waste Management Pvt. Ltd.

 Authorised Signatory

India Waste Management Pvt. Ltd.

MANDIDEEP, Madhya Pradesh CBWTF 

Data Last Received On
26, October, 2021

Configuration Updated On
20, April, 2020

Calibration at
01, January, 2018

CEMS 1

EOMS

AACMS

Total Stations
1

Live Readings

Emission Effluent Ambient All

Stack_1

11.07 mg/Nm3
Stack_1 - CO
15 MinsAvg: 11.13 mg/Nm3
Limit: 0 - mg/Nm3 Range: 0 - 2000

18.8 mg/Nm3
Stack_1 - CO2
15 MinsAvg: 18.8 mg/Nm3
Limit: 0 - mg/Nm3 Range: 0 - 21

929.99 Degree
Stack_1 - Primary_Temp
15 MinsAvg: 965.61 Degree
Limit: 800 - Degree Range: 0 - 1200

1097.58 Degree
Stack_1 - Secondary_Temp
15 MinsAvg: 1106.59 Degree
Limit: 1000 - Degree Range: 0 - 1200

India Waste Management Pvt. Ltd.

Shardul Shah
Authorised Signatory

SHARDUL SHAH

Type here to search

79

67

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INDIA WASTE MANAGEMENT
RECORDED ON : 26/10/21
STER TEMP (°C) : 121.4°C
STER TIME(Mins) : 45 Mins

TIME	TEMP	PROCESS STAGE
11:39:00	40.8°C	PULSING
11:40:00	37.8°C	PULSING
11:41:00	37.0°C	PULSING
11:42:00	39.3°C	HEATING
11:43:00	45.3°C	HEATING
11:44:00	49.1°C	HEATING
11:45:00	55.2°C	HEATING
11:46:00	63.1°C	HEATING
11:47:00	73.3°C	HEATING
11:48:00	81.4°C	HEATING
11:49:00	85.4°C	HEATING
11:50:00	88.0°C	HEATING
11:51:00	88.7°C	HEATING
11:52:00	89.5°C	HEATING
11:53:00	90.5°C	HEATING
11:54:00	92.4°C	HEATING
11:55:00	94.9°C	HEATING
11:56:00	97.3°C	HEATING
11:57:00	99.9°C	HEATING
11:58:00	102.5°C	HEATING
11:59:00	104.4°C	HEATING
12:00:00	106.2°C	HEATING
12:01:00	107.8°C	HEATING
12:02:00	109.5°C	HEATING
12:03:00	111.4°C	HEATING
12:04:00	113.2°C	HEATING
12:05:00	115.0°C	HEATING
12:06:00	117.4°C	HEATING
12:07:00	119.5°C	HEATING
12:08:00	121.2°C	HEATING
12:09:00	121.4°C	STERILISING
12:10:00	121.4°C	STERILISING
12:11:00	121.5°C	STERILISING
12:12:00	121.5°C	STERILISING
12:13:00	121.5°C	STERILISING
12:14:00	121.5°C	STERILISING
12:15:00	121.5°C	STERILISING
12:16:00	121.5°C	STERILISING
12:17:00	121.5°C	STERILISING
12:18:00	121.5°C	STERILISING
12:19:00	121.5°C	STERILISING
12:20:00	121.4°C	STERILISING
12:21:00	121.4°C	STERILISING
12:22:00	121.4°C	STERILISING
12:23:00	121.4°C	STERILISING
12:24:00	121.4°C	STERILISING
12:25:00	121.5°C	STERILISING
12:26:00	121.4°C	STERILISING
12:27:00	121.4°C	STERILISING



India Waste Management Pvt. Ltd.

Shardul Shah
Authorised Signatory

SHARDUL SHAH

12:33:17	121.4 °C	STERILISING
12:34:17	121.5 °C	STERILISING
12:35:17	121.4 °C	STERILISING
12:36:17	121.4 °C	STERILISING
12:37:17	121.4 °C	STERILISING
12:38:18	121.5 °C	STERILISING
12:39:18	121.4 °C	STERILISING
12:40:18	121.4 °C	STERILISING
12:41:18	121.5 °C	STERILISING
12:42:18	121.4 °C	STERILISING
12:43:18	121.4 °C	STERILISING
12:44:18	121.4 °C	STERILISING
12:45:19	121.4 °C	STERILISING
12:46:19	121.5 °C	STERILISING
12:47:19	121.4 °C	STERILISING
12:48:19	121.4 °C	STERILISING
12:49:19	121.4 °C	STERILISING
12:50:19	121.4 °C	EXHAUST
12:51:19	113.7 °C	EXHAUST
12:52:20	109.1 °C	EXHAUST
12:53:20	106.9 °C	EXHAUST
12:54:20	105.7 °C	EXHAUST
12:55:18	105.0 °C	POST VACUUM
12:56:18	102.5 °C	POST VACUUM
12:57:18	100.5 °C	POST VACUUM
12:58:19	98.1 °C	POST VACUUM
12:59:19	94.9 °C	POST VACUUM
13:00:19	90.7 °C	FRESH AIR
13:01:19	87.8 °C	FRESH AIR
13:02:19	100.5 °C	CYCLE OVER

89
81

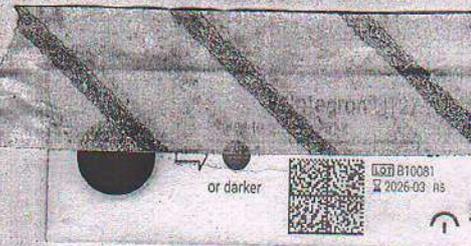
India Waste Management Pvt. Ltd.

Authorised Signatory

70 82

VOLT-AMP
RECORDED ON #26/10/21
STER TEMP (°C) # 121.6°C
STER TIME(Mins) # 60 Mins

TIME	TEMP	psi	PROCESS STAGE
12:31	124.7	19	CYCLE STARTED
12:31	124.7	19	HEATING UP
12:31	124.7	19	STERILISING
12:32	124.6	19	STERILISING
12:33	124.1	19	STERILISING
12:34	123.6	17	STERILISING
12:35	123.7	17	STERILISING
12:36	124.4	19	STERILISING
12:37	125.0	20	STERILISING
12:38	124.9	19	STERILISING
12:38	124.4	19	STERILISING
12:39	124.3	19	STERILISING
12:41	124.0	19	STERILISING
12:42	124.7	19	STERILISING
12:43	125.3	20	STERILISING
12:44	125.0	20	STERILISING
12:45	124.5	19	STERILISING
12:46	124.1	19	STERILISING
12:47	124.2	19	STERILISING
12:48	124.9	19	STERILISING
12:49	125.4	20	STERILISING
12:50	125.0	20	STERILISING
12:51	124.5	19	STERILISING
12:52	124.0	19	STERILISING
12:53	124.4	19	STERILISING
12:54	125.0	20	STERILISING
12:55	125.4	20	STERILISING
12:56	124.8	19	STERILISING
12:57	124.4	19	STERILISING
12:58	123.9	17	STERILISING
12:59	124.5	19	STERILISING
13:00	125.2	20	STERILISING
13:01	125.3	20	STERILISING
13:02	124.7	19	STERILISING
13:03	124.2	19	STERILISING
13:04	124.0	19	STERILISING
13:05	124.7	19	STERILISING
13:06	125.3	20	STERILISING
13:07	125.2	20	STERILISING
13:08	124.6	19	STERILISING
13:09	124.2	19	STERILISING
13:10	124.1	19	STERILISING
13:11	124.8	19	STERILISING
13:12	125.4	20	STERILISING
13:13	125.0	20	STERILISING
13:14	124.5	19	STERILISING
13:15	124.1	19	STERILISING
13:16	124.2	19	STERILISING
13:17	124.9	19	STERILISING
13:18	125.5	20	STERILISING



India Waste Management Pvt. Ltd.

Signature
Authorised Signatory

SAIKRISHN SHAH

13:23	124.7	19	STERILISING
13:24	125.5	20	STERILISING
13:25	124.9	19	STERILISING
13:26	124.5	19	STERILISING
13:27	124.0	19	STERILISING
13:28	124.3	19	STERILISING
13:29	125.0	20	STERILISING
13:30	125.5	20	STERILISING
13:31	124.9	19	STEAM EXHAUST
13:32	123.0	17	STEAM EXHAUST
13:33	116.1	11	STEAM EXHAUST
13:34	111.4	09	STEAM EXHAUST
13:35	107.8	06	STEAM EXHAUST
13:36	105.4	05	STEAM EXHAUST
13:37	103.8	01	STEAM EXHAUST
13:38	102.8	01	STEAM EXHAUST
13:39	102.1	01	STEAM EXHAUST
13:40	101.7	00	STEAM EXHAUST
13:41	101.5	00	STEAM EXHAUST
13:42	102.1	01	STEAM EXHAUST
13:43	103.3	01	STEAM EXHAUST
13:44	103.7	01	STEAM EXHAUST
13:45	103.7	01	STEAM EXHAUST
13:46	103.5	01	STEAM EXHAUST
13:47	103.2	01	STEAM EXHAUST
13:48	103.0	01	STEAM EXHAUST

(21) (83)

India Waste Management Pvt. Ltd.

Authorised Signatory



PITHAMPUR INDUSTRIAL WASTE MANAGEMENT PVT. LTD.

CIN : U90000TG2010PTC071919

Site Off.: Plot No. 104, Industrial Area Sector No. II, Pithampur,

Dist. - Dhar 454775 (M.P.) Ph.: 7067678811, 12, 13, 14, 17

Web.: www.ramkyenviroengineers.com

REEL/PIWMPL/21-22/BPL-300
1st April 2021

To,

M/s. India Waste Management Pvt. Ltd.
Plot No.E-3, Phase-2,
Industrial Area, Mandideep,
Dist.: Raisen, Madhya Pradesh

Kind Attention: **Mr. Sanjay Vishwakarma**

Sub: Membership to CHW-TSDF - Pithampur

Dear Sir,

With reference to your agreement dated 11.09.2008

We are pleased to welcome you as a **Member** of **Pithampur Industrial Waste Management Pvt. Ltd.** for utilizing our Common Hazardous Waste Treatment, Storage Disposal Facility [CHW-TSDF], to dispose your Hazardous Waste safely & securely.

Your Membership No. is **PIWMPL-HzW-BPL-300**

This Membership is valid for **March 31st, 2022** or until the existence of this facility, whichever is earlier. It shall be renewed subject to all terms and conditions of our mutual contract in order and fulfilled.

We will now plan the Waste collection activity and keep you inform to enable timely collection as per the schedules.

We seek your co-operation and assistance to help us meet our common objectives of keeping our Environment safe and secure.

We once again thank you and assure of our best services and look forward to an environment friendly relationship.

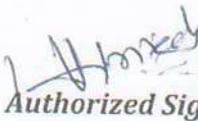
Please do contact us for any further information and clarification.

Thanking you

Yours truly,

For

Pithampur Industrial Waste Management Pvt. Ltd.


Authorized Signatory



Towards sustainable growth

(Formerly Known as Madhya Pradesh Waste Management Project - REEL)

73 85



मध्य प्रदेश MADHYA PRADESH

BG 322098

Agreement

THIS AGREEMENT is made at **Bhopal** on this **17th** day of **December, 2020**, BY AND BETWEEN **India Waste Management Pvt. Ltd.** having its registered office at **MIG-30, Old MLA Quarters, Jawahar Chowk, Bhopal** represented by its **Director**, (hereinafter referred as "Generator / User" which expression shall unless repugnant to the subject or context include its administrators, successors and assigns) as Party No.1

AND

M/s.RAMKY ENVIRO ENGINEERS LIMITED, Company registered under the Companies Act, 1956 and having its registered office at Ramky Grandiose Floor 12th& 13th, Ramky Tower Complex Opp. To Rolling Hills Anjaiah Nagar, Gachibowli Hyderabad - 500032 represented by its **Project Head - MPWMP**, (hereinafter referred as "REEL / Operator" which expression shall unless repugnant to the subject or context include its administrators, successors and assigns) as Party No.2
The Generator and REEL hereinafter individually referred as 'Party' and collectively as 'Parties'.

WHEREAS REEL is engaged in the business of Waste Management and presently operating 'Integrated Common Hazardous Waste Treatment Storage Disposal Facility' at various engineered waste management units under its control at various locations in India, as per the guidelines under Hazardous Rules and as per the authorization of SPCB.

WHEREAS the Generator being desirous of availing the services of collection, transport, treatment, storage and disposal of Hazardous Waste generated at their premises approached REEL and the same has been accepted by REEL on the terms and conditions set out in this agreement read with the provisions of Hazardous Rules and supervision of SPCB.

NOW THEREFORE in consideration of the above-mentioned premises and the mutual promises contained herein, the Generator and REEL have agreed to enter into this agreement under the terms and conditions set forth hereinafter. NOW IT IS HEREBY AGREED BY AND BETWEEN THE PARTIES HERETO AS FOLLOWS:

1. DEFINITIONS AND INTERPRETATION

- 1.1 **Definitions:** In this Agreement, including in the recitals hereof, the following words, expressions and abbreviations shall have the following meanings, unless the context otherwise requires:
 - "Agreement" means this agreement including all attachments, annexures or Schedules annexed thereto.
 - "CPCB" means Central Pollution Control Board.

"Hazardous Rules" means Hazardous Waste (Management, Handling & Transboundary Movement) Rules, 2008 as amended from time to time.

"MoEF" means Ministry of Environment & Forests.

"SPSB" means Madhya Pradesh Pollution Control Board in the state in which the TSDF operated by REEL is situated.

"TSDF" means the Integrated Common Hazardous Waste Treatment Storage Disposal Facility by name "MADHYA PRADESH WASTE MANAGEMENT PROJECT" (MPWMP) operated by REEL and located at Plot No-104, Sector-2, Industrial Area, Pithampur, Dhar district, MP, pursuant to the Consent for Establishment No. 16410/TS/Z-1/MPPCB/2005 dated 5th September 2005 under Section 25/26 of the Water (Prevention and Control of Pollution) Act, 1974, under Section 21 of Air (Prevention and Control of Pollution) Act, 1981 and Authorization no.1035 (54), dated 27th September 2014 & 319 (96) dated 16th April 2015 under the Provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

"Waste" means Hazardous waste generated in the premises of the Generator.

1.2 **Interpretation:** In this Agreement, unless the subject or context otherwise requires:

- A. Reference to the singular number shall include references to the plural number and vice-versa;
- B. References to a "person" shall include references to natural persons, partnership firms, companies, bodies corporate and associations, whether incorporated or not or any other organization or entity including any governmental or political sub-division, ministry, department or agency thereof;
- C. References to recitals, clauses and schedules / annexures are to recitals, clauses and schedules to this Agreement;
- D. Any reference herein to a statutory provision shall include such provision, as is in force for the time being and as from time to time, amended or re-enacted in so far as such amendment or re-enactment is capable of applying to any transactions covered by this Agreement.
- E. Clause headings used herein are only for ease of reference and shall not affect the interpretation of this Agreement.

1.3 The Schedules / Annexures shall form an integral part of this Agreement.

1.4 All capitalized terms used in this agreement which have not been specifically defined in this Agreement shall, unless inconsistent with the context have the meanings assigned to them under the Authorization Agreement.

2 SCOPE OF SERVICES

2.1 The scope of services to be provided by REEL under this agreement shall be collection, transportation, treatment, storage and disposal of Waste generated at the premises of the Generator located at **Pithampur, District Dhar (M. P.)**

2.2 It is agreed between the Parties that REEL shall provide the above services to the Generator through Madhya Pradesh Waste Management Project (MPWMP), a TSDF operated by REEL

2.3 REEL shall dispose the Waste as per the mandate of the SPCB read with the provisions of Hazardous Rules.

2.4 REEL also agrees to accept even non-hazardous wastes from the Generator provided that the concerned SPCB issues 'no objection'.



3 GENERAL CONDITIONS

- 3.1 The Generator shall immediately upon execution of this agreement, become registered member of REEL by paying a membership fee as per the criteria mentioned under **Annexure item no. 1**. The lifetime membership / security deposit shall be adjustable against user charges in the event either party decides to terminate this agreement. No financial charges are applicable on such membership / security deposit.
- 3.2 The Generator shall provide to REEL, a sample of the Waste and inform the entire process details which leads to generation of such Waste, for the purpose of determining the Waste characteristics and to decide parameters for comprehensive analysis, as well as its final pathway of treatment, storage and disposal of the Waste.
- 3.3 REEL shall carry on the comprehensive analysis of the Waste in its laboratory at the cost of the Generator, as per the parameters identified at **Annexure item no. 08**. The comprehensive analysis report shall be used by REEL to determine the disposal pathway based on the waste characteristics & as per MoEF, CPCB and the SPCB rules and guidelines issued from time to time. The disposal pathway shall be mutually agreed between the Generator & REEL and shall form basis for disposal/ user charges.
- 3.4 Upon receipt of information from the Generator, REEL shall plan and schedule for collection of the Waste from the Generator and the safety during transportation is the collective responsibility of the Generator and the transporter.
- 3.5 The Generator shall provide the details of Waste to REEL as mentioned below:
 - i) Complete details of the Waste and its characteristics regarding presence of explosive / ignitable / corrosive / toxic / odorous compounds in the manifest provided to the transporter for safe transportation and disposal.
 - ii) Safety information as MSDS/ SOP for handling & storage and marking of hazardous waste container in 'Form 08', 'waste transportation manifest' in Form no.10 and 'Term Card' in Form no. 09 for every Waste type as per Hazardous Rules.
- 3.6 REEL shall analyze the Waste received through finger print analysis as per the parameters identified at **Annexure item no. 09** as prescribed by the concerned SPCB.
- 3.7 In the event there are any differences in the analysis results of comprehensive analysis and finger print analysis, the Generator may either accept the results of REEL or send their samples to a mutually agreed third party analysis at their own cost. Any discrepancy in relation thereto shall be informed to the SPCB.
- 3.8 The Generator shall provide a fresh comprehensive analysis report when there is a Change in the waste characteristics, manufacturing processes, changes in product Mix etc. or 2 Years whichever is earlier.
- 3.9 In the event of any false information or withholding information, all the liabilities, whether directly or indirectly arising there from, during transportation, handling, treatment & disposal shall be the responsibility of the Generator.
- 3.10 The Generator shall provide an advance declaration every year in the month of April assuring quantity of Waste they would be sending to REEL till next March 31, and declare Waste quantities on annual / monthly basis as per Hazardous Rules as per the declaration format provided in Annexure.
- 3.11 REEL agrees to provide its containers available at its TSDF to the Generator provided the Generator pays the container maintenance charges to REEL as per **Annexure item no. 06**.
- 3.12 The Waste supplied by the Generator shall not contain any kind of nuclear / radioactive or any other prohibited material.
- 3.13 REEL shall also supply specially designed containers to help segregate the Waste and arrange the transportation of such containers from the Generator premises.



3.14 The Generator shall pay a fixed amount to REEL as minimum monthly service commitment charges every month for the purpose of utilization of REEL services. This amount shall be adjusted against every month user Charges or in calendar period of one year. In the event, for whatsoever reason, the Generator is unable to utilize the facility services for a particular month / period, the Generator shall forfeit the amount that is unutilized in that calendar year. The charges are mentioned in **Annexure Item No. 07**

4 USER CHARGES & TERMS OF PAYMENT:

4.1 The Generator shall pay monthly user charges to REEL for its services as per the slab mentioned in **Annexure item no. 2 & 3**, which is based upon the declaration given by the Generator as per Annexure. In addition the Generator shall also be liable for payment of applicable taxes, levies etc., if any, on the user charges **Annexure item no. 02 (a, b & c)** and transportation charges **Annexure item no. 03 (a&b)**

4.2 The user charges are subject to annual revision on the basis of government of India wholesale price index and also in every event of escalation of fuel costs, power tariff, change in disposal technologies / method, wage hike etc. However User Charges & Transportation Charges are subject to minimum Annual Revision of 3.33%.

4.3 REEL shall send the monthly user charges invoice to the Generator on or before 5th of every succeeding month and the bill amount shall be payable by the Generator on or before 5th of the subsequent month.

4.4 In case of delayed payments the Generator shall be liable to pay interest at the rate of two percent (2%) per month on the outstanding amount during the default period. In the event of any bill amount along with interest is due for more than three months, REEL reserves the right to refuse to extend its services to the Generator and even to terminate this agreement with immediate effect.

5 TERM OF AGREEMENT

This Agreement shall be valid for a period of 5 years (validity of hazardous waste authorization) effective from date of agreement, subject to earlier termination by either party in accordance with this agreement.

6 FORCE MAJEURE

Notwithstanding anything else contained herein, neither Party hereto shall be liable for damages or to have this agreement terminated for any delay or default in the performance of such Party hereunder if such delay or default in performance derives from conditions beyond the reasonable control of such Party, including but not limited to, acts of god, strikes, fires, floods, extreme drought, shortage of supply, riots, work stoppages, embargoes, governmental actions or damage to the plant or facility or any cause unavoidable or beyond the control of either party including any arbitrary ruling by the Government prohibiting the handling of the Waste or continuing domestic or international problems such as wars or insurrections.

7 INDEMNITY

The Generator do hereby indemnify, keep indemnified and hold harmless the REEL, its representatives, nominees and officers (including without limitation, reimbursement of any loss suffered by REEL and / or its officers, directors, employees, agents or affiliates and their legal costs), awards, damages, losses and / or expenses, either pecuniary or non-pecuniary in nature, arising directly or indirectly, whether during collection or transportation or treatment or storage or disposal, as a result of:

- a) the Waste supplied by or collected from the Generator in case of any mismatch of waste from Trem Card or finger prints; and any non-disclosure or wrong disclosure of any information as to the characteristic of waste, or
- b) any civil or criminal proceedings or liability under any law for any unlawful dumping of untreated wastes by the Generator either at the project site of REEL or anywhere else



c) any violation or non-compliance by the Generator of the provisions of Hazardous Waste (M H & TBM) Rules 2016, Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 including any modifications, amendments made thereto and any new acts and rules legislated and promulgated governing the activity under this Agreement during the term of this Agreement or any extension thereof.

8 EVENTS OF DEFAULT

The following shall constitute Generator's events of default:

- a. If the Generator fails / refuses to pay its bills / dues for the user charges payable under this Agreement.
- b. If the Generator fails / refuses to pay within the time stipulated the advance amounts and deposits etc. called upon to do so by REEL.
- c. If the Waste supplied by the Generator contains any radioactive or prohibited material.
- d. If the Generator commits gross violation of the terms of this agreement.

9 TERMINATION

- 9.1 The Operator shall have the right to terminate this Agreement without giving any notice, immediately upon occurrence of the Generator's event of default.
- 9.2 Either party shall have the right to terminate this Agreement in the event of violation of any of the terms and conditions as agreed upon in this agreement or otherwise, upon giving 30 days written notice to the other party.

10 ENTIRE AGREEMENT

This Agreement shall be deemed to represent the entire Agreement between the parties hereto regarding the subject matter hereof and shall supersede, cancel and replace any and all prior agreements or arrangements, if any, in this behalf, by and between the parties hereto.

11 RELATIONSHIP OF THE PARTIES

Nothing contained herein shall be deemed to constitute a partnership, joint venture or agency by and between the parties hereto.

12 VARIATIONS

This Agreement may be modified or amended only by writing, duly executed by or on behalf of the parties hereto.

13 INVALIDITY

In the event that any provisions of this Agreement is held to be illegal, invalid or unenforceable under any present or future laws of the Republic of India such provisions shall be deemed terminable and the remaining parts & provisions of this Agreement shall remain in full force & effect.

14 NOTICES

- 14.1 Any notice, request, demand or other communication given or made under or in connection with the matters contemplated by this Agreement shall be in writing and shall be delivered personally or sent by registered post acknowledgement due or by facsimile or by courier:

In case of GENERATOR to:

Attn:



78 90

In case of REEL to:

Attn: Project Head - MPWMP

And shall be deemed to have been duly given or made as follows:-

- (a) if personally delivered, upon delivery at the address of the relevant Party;
- (b) if sent by registered post-acknowledgement due seven (7) days after the posting;
- (c) if sent by facsimile upon receipt of confirmation by sender, from the receiver, that the facsimile has been received;
- (d) if sent by courier four (4) days after the date of dispatch.

14.2 A Party may notify the other Party of a change to its name, relevant addressee or address number for the purposes of Cause 14.1 as provided herein.

15 SURVIVAL

Notwithstanding any contained in this Agreement, the provisions of clause 4, 7 and 8 of this Agreement shall survive for 5 years after termination or completion of term of this agreement whichever is later.

16 DISPUTE RESOLUTION

Any dispute arising out of this agreement and the contents of the Annexure, hereto between the Generator and REEL shall be referred to Arbitration in accordance with the provisions of the Arbitration and Conciliation Act, 1996. The arbitration proceedings shall be conducted in English and the Arbitration shall take place at Hyderabad. The arbitral award shall be final and binding upon both the parties.

17 APPLICABLE LAW

REEL and the Generator mutually agree that the courts of law at Hyderabad shall have jurisdiction over all the disputes arising out of this Agreement.

For India Waste Management Pvt. Ltd.

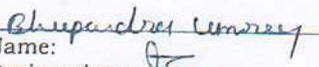

 Name: Dr. Deepak Shah
 Designation: Director

For Ramky Enviro Engineers Ltd


 Name: AMIT DUBEY
 Designation: Project Head



In the Presence of


 Name: Chupandras Umrey
 Designation: 

Name:
Designation:

In the Presence of


 Name: MUKESH SONI
 Designation: 

Name: Deepak Namdeo
 Designation: Asst. mgt



Grey
 Blue
 Green
 Orange
 Pink
 Yellow
 White

91

Form 10 [See rule 19 (1)]

MANIFEST FOR HAZARDOUS AND OTHER WASTE.

1.	Sender's Name and mailing address (including Phone No. and e-mail):	India Waste Management (P) Ltd., Mandideep, Raisen, New Industrial Area No. II, Mandideep, Distt. Raisen (MP) New Industrial Area No. II, Mandideep, Distt. Raisen (MP) Mandideep (9926909297 indiawastemanagement@outlook.com)	
2.	Sender's Authorize No.	107454	
3.	Manifest Document No.	1800020247	

4.	Transporter's Name and mailing address (including Phone No. and e-mail):	Pithampur Industrial Waste Management Private Limited (7067678811/ amit.dubey@ramky.com)
----	--	--

5.	Type of Vehicle	(Truck/Tainker/Special Vehicle)
----	-----------------	---------------------------------

6.	Transporter's Registration No.	17649
----	--------------------------------	-------

7.	Vehicle Registration No.	MP11H0981
----	--------------------------	-----------

8.	Reciever's Name and mailing address (including Phone No. and e-mail):	Pithampur Industrial Waste Management Private Limited (7067678811/ amit.dubey@ramky.com)
9.	Reciever's Authorize No.	17649

10.	Waste Description.	I - 37.2 ~ Ash from incinerator and flue gas cleaning residue
-----	--------------------	---

11.	Total Quantity	8.850 MT
-----	----------------	----------

12.	Physical Form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)
-----	---------------	--

13.	Special handling instruction and additional information.
-----	--	-------

14.	Sender's Certificate.	<p style="text-align: center;">  India Waste Management Pvt. Ltd. Authorised Signatory </p> <p>I hereby declare that the content of the consignment are fully and accurately describe above by proper shipping name and are categorised, packed, Marked, and lablled, and are in all respects in proper conditions for transport by road according to applicable national government regulation.</p>
-----	-----------------------	--

Name of Stamp:	Signature:		Month	Day	Year
			10	26	2021

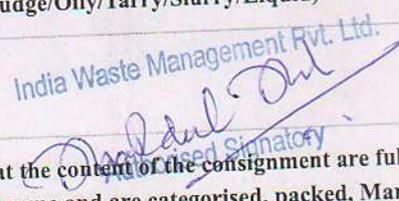
15.	Transporter acknowledgment of receipt of Waste
-----	--

Name of Stamp:	Signature:		Month	Day	Year
			10	26	2021

16.	Reciever's certificate for receipt of hazardous and other waste.
-----	--

Name of Stamp:	Signature:		Month	Day	Year

MANIFEST FOR HAZARDOUS AND OTHER WASTE.

1.	Sender's Name and mailing address (including Phone No. and e-mail):	India Waste Management (P) Ltd., Mandideep, Raisen, New Industrial Area No. II, Mandideep, Distt. Raisen (MP) New Industrial Area No. II, Mandideep, Distt. Raisen (MP) Mandideep (9926909297 indiawastemanagement@outlook.com)							
2.	Sender's Authorize No.	107454							
3.	Manifest Document No.	1800020073							
4.	Transporter's Name and mailing address (including Phone No. and e-mail):	Pithampur Industrial Waste Management Private Limited (7067678811/ amit.dubey@ramky.com)							
5.	Type of Vehicle	(Truck/Tainker/Special Vehicle)							
6.	Transporter's Registration No.	17649							
7.	Vehicle Registration No.	MP11H0984							
8.	Reciever's Name and mailing address (including Phone No. and e-mail):	Pithampur Industrial Waste Management Private Limited (7067678811/ amit.dubey@ramky.com)							
9.	Reciever's Authorize No.	17649							
10.	Waste Descriptption.	I - 37.2 ~ Ash from incinerator and flue gas cleaning residue							
11.	Total Quantity	7.850 MT							
12.	Physical Form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)							
13.	Special handling instruction and additional information.							
14.	Sender's Certificate.	<p>I hereby declare that the content of the consignment are fully and accurately describe above by proper shipping name and are categorised, packed, Marked, and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulation.</p> <p style="text-align: right;">  India Waste Management Pvt. Ltd. Authorised Signatory </p>							
	Name of Stamp:	Signature:	<table border="1"> <tr> <th>Month</th> <th>Day</th> <th>Year</th> </tr> <tr> <td>10</td> <td>20</td> <td>2021</td> </tr> </table>	Month	Day	Year	10	20	2021
Month	Day	Year							
10	20	2021							
15.	Transporter acknowledgment of receipt of Waste								
	Name of Stamp:	Signature:	<table border="1"> <tr> <th>Month</th> <th>Day</th> <th>Year</th> </tr> <tr> <td>10</td> <td>20</td> <td>2021</td> </tr> </table>	Month	Day	Year	10	20	2021
Month	Day	Year							
10	20	2021							
16.	Reciever's certificate for receipt of hazardous and other waste.								

Annexure - 11

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BT

Name: India Waste Management Pvt. Ltd., Manufacturer,
Raisen

Address: New Industrial Area, Raisen, Manufacturer, Distt. Raisen,
(MP)

Print Manifest

Select	Manifest ID	Transportation Date & Time	Waste Name	Vehicle Registration No	Waste Qty
<input type="checkbox"/>	1800020247	26 Oct 2021 11:00AM	37.2 - Ash from incinerator and flue gas cleaning residue	MP11H0981	8.850
<input type="checkbox"/>	1800020073	20 Oct 2021 12:00PM	37.2 - Ash from incinerator and flue gas cleaning residue	MP11H0984	7.850
<input type="checkbox"/>	1800019501	27 Sep 2021 12:00PM	37.2 - Ash from incinerator and flue gas cleaning residue	MP11H0981	9.000
<input type="checkbox"/>	1800019058	10 Sep 2021 11:00AM	37.2 - Ash from incinerator and flue gas cleaning residue	MP11H0981	10.050
<input type="checkbox"/>	1800018317	12 Aug 2021 11:00AM	37.2 - Ash from incinerator and flue gas cleaning residue	MP11H0981	7.310
<input type="checkbox"/>	1800018079	02 Aug 2021 11:00AM	37.2 - Ash from incinerator and flue gas cleaning residue	MP11H0984	8.410
<input type="checkbox"/>	1800016897	21 Jun 2021 1:00PM	37.2 - Ash from incinerator and flue gas cleaning residue	MP11H0157	7.205
<input type="checkbox"/>	1800016180	21 May 2021 1:00PM	37.2 - Ash from incinerator and flue gas cleaning residue	MP11H0981	7.870
<input type="checkbox"/>	1800015807	28 Apr 2021 2:00PM	37.2 - Ash from incinerator and flue gas cleaning residue	MP11H0984	7.650
<input type="checkbox"/>	1800015686	21 Apr 2021 3:00PM	37.2 - Ash from incinerator and flue gas cleaning residue	MP11H0248	5.970
<input type="checkbox"/>	1800015470	09 Apr 2021 2:00PM	37.2 - Ash from incinerator and flue gas cleaning residue	MP11H0248	5.800
<input type="checkbox"/>	1800013886	15 Feb 2021 5:00PM	37.2 - Ash from incinerator and flue gas cleaning residue	MP11H0157	5.695
<input type="checkbox"/>	1800013884	15 Feb 2021 4:00PM	37.2 - Ash from incinerator and flue gas cleaning residue	MP11H0248	5.565
<input type="checkbox"/>	1800013208	25 Jan 2021 4:00PM	37.2 - Ash from incinerator and flue gas cleaning residue	MP11H0157	6.500
<input type="checkbox"/>	1800013193	25 Jan 2021 2:00PM	37.2 - Ash from incinerator and flue gas cleaning residue	MP11H0248	6.850

Print Manifest

India Waste Management Pvt. Ltd.
[Signature]
Authorised Signatory



REGIONAL OFFICE
M.P. POLLUTION CONTROL BOARD

Plot No. 28C, Sector New Industrial Area, Mandideep Distrist Raisen
[Ph. 07480-232803] Mail:- romppcbmandideep@gmail.com

Form No. 12

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ANALYSIS REPORT

Report No. 101/2021

Sample from: M/s India Waste Management Pvt. Ltd,(CBWTF)
E-3 Sector ,Near Industrial Area II,
Mandideep Distt – Raisen (M.P.)

Analysed By:- Mr. R.S.Bharti

S.No.	Description of sample	Date of collection	collection by	Date of receive	Date of analysis
1.	Ambient air Monitoring Near Admin Office (leeward)	26.10.2021	Dr. P.K Kothari (Junior Scientist)	27.10.2021	28.10.2021
2.	Ambient air Monitoring Near Main Gate (windward)				

Ambient Air Monitoring

S.No.	Parameters	Unit	Ambient air Monitoring Near Admin Office (leeward)			Ambient air Monitoring Near Main Gate (windward)			Prescribed Limit ($\mu\text{g}/\text{m}^3$)
			Shift A 02:00 PM To 10:00 PM	Shift B 10:00 PM To 06:00 AM	Shift C 06:00 AM to 02:00 AM	Shift A 02:00 PM To 10:00 PM	Shift B 10:00 PM To 06:00 AM	Shift C 06:00 AM to 02:00 AM	
1.	Respirable Suspended Particulate Matter [PM] ₁₀	$\mu\text{g}/\text{m}^3$	64.87	79.16	63.42	80.37	97.66	70.79	100
2.	SO ₂	$\mu\text{g}/\text{m}^3$	BDL	8.11	BDL	BDL	11.44	BDL	80
3.	NO _x	$\mu\text{g}/\text{m}^3$	BDL	15.25	BDL	BDL	16.51	BDL	80
4.	PM _{2.5}	$\mu\text{g}/\text{m}^3$	25.54			28.70			60

Collected By
डॉ. प्रवीण कौटारी
कनिष्ठ वैज्ञानिक
क्षेत्रीय कार्यालय
म.प्र. प्रदूषण नियंत्रण बोर्ड
मण्डीदीप

Analysed by
श्रीव शंकर भारती
कनिष्ठ वैज्ञानिक

Chief Chemist
(Mmt. SANGEETA R. DANNY)
Chief Chemist
Regional Office
M.P. Pollution Control Board, Mandideep

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ASIA ENVIRO LAB

(An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

Test Report

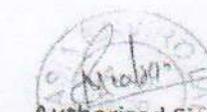
Report No.: AEL/IWM/23032021/AA/01	Reporting Date: 26/03/2021
Issued to: "COMMON BIO MEDICAL WASTE TREATMENT FACILITY (CBWTF)" OF M/s INDIA WASTE MANAGEMENT PVT. LTD. AT E3 - NEW INDUSTRIAL AREA NO. - II, MANDIDEEP, TEHSIL - GOHARGANJ; DISTRICT - RAISEN, (M.P.)	Sample I'd : AEL/IWM/230321/AA/01 Date : 23.03.2021 Period of testing : 23.03.2021 to 26.03.2021

SAMPLE PARTICULARS:	
Type of the Sample	Ambient Air Sample
Date of Sampling	21.03.2021 to 22.03.2021
Point of Sample Collection	Project Site
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Sampling flow rate (m³/min.)	1.14
Period of sampling (minutes)	1444.2
Total volume of air sampled (m³)	1646.3

Sr. No.	Parameters	Unit	Results	Standards Limit as Per NAAQS	Test Protocol
1	Particulate Matter (PM ₁₀)	µg/m ³	92.1	100	IS: 5182,(P-23)
2	Particulate Matter (PM _{2.5})	µg/m ³	51.2	60	As per CPCB Guidelines
3	Sulphur Dioxide (SO ₂)	µg/m ³	18.1	80	IS: 5182,(P-2)
4	Nitrogen Dioxide (NO ₂)	µg/m ³	34.6	80	IS: 5182,(P-6)
5	Carbon Mono Oxide (CO)	mg/m ³	0.94	4	IS: 5182,(P-10)


Checked By


Authorized Signatory

Note: 1. The result listed refer only to the tested samples and applicable parameters.
 2. Sample will be destroyed one month from the date of issue of test certificate.
 3. Any complaints about this report should be communicated within 7 days of issue of this report.
 4. The report is Not to be reproduced wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



REGIONAL OFFICE
M.P. POLLUTION CONTROL BOARD

Plot No. 28C, Sector New Industrial Area, Mandideep Distrist Raisen
[Ph. 07480-232803] Mail:- romppcbmandideep@gmail.com

Annexure-14

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ANALYSIS REPORT

Report No. 101/2021

Sample from: M/s India Waste Management Pvt. Ltd,(CBWTF)
E-3 Sector ,Near Industrial Area II,
Mandideep Distt – Raisen (M.P.)

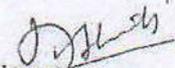
Analysed By:- Mr. R.S.Bharti

S.No.	Description of sample	Date of collection	collection by	Date of receive	Date of analysis
1.	Stack Monitoring of Incinerator (Capacity – 250 Kg /hr)	26.10.2021	Dr. P.K Kothari (Junior Scientist)	26.10.2021	27.10.2021

Stack Monitoring

Stack Monitoring of Incinerator (Capacity – 250 Kg /hr)

S.No.	Parameters	Unit	Results 3	Prescribed Limit
1.	Particulate Matter [PM]	mg/Nm ³	45.95	50
2.	HCL	mg/Nm ³	BDL	50
3.	NO _x	mg/Nm ³	103.7	-
4.	SO ₂	mg/Nm ³	14.28	-
5.	NO ₂	mg/Nm ³	0.617	400
6.	NO	mg/Nm ³	57	-
7.	CO	%	0.17	-
8.	O ₂	%	8.35	-
9.	CO ₂	%	10.15	-


Signature
(R.S. Bharti)
State Board Analyst
राजि शंकर भारती
कनिष्ठ वैज्ञानिक



ASIA ENVIRO LAB

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Lab: H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

Annexure-15

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Test Report

Report No: AEL/IWM/19118021/ST/01	Reporting Date: 03/03/2021
Issued to: COMMON BIO MEDICAL WASTE TREATMENT FACILITY (CBWTF)	Sample I'd : AAEL/IWM/191821/ST/01
Name of Project: - M/s INDIA WASTE MANAGEMENT PVT. LTD. At E3 - New Industrial Area No. - II, Mandideep, Tehsil - Goharganj; District - Raisen, (M.P.)	Date : 09.03.2021
	Period of testing : 09.03.2021

SAMPLE PARTICULARS:

Type of the Sample	Furnace Stack Emission
Date of Sampling	05.03.2021
Name of Plant /Section	Furnace Section
Capacity of Boiler	200 kg
Stack Height (from Ground level)	30 Meter
Stack Dia	0.82 Meter
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS:

Ambient Temperature, °C	30
Stack Temperature, °C	147
Flue gas velocity, m/sec	10.5
Sampling flow rate, liter per minute	15

Sr. No.	Parameters	Unit	Results	Standers Limit as per CPCB	Test Protocol
1	PM (Particulate Matter)	mg/Nm ³	42.2	50	IS 11255(P-1)
2	Oxides of Nitrogen (NO ₂)	mg/Nm ³	118.5	400	IS 11255(P-7)
3	HCl	mg/Nm ³	8.5	50	EPA Method
4	Hg and its Compound	mg/Nm ³	<0.05	0.05	EPA Method

Checked By

Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample Will be destroyed one month from the date of issue of test certificate.
3. Any Complaints about this report should be Communicated within 7 days of issue of this report



REGIONAL OFFICE
M.P. POLLUTION CONTROL BOARD

Plot No. 28C, Sector New Industrial Area, Mandideep Distrist Raisen
[Ph. 07480-232803] Mail:- romppcbmandideep@gmail.com

Ameevte-16
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Water Analysis Report

NO-403/RL/2021

Date-26.10.2021

Sample From :- M/s India Waste Management Pvt. Ltd,(CBWTF)
E-3 Sector ,Near Industrial Area II,
Mandideep Distt – Raisen (M.P.)

Analysed By:- Mr. R.S.Bharti

S.No.	Description of Sample	Date of Collection	Collected by	Date of Receipt	Date of Analysis
1.	Factory Effluent at ETP Outlet	26.10.2021	Dr. P.K Kothari (Junior Scientist)	26.10.2021	27.10.2021

S. No.	Parameter	Unit	Results	Prescribed Limit
1.	pH	pH unit	6.81	6.5 to 9
2.	Total Solid	mg/l	2137	-
3.	Total Dissolved Solid	mg/l	2051	2100
4.	Suspended Solid	mg/l	86	100
5.	Chloride	mg/l	402.12	1000
6.	BOD	mg/l	28.0	30
7.	COD	mg/l	240.0	250
8.	Oil & Greece	mg/l	6.0	10

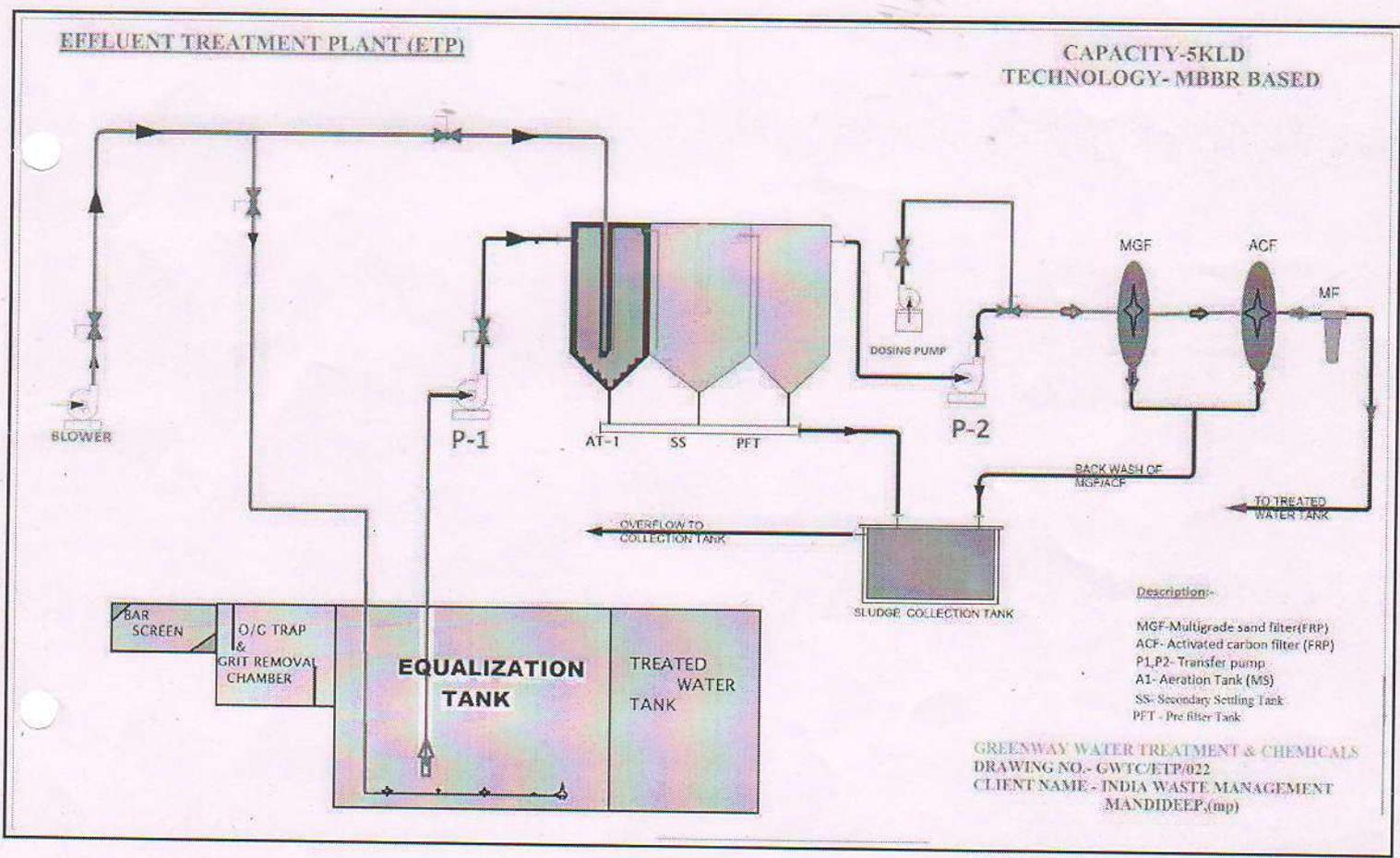
Signature

(R.S. Bharti)

State Board Analyst

रवि शंकर भारती
कनिष्ठ वैज्ञानिक

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India Waste Management Pvt. Ltd.

Dr. Abdul Qadir
Authorised Signatory

TECHNICAL DETAILS OF ETP

(GREENWAY WATER TREATMENT & CHEMICALS, BHOPAL)



G-W-T-C

EFFLUENT TREATMENT PLANT (M.S.) INTERNALLY FRP COATED:-

SPECIFICATION:-

Total Capacity = Up to 5,000 Ltrs. or 5KLD
Flow Time = 1,000 Ltr/hr.

S. NO	DESCRIPTION	MOC	VOLUME
1	EQUALIZATION TANK	RCC	10 m ³
2	AERATION TANK	MS-FRP	1 m ³
3	SECONDARY SETTLING TANK	MS-FRP	1 m ³
4	PRE FILTER TANK	MS-FRP	1 m ³
5	TREATED WATER TANK	RCC	5 m ³

MULTIGRADE SAND FILTER & ACTIVATED CARBON FILTER:-

Diameter	400 mm
HOS	1220 mm
Front Facing Filter	2 No.
Multigrade Sand	100 kg
Activated Carbon	100 kg

ANNEXURE - A					
Sr No	Description Of Item	SIZE	Qty.	MOC	
1	Equalization pump	1m ³ / hrs 12-15 Head	02 No.	Kirloskar	
2	Dosing pump for chemicals	0 - 6 LPH	02 No.	edose	
3	Pressure feed pump	1m ³ / hrs 15-20 Head	02 No.	Kirloskar	
4	Multi Grade Sand Filter with Multiport Valve	Vessel Size (08"x44") 400mmx 1220mm MPV - 25 NB 1"	01 No.	FRP	
5	Activated Carbon filter with multiport valve	Vessel Size (08"x44") 400mmx 1220mm MPV - 25 NB 1"	01 No.	FRP	
6	UPVC Pipe line fittings	As Suitable Size	1 job	Waterflow	
7	Housing & Cartridge With stand	HC Size - 20"x4"	02 No.	GWTC	
8	Sludge Bed	0.5 x 0.5 x 0.5 mtr.	01 No.	GWTC	
9	Effluent Treatment Plant (ETP)	1250x1000X1250 mm	1 Unit	GWTC Mild Steel internally FRP Coating	
10	Water Flow Meter	1"	01 No	Dashmes	
11	Air Blower	25 M ³	02No	Turbo	

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ASIA ENVIRO LAB

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Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

Test Report

Report No.: AEL/IWM/23032021/WW/02

Reporting Date: 26/03/2021

Issued to:
"COMMON BIO MEDICAL WASTE TREATMENT
FACILITY (CBWTF)" OF M/s INDIA WASTE
MANAGEMENT PVT. LTD.
AT E3 - NEW INDUSTRIAL AREA NO. - II,
MANDIDEEP, TEHSIL - GOHARGANJ,
DISTRICT - RAISEN, (M.P.)

Sample I'd : AEL/IWM/230321/WW/02
Date : 23.03.2021
Period of testing : 23.03.2021 to 26.03.2021

SAMPLE PARTICULARS:

Type of the Sample	Treated Effluent Water Sample
Date of Sample Receiving	21.03.2021
Point of Sample Collection	ETP Outlet (5 KLD ETP Plant)
Sample Collected By	Customer
Purpose of Analysis	Monitoring

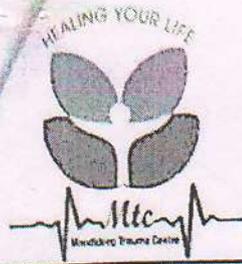
TEST RESULTS:

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Protocol Used
1	pH	--	7.36	5.5 - 9.0	APHA 23 rd Ed. 4500 H B
2	Chemical Oxygen Demand (COD)	mg/l	116.4	250	APHA 23 rd Ed. P-5220 B
3	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	18.1	30	IS-3025 (P-44)
4	Total Suspended Solids	mg/l	36	100	APHA 23 rd Ed. 2540 D
5	Oil & Grease	mg/l	2.2	10	IS-3025 (P-39)

Checked By

Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
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Amravar - 18

NH/3634/JUL-2021

MANDIDEEP TRAUMA CENTRE

VACCINATION CERTIFICATE

This is to certify that listed employees of India Waste Management has been vaccinated by "Hepatitis -B" and "Tetanus" vaccine between 24/09/2021 to 30/09/2021.

1. <u>SHOBHA PATEL</u>	AGE	35Y/F
2. <u>SANTU BAI</u>	AGE	35Y/F
3. <u>ARIF BEG</u>	AGE	31Y/M
4. <u>RAM PRAKASH</u>	AGE	54Y/M
5. <u>REKHA MEHRA</u>	AGE	45Y/F
6. <u>AJAY RAJPOOT</u>	AGE	24Y/M
7. <u>LOKESH MEHER</u>	AGE	29Y/M
8. <u>JEEVAN SINGH</u>	AGE	28Y/M
9. <u>JAYANTI RAJPOOT</u>	AGE	39Y/F
10. <u>BEJANTI SAHU</u>	AGE	40Y/F
11. <u>ASHA SONI</u>	AGE	34Y/F
12. <u>SANGEETA YADAV</u>	AGE	32Y/F
13. <u>SUNDAR BAI</u>	AGE	50Y/F
14. <u>MEERA</u>	AGE	40Y/F
15. <u>URMILA</u>	AGE	32Y/F
16. <u>KAMLA TOMAR</u>	AGE	50Y/F
17. <u>JYOTI VISHWAKARMA</u>	AGE	23Y/F
18. <u>SAVITA</u>	AGE	35Y/F
19. <u>GENDA BAI</u>	AGE	34Y/F
20. <u>AARTI MALVIYA</u>	AGE	31Y/F
21. <u>SANTOSH SEN</u>	AGE	48Y/M
22. <u>ASHOK PAWAR</u>	AGE	51Y/M
23. <u>HRIDESH CHANDRAWANSHI</u>	AGE	30Y/M
24. <u>PRADEEP JOSHI</u>	AGE	37Y/M
25. <u>SANTOSH TIWARI</u>	AGE	46Y/M
26. <u>SHIRAJ UDDIN</u>	AGE	45Y/M
27. <u>VINOD VERMA</u>	AGE	34Y/M
28. <u>RAHUL SHAKYA</u>	AGE	22Y/M
29. <u>SANTOSH GIRI</u>	AGE	48Y/M
30. <u>TARACHAND MEHRA</u>	AGE	24Y/M
31. <u>GANESH RAM</u>	AGE	41Y/M
32. <u>RAVIKANT VALI</u>	AGE	28Y/M
33. <u>UPENDRA GIRI</u>	AGE	44Y/M
34. <u>SANTOSH BAVISKAR</u>	AGE	32Y/M
35. <u>RAMESH SAHU</u>	AGE	42Y/M
36. <u>KRIPA SHANKAR</u>	AGE	39Y/M
37. <u>ASHA BAI</u>	AGE	47Y/F
38. <u>PIYUSH TIWARI</u>	AGE	20Y/M
39. <u>NEHA RANI PATEL</u>	AGE	40Y/F

India Waste Management Pvt. Ltd.

[Signature]
Authorised Signatory



SAI HOSPITAL

DIGNOSTICE REPORT OF INDIA WASTE MANEGMENT PVT.LTD.EMPLOYEE

S.NO	NAME	AGE	SEX	INVESTIGATION	REMARK
1	JAYANTI RAJPUT	39Y	FEMALE	HEMOGRAM,BLOOD SUGAR,LFT,RFT,HIV,HCV,HBSAG	
2	SUNDAR BAI	50Y	FEMALE	HEMOGRAM,BLOOD SUGAR,LFT,RFT,HIV,HCV,HBSAG	
3	KAMLA BAI TOMAR	50Y	FEMALE	HEMOGRAM,BLOOD SUGAR,LFT,RFT,HIV,HCV,HBSAG	
4	BAIJANTI SAHU	40Y	FEMALE	HEMOGRAM,BLOOD SUGAR,LFT,RFT,HIV,HCV,HBSAG	
5	REKHA MEHRA	45Y	FEMALE	HEMOGRAM,BLOOD SUGAR,LFT,RFT,HIV,HCV,HBSAG	
6	JYOTI VISHWAKARMA	23Y	FEMALE	HEMOGRAM,BLOOD SUGAR,LFT,RFT,HIV,HCV,HBSAG	
7	SHOBHA PATEL	45Y	FEMALE	HEMOGRAM,BLOOD SUGAR,LFT,RFT,HIV,HCV,HBSAG	
8	SANGEETA YADAV	35Y	FEMALE	HEMOGRAM,BLOOD SUGAR,LFT,RFT,HIV,HCV,HBSAG	
9	GENDA BAI	34Y	FEMALE	HEMOGRAM,BLOOD SUGAR,LFT,RFT,HIV,HCV,HBSAG	
10	ARTI MALVI	32Y	FEMALE	HEMOGRAM,BLOOD SUGAR,LFT,RFT,HIV,HCV,HBSAG	
11	ASHA VISHWAKARMA	50Y	FEMALE	HEMOGRAM,BLOOD SUGAR,LFT,RFT,HIV,HCV,HBSAG	
12	ASHA SONI	34Y	FEMALE	HEMOGRAM,BLOOD SUGAR,LFT,RFT,HIV,HCV,HBSAG	
13	SAVITA BALMIK	35Y	FEMALE	HEMOGRAM,BLOOD SUGAR,LFT,RFT,HIV,HCV,HBSAG	
14	BRUESH KUMAR	27Y	MALE	HEMOGRAM,BLOOD SUGAR,LFT,RFT,HIV,HCV,HBSAG	
15	ROHIT SANUDRE	22Y	MALE	HEMOGRAM,BLOOD SUGAR,LFT,RFT,HIV,HCV,HBSAG	
16	ARIF BEG	31Y	MALE	HEMOGRAM,BLOOD SUGAR,LFT,RFT,HIV,HCV,HBSAG	
17	SANTO BAI	35Y	FEMALE	HEMOGRAM,BLOOD SUGAR,LFT,RFT,HIV,HCV,HBSAG	
18	MEENA PARTE	40Y	FEMALE	HEMOGRAM,BLOOD SUGAR,LFT,RFT,HIV,HCV,HBSAG	
19	URMILA BAI	32Y	FEMALE	HEMOGRAM,BLOOD SUGAR,LFT,RFT,HIV,HCV,HBSAG	
20	RAMPRAKASH	54Y	MALE	HEMOGRAM,BLOOD SUGAR,LFT,RFT,HIV,HCV,HBSAG	
21	JIVAN SINGH	28Y	MALE	HEMOGRAM,BLOOD SUGAR,LFT,RFT,HIV,HCV,HBSAG	
22	KRIPASHANKAR	39Y	MALE	HEMOGRAM,BLOOD SUGAR,LFT,RFT,HIV,HCV,HBSAG	
23	AJAY RAJPUT	24Y	MALE	HEMOGRAM,BLOOD SUGAR,LFT,RFT,HIV,HCV,HBSAG	
24	LOKESH MEHAR	29Y	MALE	HEMOGRAM,BLOOD SUGAR,LFT,RFT,HIV,HCV,HBSAG	
25	TARACHAND SINGH	24Y	MALE	HEMOGRAM,BLOOD SUGAR,LFT,RFT,HIV,HCV,HBSAG	
26	GANESH RAM	41Y	MALE	HEMOGRAM,BLOOD SUGAR,LFT,RFT,HIV,HCV,HBSAG	
27	SANTOSH TIWARI	45Y	MALE	HEMOGRAM,BLOOD SUGAR,LFT,RFT,HIV,HCV,HBSAG	
28	VINOD VERMA	34Y	MALE	HEMOGRAM,BLOOD SUGAR,LFT,RFT,HIV,HCV,HBSAG	
29	SANTOSH GIRI	44Y	MALE	HEMOGRAM,BLOOD SUGAR,LFT,RFT,HIV,HCV,HBSAG	

India Waste Management Pvt. Ltd.

(Signature)
Authorised Signatory

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30	RAHUL SAKYA	22Y	MALE	HEMOGRAM, BLOOD SUGAR, LFT, RFT, HIV, HCV, HBSAG
31	ASHOK PAWAR	51Y	MALE	HEMOGRAM, BLOOD SUGAR, LFT, RFT, HIV, HCV, HBSAG
32	SHIRAJ UDDIN	45Y	MALE	HEMOGRAM, BLOOD SUGAR, LFT, RFT, HIV, HCV, HBSAG
33	HIRDESH CHANDRAVA	30Y	MALE	HEMOGRAM, BLOOD SUGAR, LFT, RFT, HIV, HCV, HBSAG
34	RAMESH SAHU	42Y	MALE	HEMOGRAM, BLOOD SUGAR, LFT, RFT, HIV, HCV, HBSAG
35	SANTOSH BAVISKAR	32Y	MALE	HEMOGRAM, BLOOD SUGAR, LFT, RFT, HIV, HCV, HBSAG
36	PIYUSH TIWARI	20Y	MALE	HEMOGRAM, BLOOD SUGAR, LFT, RFT, HIV, HCV, HBSAG
37	NEHA RANI PATEL	40Y	FEMALE	HEMOGRAM, BLOOD SUGAR, LFT, RFT, HIV, HCV, HBSAG
38	RAVIKANT	28Y	MALE	HEMOGRAM, BLOOD SUGAR, LFT, RFT, HIV, HCV, HBSAG
39	Upendra Gite	48y	MALE	HBSAG POSTIVE

40. Paadeep Joshi 35y. MALE



Treated Waste Record

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Period	Red (kg)	Blue(kg)	White(kg)	Total (kg)	Disposed through Sabeeh Enterprises
01/01/2021 to 12/01/2021	5317.10	3177.24	191.50	8685.85	13/01/2021
13/01/2021 to 22/01/2021	5047.59	2873.03	176.99	8097.60	23/01/2021
23/01/2021 to 03/02/2021	4910.99	2939.76	182.39	8033.13	04/02/2021
04/02/2021 to 15/02/2021	5747.41	2946.76	200.38	8894.54	16/02/2021
16/02/2021 to 28/02/2021	6764.02	3412.58	192.38	10368.99	01/03/2021
01/03/2021 to 10/03/2021	5438.78	2906.72	161.04	8506.54	11/03/2021
11/03/2021 to 21/03/2021	5502.01	2723.45	146.79	8372.25	22/03/2021
22/03/2021 to 29/03/2021	4253.31	2192.08	132.57	6577.96	30/03/2021
30/03/2021 to 11/04/2021	6344.85	3112.62	190.00	9647.47	12/04/2021
12/04/2021 to 19/04/2021	3823.91	1884.74	108.54	5817.19	20/04/2021
20/04/2021 to 02/05/2021	4333.03	2732.34	153.94	7219.31	03/05/2021
03/05/2021 to 17/05/2021	4893.36	2724.99	250.59	7868.94	18/05/2021
18/05/2021 to 31/05/2021	4586.10	2917.13	169.09	7672.32	01/06/2021
01/06/2021 to 10/06/2021	3893.00	2410.32	129.55	6432.86	11/06/2021
11/06/2021 to 23/06/2021	6036.58	3167.31	290.32	9494.21	24/06/2021
24/06/2021 to 04/07/2021	7265.70	3896.38	287.81	11449.89	05/07/2021
05/07/2021 to 11/07/2021	4819.37	1809.40	157.61	6786.38	12/07/2021
12/07/2021 to 17/07/2021	4678.57	1935.88	146.69	6761.15	18/07/2021
18/07/2021 to 28/07/2021	7810.88	3020.59	216.84	11048.31	29/07/2021
29/07/2021 to 07/08/2021	6424.93	2596.19	213.74	9234.85	08/08/2021

SABIH TRADING COMPANY
BHOPAL/EYE HOSPITAL
KETERAISED MARKET
NEW KABAR KHANA, BHOPAL

Period	Red (kg)	Blue (kg)	White (kg)	Total (kg)	Disposed through Sabeeh Enterprises
08/08/2021 to 19/08/2021	9222.72	3439.17	286.74	12948.64	20/08/2021
20/08/2021 to 31/08/2021	8384.95	3152.28	288.74	11825.97	01/09/2021
01/09/2021 to 12/09/2021	9246.67	3850.28	228.88	13325.82	13/09/2021
13/09/2021 to 21/09/2021	7531.81	3083.28	155.96	10771.05	22/09/2021
22/09/2021 to 30/09/2021	6872.08	2367.48	142.54	9382.10	01/10/2021
01/10/2021 to 08/10/2021	6132.25	2264.27	133.71	8530.23	09/10/2021
09/10/2021 to 17/10/2021	5737.59	2102.57	142.25	7982.41	18/10/2021
18/10/2021 to 24/10/2021	5064.28	1877.44	106.62	7048.34	25/10/2021
Total	166083.82 (kg)	77516.28 (kg)	5184.17 (kg)	248784.28 (kg)	

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SABIH TRADING COMPANY
 BHOPAL EYE HOSPITAL
 KETERAISED MARKET
 TAP KHANA, BHOPAL



Consent Order

Annexure-20
M.P. Pollution Control Board - Bhopal
E - 5, Arera Colony
Bhopal 16
Bhopal
Tele : 0755- 2466392, 4278342

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GREEN-SMALL	CCA-Renewal	VALIDITY (A/W): 17/03/2022		PCB ID: 44027
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To, **The Occupier,**
M/s. Sabeeh Trading Company,
Shop No. 07,
Dharam Kanta Road, Categorized Market,
Dist : Bhopal (MP)

Subject: Grant of Renewal of Consent under section 25 of the Water (Prevention & Control of Pollution) Act, 1974 under section 21 of the Air (Prevention & Control of Pollution) Act, 1981
Ref: Your Consent to Operate Application Receipt No. 458918 Dt. 27/11/2017.

With reference to your above application for consent to operate has been considered under the aforesaid Acts and existing rules therein. The M. P. Pollution Control Board has agreed to grant consent up to **17/03/2022**, subject to the fulfillment of the terms & conditions, enclosed with this letter and-

SUBJECT TO THE FOLLOWING CONDITIONS :-

- a. **Location:** Shop No. 07, Dharam Kanta Road, Categorized Market, Bhopal,
- b. **The capital investment in lakhs:** Rs. 10 Lakhs
- c. **Product & Production Capacity:**

Product	CCA Qty/Year
Plastic Granules	150 MT/Year (One Hundred Fifty Metric Tonnes Per Year)
Polythene Granules	150 MT/Year (One Hundred Fifty Metric Tonnes Per Year)

*Note:- For any change in above industry shall obtain fresh consent from the board.
This consent in no way be taken as a measure of proof that industry have not violated the provisions of this Act at any time in the past*

The Validity of the consent is up to **17/03/2022** and has to be renewed before expiry of consent validity. Online application through XGN with annual license fees in this regard shall be submitted to this office 6 months before expiry of the consent/Authorization. Board reserves the right to amend/cancel / revoke the above condition in part or whole as and when required.

Enclosures:-

- Conditions under Water Act
- Conditions under Air Act
- General conditions

Sign

e-Signed On 08/12/2017 13:08:17
(Organic Authentication on AADHAR from UIDAI Server)
TPAV # 2STAX3A1VO

SABEEH TRADING COMPANY
BHOPAL EYE HOSPITAL
KETERAISED MARKET
NEV/ KABAR KHANA, BHOPAL

for
PUSHPENDRA SINGH
Regional Officer

Consent No:AW-50086, Validity:17/03/2022, Outward No:16024,08/12/2017, TPAV # 2STAX3A1VO

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Annexure. 21

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Date	Time of operation		AUTOCLAVE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
1-Jul-21	9.00AM	11.14AM	A	1	53.6	121.3	16	102127.9	102272.9	657.455	603.86
	11.20AM	1.11PM	A	2	102.4	121.5	18	102272.9	102350.5		501.46
	1.22PM	3.20PM	A	3	105.3	121.6	17	102350.5	102427.6		396.16
	3.56PM	5.37PM	A	4	42.1	121.4	19	102427.6	102516.5		354.06
	5.44PM	7.40PM	A	5	98.6	121.6	17	102516.5	102592.6		255.46
	8.55AM	11.28PM	B	1	38.4	121.4	18	134049.8	134242.2		217.06
	11.35AM	1.33PM	B	2	65.4	121.6	16	134242.2	134342.8		151.66
	1.45PM	3.26PM	B	3	42.5	121.5	19	134342.8	134416		109.16
	3.55PM	5.44PM	B	4	43.06	121.6	18	134416	134518.6		66.10
5.50PM	7.30PM	B	5	66.1	121.3	16	134518.6	134594	0.00		

Date	Time of operation		AUTOCLAVE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
2-Jul-21	8.40AM	10.47AM	A	1	53.1	121.4	17	102592.6	102737.7	588.554	535.45
	10.50AM	12.34PM	A	2	98	121.6	19	102737.7	102814.6		437.45
	12.40PM	2.32PM	A	3	104.5	121.8	16	102814.6	102890.5		332.95
	3.05PM	5.00PM	A	4	103.6	121.4	18	102890.5	102984.4		229.35
	5.20PM	6.53PM	A	5	42.2	121.5	16	102984.4	103055.5		187.15
	8.40AM	11.10AM	B	1	88.4	121.6	19	134613	134779.9		98.75
	11.20AM	12.59PM	B	4	46.7	121.5	16	134779.9	134855.2		52.05
	1.15PM	3.10PM	B	5	52.05	121.4	18	134855.2	134956.1		0.00

India Waste Management Pvt. Ltd.

[Signature]
Authorised Signatory

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
3-Jul-21	8.20AM	10.40AM	A	1	67.9	121.5	17	103055.5	103203.7	541.673	473.77
	10.55AM	12.24PM	A	2	43.3	121.6	19	103203.7	103279.4		430.47
	12.40PM	2.23PM	A	3	89.4	121.4	16	103279.4	103355.7		341.07
	3.00PM	4.55PM	A	4	103.8	121.3	18	103355.7	103450.6		237.27
	5.10PM	6.47PM	A	5	42.6	121.8	15	103450.6	103525.1		194.67
8.20AM	10.58AM	B	1	42.5	121.4	18	134987.5	135148	152.17		
11.10AM	12.52PM	B	2	38.4	121.6	16	135148	135226.9	113.77		
1.10PM	3.14PM	B	3	36.4	121.8	19	135226.9	135325.3	77.37		
3.25PM	5.16PM	B	4	39.3	121.3	17	135325.3	135398	38.07		
5.45PM	7.23PM	B	5	38.07	121.7	18	135398	135491.9	0.00		

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
5-Jul-21	9.00AM	11.33AM	A	1	102.6	121.3	19	103525.1	103673.4	677.241	574.64
	11.50AM	1.33PM	A	2	105.4	121.5	17	103673.4	103748.2		469.24
	1.40PM	3.40PM	A	3	98.3	121.6	16	103748.2	103825.3		370.94
	9.00AM	11.40AM	B	1	92.4	121.5	18	135511.3	135672.9		278.54
	11.55AM	1.27PM	B	2	88.6	121.8	19	135672.9	135742.5		189.94
	1.40PM	3.40PM	B	3	47.2	121.4	16	135742.5	135835.5	142.74	

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India Waste Management Pvt. Ltd.
Shenley
 Authorised Signatory

India Waste Management Pvt. Ltd.
Jadhav
 Authorised Signatory

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
6-Jul-21	9.10AM	11.35AM	A	1	106.4	121.4	17	103825.3	103972.2		661.05
	11.45AM	1.48PM	A	2	103.8	121.6	19	103972.2	104050.8		557.25
	2.10PM	4.00PM	A	3	104.1	121.6	19	104050.8	104128.8	624.706	453.15
	9.10AM	11.50AM	B	1	42.6	121.5	17	135867.3	136030.1		410.55
	12.00PM	1.58PM	B	2	52.8	121.6	19	136030.1	136113		357.75
	2.10PM	4.27PM	B	3	88.4	121.3	15	136113	136213.9		269.35

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
7-Jul-21	9.10AM	11.38AM	A	1	105.4	121.4	16	104128.8	104276.8		739.22
	11.50AM	1.16PM	A	2	106.8	121.6	17	104276.8	104334.5		632.42
	1.20PM	2.57PM	A	3	102.4	121.5	19	104334.5	104405.1		530.02
	3.55PM	5.15PM	A	4	74.8	121.4	15	104405.1	104488.5		455.22
	5.37PM	7.14PM	A	5	100.3	121.6	16	104488.5	104561.9	575.266	354.92
	9.10AM	12.04PM	B	1	43.74	121.4	18	136231.3	136392.4		311.18
	12.10PM	2.00PM	B	2	42.3	121.6	16	136392.4	136473		268.88
	2.10PM	4.17PM	B	3	82.6	121.6	19	136473	136575.6		186.28
	4.30PM	7.30PM	B	4	65.7	121.6	16	136575.6	136654.2		120.58

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
8-Jul-21	9.20AM	11.36AM	A	1	102.3	121.5	16	104561.5	104704.4		548.43
	11.45AM	1.37PM	A	2	74.1	121.4	19	104704.4	104778.3		474.33
	2.15PM	4.16PM	A	3	52.1	121.7	18	104778.3	104870.7	530.1562	422.23
	9.10AM	11.46AM	B	1	104.5	121.5	18	136674.6	136835.5		317.73
	11.50AM	1.58PM	B	2	100.7	121.5	16	136835.5	136953.3		217.03
	2.40PM	4.24PM	B	3	72.4	121.4	19	136953.3	137076.9		144.63

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over	
	Start	End				Temp. (C)	in psi	Initial reading	Final reading			
9-Jul-21	9.20AM	11.47AM	A	1	103.4	121.6	16	104870.7	105019.5	600.2443	395.88	
	11.58PM	1.33PM	A	2	52.4	121.4	18	105019.5	105096			641.48
	1.45PM	3.38PM	A	3	88.6	121.5	17	105096	105182.7			589.08
	5.00PM	7.22PM	A	4	104.6	121.3	15	105182.7	105302.4			500.48
	9.20AM	12.07PM	A	5	65.4	121.5	16	137106	137269.8			330.48
12.15PM	2.18PM	B	1	68.7	121.6	18	137269.8	137357.9	261.78			
3.00PM	4.52PM	B	2	102.4	121.6	19	137357.9	137462.8	159.38			
5.15PM	7.04PM	B	3	104.1	121.4	16	137462.8	137574	55.28			

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over	
	Start	End				Temp. (C)	in psi	Initial reading	Final reading			
10-Jul-21	9.20AM	11.30AM	A	1	102.4	121.4	18	105302.4	105453	601.987	554.86	
	11.40PM	2.02PM	A	2	100.7	121.6	18	105453	105562.1			454.16
	2.55PM	4.34PM	A	3	104.5	121.4	16	105562.1	105666			349.66
	9.20PM	12.47PM	B	1	46.7	121.5	17	137571.3	137737.9			302.96
12.55PM	3.03PM	B	2	78.2	121.6	19	137737.9	137847.7	224.76			

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over	
	Start	End				Temp. (C)	in psi	Initial reading	Final reading			
12-Jul-21	9.20AM	12.00PM	A	1	102.4	121.4	17	105666	105836.1	598.811	721.17	
	12.15PM	2.04PM	A	2	103.8	121.7	19	105836.1	105928.8			617.37
	2.40PM	4.35PM	A	3	105.7	121.3	16	105928.8	106035.6			511.67
	9.20AM	12.01PM	B	1	88.4	121.6	16	137868.4	138028			423.27
	12.10PM	2.10PM	B	2	52.4	121.4	18	138028	138103.8			370.87
2.40PM	4.26PM	B	3	72.4	121.3	19	138103.8	138203.4	298.47			

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India Waste Management Pvt. Ltd.

 Authorised Signatory

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
13-Jul-21	9.15AM	11.29AM	A	1	102.6	121.4	18	106035.6	106184.5	738.807	934.68
	11.42AM	2.31PM	A	2	105.3	121.6	19	106184.5	106309.8		829.38
	3.15PM	3.50PM	A	3	101.7	121.3	16	106309.8	106426.3		727.68
	9.10AM	11.29AM	B	1	73.4	121.3	16	138229.1	138372.5	654.28	
	11.45AM	1.39PM	B	2	82.7	121.5	18	138372.5	138451.9	571.58	
	2.00PM	3.50PM	B	3	103.8	121.4	19	138451.9	138544.3	467.78	
	4.10PM	6.05PM	B	4	65.2	121.7	17	138544.3	138619.9	402.58	

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
14-Jul-21	9.10AM	11.40AM	A	1	102.6	121.4	16	106426.3	106579.4	618.352	918.33
	11.50AM	1.25PM	A	2	103.5	121.6	18	106579.4	106655.4		814.83
	1.35PM	3.33PM	A	3	73.4	121.3	16	106655.4	106743.5		741.43
	4.15PM	6.08PM	A	4	103.3	121.7	19	106743.5	106846.3	638.13	
	6.15PM	7.58PM	A	5	101.2	121.5	17	106846.3	106925	536.93	
	9.10AM	12.38PM	B	1	48.7	121.6	19	138638.3	138811.2	488.23	
	12.45PM	2.36PM	B	2	65.8	121.5	16	138811.2	138880.9	422.43	
	3.48PM	5.14PM	B	3	55.4	121.3	16	138880.9	138987.5	367.03	
5.25PM	7.10PM	B	4	104.8	121.7	18	138987.5	139063.4	262.23		

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
15-Jul-21	9.15AM	12.45PM	A	1	70.4	121.6	19	106925	107126.2	587.856	779.69
	12.55PM	3.11PM	A	2	102.4	121.4	17	107126.2	107215.2		677.29
	4.00PM	5.50PM	A	3	104.3	121.5	18	107215.2	107323.1		572.99
	9.15AM	12.06PM	A	4	64.6	121.5	18	139084	139241	508.39	
	12.15PM	2.33PM	A	5	72.9	121.6	19	139241	139330.5	435.49	
	2.45PM	4.45PM	B	1	52.1	121.4	17	139330.5	139438	383.39	

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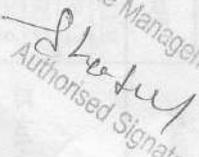
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Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
16-Jul-21	9.20AM	12.05PM	A	1	103.4	121.5	16	107323.1	107484.1	568.072	848.06
	12.30PM	3.20PM	A	2	105.4	121.4	18	107484.1	107584.8		742.66
	3.45PM	5.17PM	A	3	96.9	121.6	19	107584.8	107653.2		645.76
	6.10PM	8.05PM	A	4	101.3	121.8	17	107653.2	107773.3		544.46
16-Jul-21	9.20AM	11.59AM	B	1	83.4	121.3	16	139457.7	139612	461.06	461.06
	12.10PM	2.13PM	B	2	67.9	121.6	19	139612	139684.7		393.16
	2.25PM	4.28PM	B	3	89.4	121.5	18	139689.7	139787.5		303.76
	4.45PM	6.32PM	B	4	103.4	121.7	16	139787.5	139861.9		200.36

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
17-Jul-21	9.15AM	11.46AM	A	1	103.5	121.4	16	107773.3	107926.3	506.045	602.91
	11.55AM	1.47PM	A	2	105.4	121.3	18	107926.3	107996.4		497.51
	2.00PM	4.04PM	A	3	105.2	121.6	16	107996.4	108071.5		392.31
	4.30PM	6.00PM	A	4	52.4	121.7	17	108071.5	108144.5		339.91
	9.20AM	12.00PM	B	1	56.8	121.5	19	139891	140046.8		283.11
	12.10PM	2.06PM	B	2	88.5	121.6	18	140046.8	140122.7		194.61
	2.30PM	4.35PM	B	3	73.4	121.4	16	140122.7	140221.1	121.21	

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Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
19-Jul-21	9.10AM	11.28AM	A	1	42.1	121.5	17	108144.5	108287.5	591.227	670.33
	11.45AM	1.24PM	A	2	103.4	121.6	19	108287.5	108357.4		566.93
	1.40PM	3.18PM	A	3	105.4	121.4	16	108357.4	108423.8		461.53
	4.00PM	5.43PM	A	4	106.8	121.3	18	108423.8	108510.2		354.73
	5.55PM	7.22PM	A	5	88.9	121.8	15	108510.2	108577.1		265.83
	9.10AM	11.49AM	B	1	104.5	121.4	18	140250.3	140411.1		161.33
	12.00PM	1.50PM	B	2	72.6	121.6	16	140411.1	140483.6		88.73
	2.40PM	4.04PM	B	3	85.4	121.8	19	140483.6	140579		3.33
	4.20PM	6.11PM	B	4	100.5	121.3	17	140579	140656.1		-97.17
	6.25PM	7.39PM	B	5	72.5	121.7	18	140656.1	140736.6		-169.67

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
20-Jul-21	9.15AM	11.25AM	A	1	102.3	121.4	18	108577.1	108715.8	818.1535	546.19
	11.28AM	1.15PM	A	2	106.4	121.6	19	108715.8	108789.5		439.79
	1.24PM	3.52PM	A	3	104.8	121.8	17	108789.5	108878.9		334.99
	10.35AM	12.22PM	B	1	72.12	121.3	16	140758.3	140915.6		262.87
	1.40PM	2.35PM	B	2	42.12	121.6	19	140915.6	140996.7		220.75

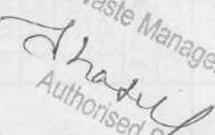
Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
21-Jul-21	9.20AM	11.36AM	A	1	106.4	121.4	16	108878.9	109028.3	657.037	771.38
	11.45AM	1.18PM	A	2	103.4	121.3	18	109028.3	109099.8		667.98
	1.25PM	2.56PM	A	3	43.8	121.8	15	109099.8	109162.5		624.18
	3.18PM	5.07PM	A	4	40.1	121.4	18	109162.5	109243		584.08
	5.35PM	7.26PM	A	5	78.4	121.6	16	109243	109340.4		505.68
	9.20AM	1.40PM	B	1	43.2	121.8	19	141030.9	141228.9		462.48
	2.15PM	5.00PM	B	2	65.4	121.3	17	141228.9	141354.2		397.08

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
22-Jul-21	9.15AM	11.45AM	A	1	82.4	121.4	16	109340.4	109493.1	556.795	871.48
	11.55AM	1.39PM	A	2	56.4	121.3	18	109493.1	109576.1		815.08
	2.00PM	3.20PM	A	3	102.4	121.6	16	109576.1	109648.6		712.68
	3.35PM	5.07PM	A	4	104.3	121.7	17	109648.6	109718.8		608.38
	5.40PM	7.28PM	A	5	72.4	121.5	19	109718.8	109807.8		535.98
	10.07AM	12.40PM	B	1	89.4	121.6	18	141387.3	141538.8	446.58	
	3.26PM	5.45PM	B	2	65.4	121.4	16	141543.7	141687.7	381.18	

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
23-Jul-21	9.20AM	11.23AM	A	1	105.4	121.6	19	109807.8	109948.7	525.822	801.60
	11.40AM	1.08PM	A	2	65.7	121.4	16	109948.7	110019.5		735.90
	1.20PM	2.53PM	A	3	43.8	121.3	18	110019.5	110093.3		692.10
	3.08PM	4.56PM	A	4	105.6	121.8	15	110093.3	110177.3		586.50
	5.25PM	7.02PM	A	5	104.8	121.4	18	110177.3	110265.8		481.70
	9.20AM	12.17PM	B	1	72.3	121.6	16	141718.5	141877.2		409.40
	12.30PM	2.45PM	B	2	88.1	121.8	19	141877.2	141966.7		321.30
	3.00PM	5.55PM	B	3	64.9	121.3	17	141966.7	142069.9	256.40	

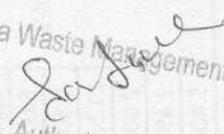
Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
24-Jul-21	9.30AM	11.42AM	A	1	52.4	121.5	16	110265.8	110413.9	591.83	795.83
	11.55AM	1.19PM	A	2	104.6	121.4	18	110413.9	110485.7		691.23
	1.35PM	3.06PM	A	3	106.1	121.6	19	110485.7	110563.3		585.13
	3.20PM	4.56PM	A	4	48.6	121.8	17	110563.3	110643.9		536.53
	5.30PM	6.56PM	A	5	80.9	121.3	16	110643.9	110730.2		455.63
	9.30AM	12.28PM	B	1	52.4	121.6	19	142100.6	142259.2		403.23
	2.15PM	4.15PM	B	2	73.4	121.5	18	142259.2	142404.2		329.83
	4.20PM	6.02PM	B	3	48.1	121.7	16	142404.2	142499.6		281.73

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Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Temp. (C)		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Pressure in psi	Initial reading	Final reading			
26-Jul-21	9.20AM	11.50AM	A	1	102.6	121.5	17	110730.2	110877.8		861.69
	12.20PM	1.57PM	A	2	86.6	121.6	19	110877.8	110957.9		775.09
	2.10PM	3.42PM	A	3	100.6	121.4	16	110957.9	111028.6		674.49
	3.55PM	5.41PM	A	4	102.3	121.3	18	111028.6	11106.8		572.19
	6.00PM	7.57PM	A	5	104.6	121.8	15	111106.8	111202.3	682.56	467.59
	9.20AM	11.46AM	B	1	72.6	121.4	18	142527.4	142710.2		394.99
	12.15PM	1.40PM	B	2	65.4	121.6	16	142710.2	142805.8		329.59
	2.00PM	3.43PM	B	3	52.6	121.8	19	142805.8	142923.9		276.99
	4.10PM	5.42PM	B	4	55.8	121.3	17	142923.9	143025.7		221.19
	6.15PM	7.46PM	B	5	72.3	121.7	18	143025.7	143142.8		148.89

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Temp. (C)		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Pressure in psi	Initial reading	Final reading			
27-Jul-21	9.20AM	11.26AM	A	1	105.6	121.5	17	111262.3	111351.5		1040.63
	11.35AM	1.09PM	A	2	104.9	121.6	19	111351.5	111427.7		935.73
	1.20PM	2.50PM	A	3	103.1	121.4	16	111427.7	111501.9		832.63
	3.05PM	4.30PM	A	4	85.8	121.3	18	111501.9	111573.6		746.83
	4.38PM	6.15PM	A	5	52.4	121.8	15	111573.6	111645.2	925.035	694.43
	9.15AM	11.34AM	B	1	72.8	121.4	18	143169.1	143344.9		621.63
	11.45AM	1.22PM	B	2	105.4	121.6	16	143344.9	143435.1		516.23
	1.35PM	3.12PM	B	3	103.4	121.8	19	143435.1	143551.9		412.83
	3.20PM	5.05PM	B	4	48.7	121.3	17	143551.9	143647.7		364.13
	5.16PM	7.05PM	B	5	53.7	121.7	18	143647.7	143792.5		310.43

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Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
28-Jul-21	9.20AM	11.30AM	A	1	104.5	121.5	17	111645.2	111787.7		867.41
	11.34AM	1.17PM	A	2	106.4	121.6	19	111787.7	111867.3		761.01
	1.35PM	3.10PM	A	3	43.6	121.4	16	111867.3	111937.1		717.41
	3.15PM	5.00PM	A	4	42.9	121.3	18	111937.1	112021.2		674.51
	5.10PM	6.35PM	A	5	104.3	121.8	15	112021.2	112086.5	661.4875	570.21
	9.15AM	11.40AM	B	1	65.4	121.4	18	143820.5	144044.5		504.81
	12.0PM	1.45PM	B	2	88.2	121.6	16	144044.5	144158.4		416.61
	1.50PM	3.30PM	B	3	92.6	121.8	19	144158.4	144261.5		324.01
	3.38PM	5.26PM	B	4	103.4	121.3	17	144261.5	144371		220.61
	5.40PM	7.09PM	B	5	72.9	121.7	18	144370.7	144453.1		147.71

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
29-Jul-21	9.10AM	11.29AM	A	1	42.8	121.4	18	112086.5	112227.9		682.51
	11.40AM	1.08PM	A	2	88.3	121.6	16	112227.9	112293.3		594.21
	1.20PM	2.55PM	A	3	46.71	121.3	17	112293.3	112367.1		547.50
	3.10PM	4.44PM	A	4	105.4	121.4	19	112367.1	112448.3		442.10
	5.00PM	6.45PM	A	5	64.3	121.5	16	112448.3	112532.2	577.601	377.80
	9.10AM	11.45AM	B	1	42.1	121.4	17	144469.2	144672.8		335.70
	11.55PM	1.28PM	B	2	41.6	121.6	19	144672.8	144785		294.10
	2.00PM	3.29PM	B	3	42.3	121.5	16	144784.7	144902.8		251.80
	3.45PM	5.31PM	B	4	105.4	121.4	18	144902.8	144997.4		146.40
	5.40PM	7.20PM	B	5	104.5	121.6	19	144997.4	145104.1		41.90

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Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
30-Jul-21	9.15AM	11.30AM	A	1	42.8	121.5	14	1112532	112675.2	558.326	661.93
	11.30AM	1.27PM	A	2	104.6	121.3	16	112675.2	112760.6		57.33
	1.37PM	3.10PM	A	3	102.3	121.4	18	112760.6	112830		455.03
	3.25PM	4.51PM	A	4	42.5	121.4	18	112830	112898.3		412.53
	5.20PM	7.0PM	A	5	98.3	121.6	15	112898.3	112976		314.23
	9.15AM	11.37AM	B	1	65.4	121.3	17	145129.7	145300.6		248.83
	11.40AM	1.20PM	B	2	42.73	121.4	19	145300.6	145381.1		206.10
	1.50PM	3.22PM	B	3	51.4	121.2	16	145381.1	145496.8		154.70
	3.35PM	5.10PM	B	4	81.3	121.4	14	145496.8	145578.3		73.40
	5.20PM	7.04PM	B	5	73.4	121.1	20	145578.3	145682.3		0.00

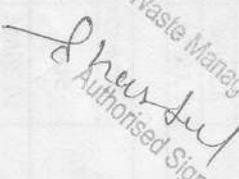
Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
31-Jul-21	9.20AM	11.45AM	A	1	106.5	121.6	19	112976	113126.6	556.7275	523.63
	12.00PM	1.51PM	A	2	103.4	121.4	16	113126.6	113209		420.23
	1.55PM	3.52PM	A	3	73.4	121.3	18	113209	113285.1		346.83
	4.10PM	5.32PM	A	4	88.4	121.8	15	113285.1	113358.3		258.43
	6.20PM	8.04PM	A	5	53.8	121.4	18	113358.3	113459.5		204.63
	9.20AM	1.46AM	B	1	41.3	121.6	16	145710.8	145881.9		163.33
	12.45PM	2.58PM	B	2	50.83	121.8	19	145881.9	146010.8		112.50
	3.30PM	5.56PM	B	3	65.8	121.3	17	146010.8	146144.9		46.70
	6.15PM	8.15PM	B	4	46.7	121.7	18	146144.9	146239.4		0.00

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
1-Aug-21	10.36AM	12.50PM	A	1	106.4	121.4	19	113459.5	113608.8	936.238	876.54
	1.15PM	2.30PM	A	2	43.1	121.5	16	113608.8	113684.8		833.44
	10.36AM	1.26PM	B	1	41.8	121.4	17	146268.8	146465.3		791.64
	1.35PM	3.14PM	B	2	42.6	121.6	19	146465.3	146559.4		749.04

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
2-Aug-21	9.10AM	11.30AM	A	1	106.4	121.5	17	113684.8	113839.4	0	685.24
	12.0PM	1.35PM	A	2	42.8	121.6	19	113839.4	113921.1		642.44
	1.55PM	3.31PM	A	3	105.4	121.4	16	113921.1	113999.4		537.04
	4.00PM	5.30PM	A	4	65.4	121.3	18	113999.4	114083.4		471.64
	5.45PM	7.13PM	A	5	104.9	121.8	15	114083.4	114155.7		366.74
9.15AM	11.42AM	B	1	88.5	121.4	18	146578.3	146762.1	278.24		
12.00PM	1.56PM	B	2	72.1	121.6	16	146762.1	146866.1	206.14		
2.25PM	3.49PM	B	3	58.84	121.8	19	146866.1	146971.9	147.30		
4.10PM	5.58PM	B	4	105.4	121.3	17	146971.9	147077.6	41.90		
6.18PM	7.45PM	B	5	41.9	121.7	18	147077.6	147185.6	0.00		

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
3-Aug-21	9.15AM	11.30AM	A	1	104.3	121.4	18	114155.7	114195.8	854.936	750.63
	11.35AM	1.21PM	A	2	103.4	121.6	16	114195.8	114242.6		647.23
	1.40PM	3.25PM	A	3	105.9	121.8	19	114242.6	114386.3		541.33
	3.45PM	5.20PM	A	4	88.7	121.3	18	114386.3	114467.1		452.63
	9.15AM	11.57AM	B	1	102.6	121.6	15	147208.1	147261.5		350.03
	12.10PM	2.00PM	B	2	72.4	121.3	17	147261.5	147318.9		277.63
	2.15PM	3.35PM	B	3	82.4	121.4	19	147318.9	147370.8		195.23
3.50PM	5.35PM	B	4	69.23	121.2	16	147370.8	147421.2	126.00		

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Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
4-Aug-21	9.15AM	11.58AM	A	1	106.4	121.6	19	114467.1	114623.3		645.35
	12.10PM	1.43PM	A	2	105.8	121.4	16	114623.3	114696.3		539.55
	2.00PM	3.37PM	A	3	102.6	121.3	18	114696.3	114776.4	556.515	436.95
	3.50PM	5.23PM	A	4	104.6	121.8	15	114776.4	114852.4		332.35
	5.45PM	7.08PM	A	5	88.9	121.4	18	114852.4	114924.7		243.45
	11.15AM	1.38PM	B	1	64.1	121.6	16	147455.5	147628.1		179.35
	1.50PM	3.45PM	B	2	88.3	121.8	19	147628.1	147726.2		91.05
	4.10PM	5.53PM	B	3	91.05	121.3	17	147726.2	147836.5		0.00

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
5-Aug-21	9.20AM	11.56AM	A	1	102.6	121.5	17	114924.7	115080.1		564.20
	12.10PM	1.40PM	A	2	102.3	121.6	19	115080.1	115152.1		461.90
	1.55PM	3.34PM	A	3	104.5	121.4	16	115152.1	115230.6		357.40
	4.00PM	5.36PM	A	4	57.3	121.3	18	115030.6	115312.5	575.754	300.10
	5.55PM	7.24PM	A	5	65.4	121.8	15	115312.5	115392.2		234.70
	9.20AM	12.00PM	B	1	42.9	121.4	18	147868	148039.7		191.80
	12.15PM	1.45PM	B	2	52.1	121.6	16	178039.7	148123.8		139.70
	2.05PM	3.44PM	B	3	48.3	121.8	19	148123.8	148238.3		91.40
	4.00PM	5.35PM	B	4	47.9	121.3	17	148238.3	148323.5		43.50
	6.00PM	7.34PM	B	5	43.5	121.7	18	148323.5	148440.6		0.00

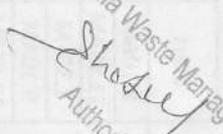
Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
6-Aug-21	9.10AM	11.30AM	A	1	105.4	121.8	15	115392.2	115545.4		551.42
	11.35AM	1.33PM	A	2	104.2	121.4	18	115545.4	115627.6		447.22
	1.35PM	3.30PM	A	3	52.3	121.6	16	115627.6	115707	613.323	394.92
	9.10AM	12.00PM	B	1	88.7	121.8	19	148467.6	148662.2		306.22
	12.05PM	1.45PM	B	2	102.4	121.3	17	148662.2	148754.3		203.82
	2.00PM	4.30PM	B	3	86.1	121.7	18	148754.3	148886.6		117.72

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Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	in psi	Initial reading	Final reading		
7-Aug-21	10.05AM	12.24PM	A	1	102.4	121.6	19	115707	115859.5		714.47
	12.40PM	2.20PM	A	2	105.8	121.4	16	115859.5	115943.4		608.67
	2.42PM	4.10PM	A	3	103.4	121.3	18	115943.4	116018.4	613.043	505.27
	10.05AM	12.29PM	B	1	88.6	121.8	15	148913.6	149086.5		416.67
	12.45PM	2.18PM	B	2	102.3	121.4	18	14986.2	149168.5		314.37
	2.30PM	4.29PM	B	3	65.1	121.6	16	149168.5	149279		249.27

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	in psi	Initial reading	Final reading		
9-Aug-21	9.20AM	11.43AM	A	1	103.4	121.5	17	116018.4	116174.9		853.99
	11.56PM	1.46PM	A	2	110.6	121.6	19	16174.9	116254.1		743.39
	2.00PM	3.33PM	A	3	105.4	121.4	16	116254.1	116327.2	643.023	637.99
	3.45PM	5.20PM	A	4	106.4	121.3	18	116327.2	116398.8		531.59
	9.20AM	11.47AM	B	1	65.4	121.8	15	149339.4	149515.3		466.19
	12.00PM	1.37PM	B	2	72.6	121.4	18	149515.3	149599.7		393.59
	1.55PM	3.40PM	B	3	88.4	121.6	16	149599.7	149709.1		305.19

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	in psi	Initial reading	Final reading		
10-Aug-21	9.00AM	11.28AM	A	1	102.4	121.4	16	116398.8	116551.4		1200.45
	11.40AM	1.34PM	A	2	106.8	121.3	18	116551.4	116635.4		1093.65
	1.55PM	3.30PM	A	3	52.4	121.8	15	116635.4	116709.4	909.2625	1041.25
	9.05AM	11.35AM	B	1	70.9	121.4	18	149739.4	149797.8		970.35
	11.50AM	1.10PM	B	2	103.5	121.6	17	149797.8	149859.2		866.85
	1.30PM	3.10PM	B	3	110.8	121.5	19	149859.2	149933.4		756.05

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Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
11-Aug-21	9.20AM	11.57AM	A	1	103.4	121.4	16	116709.4	116868.1		1577.54
	12.10PM	1.36PM	A	2	105.4	121.3	18	116868.1	116938.7		1472.14
	1.45PM	3.23PM	A	3	104.9	121.8	15	116938.7	117014	639.6846	1367.24
	3.353PM	4.58PM	A	4	110.7	121.4	18	117014	117083.7		1256.54
	9.20AM	11.49AM	B	1	108.3	121.6	16	149955	150126.4		1148.24
	12.05PM	1.33PM	B	2	72.6	121.8	19	150126.4	150205.9		1075.64
	1.55PM	3.43PM	B	3	89.4	121.3	17	150205.9	150317.8		986.24

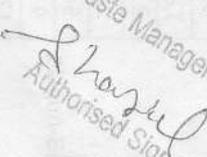
Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
12-Aug-21	9.20AM	11.48AM	A	1	103.4	121.5	17	117083.7	117234.3		1706.70
	12.00PM	1.43PM	A	2	104.8	121.6	19	117234.3	117313.7		1601.90
	1.55PM	3.30PM	A	3	102.6	121.4	16	117313.7	117389.8		1499.30
	3.45PM	5.30PM	A	4	84.3	121.3	18	117389.8	117471.5	734.4651	1415.00
	9.20AM	12.02PM	B	1	108.6	121.8	15	150336.4	150508.6		1306.40
	12.30PM	2.02PM	B	2	72.3	121.4	18	150508.6	150590.8		1234.10
	2.30PM	4.02PM	B	3	109.8	121.6	16	150590.8	150698.3		1124.30

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
13-Aug-21	9.30AM	12.13PM	A	1	106.4	121.3	16	117471.5	117618.8		1682.12
	12.18PM	1.55PM	A	2	104.8	121.4	18	117618.8	117687.4		1577.32
	2.00PM	3.38PM	A	3	105.4	121.4	18	117687.4	117753.7		1471.92
	3.40PM	4.58PM	A	4	92.4	121.6	15	117753.7	117789.4		1379.52
	5.00PM	6.22PM	A	5	108.3	121.3	17	117789.4	117855.3	664.221	1271.22
	9.30AM	11.58AM	B	1	88.3	121.4	19	150724.5	150826.8		1182.92
	12.00PM	1.45PM	B	2	79.4	121.2	16	150826.8	150925.1		1103.52
	1.55PM	2.55PM	B	3	102.6	121.4	14	150925.1	151021.5		1000.92
	3.05PM	4.10PM	B	4	108.9	121.1	20	151021.5	151126.8		892.02
	4.15PM	5.25PM	B	5	106.3	121.5	18	151126.8	151247.1		785.72

Date	Time of operation		AUTOCLAVE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
14-Aug-21	9.10AM	11.25AM	A	1	108.7	121.5	17	117855.3	117999.2		1313.35
	11.3AM	1.05PM	A	2	76.4	121.6	19	117999.2	118069.7		1236.95
	1.10PM	2.42PM	A	3	105.4	121.4	16	118069.7	118136.1		1131.55
	2.50PM	3.45PM	A	4	103.4	121.3	18	118136.1	118152.1		1028.15
	3.50PM	4.45PM	A	5	104.8	121.8	15	118152.1	118168.8	636.3319	923.35
	9.10AM	11.44AM	B	1	65.4	121.4	18	151273.4	151361.7		857.95
	1.10PM	2.15PM	B	2	108.6	121.6	16	151361.7	151453.8		749.35
	2.20M	3.25PM	B	3	42.7	121.8	19	151453.8	151556.2		706.65
	3.30PM	4.25PM	B	4	110.7	121.4	18	151556.2	151660		595.95
	4.30PM	5.45PM	B	5	108.3	121.8	16	151660	151808.9		487.65

Date	Time of operation		AUTOCLAVE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
16-Aug-21	9.40AM	12.10PM	A	1	102.6	121.5	17	118168.8	118316.4		1162.03
	12.15PM	1.55PM	A	2	105.4	121.6	19	118316.4	118385.9		1056.63
	2.00PM	3.37PM	A	3	103.8	121.4	16	118385.9	118448.9		952.83
	3.40PM	5.26PM	A	4	105.7	121.3	18	118448.9	118519.5		847.13
	5.40PM	7.16PM	A	5	43.1	121.8	15	118519.5	118581.5	668.679	804.03
	9.30AM	11.50AM	B	1	108.3	121.4	18	151808.9	15217.3		695.73
	11.55AM	1.40PM	B	2	105.3	121.6	16	152017.3	152133.7		590.43
	1.50PM	3.50PM	B	3	88.4	121.8	19	152133.7	152286.8		502.03
	5.52PM	5.37PM	B	4	107.9	121.3	17	152286.8	152371.7		394.13
	5.50PM	7.46PM	B	5	92.4	121.7	18	152371.7	152480.7		301.73

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Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
17-Aug-21	9.10AM	11.42AM	A	1	105.6	121.6	19	118581.5	118727		1305.90
	11.48AM	1.30PM	A	2	102.4	121.4	16	118727	118802.1		1203.50
	1.35PM	3.15PM	A	3	106.7	121.3	18	118802.1	118869.2		1096.80
	3.20PM	5.08PM	A	4	45.3	121.8	15	118869.2	118939.8	1017.37	1051.50
	9.10AM	11.35AM	B	1	88.2	121.4	18	152504.5	152703		963.30
	11.53AM	1.40PM	B	2	65.4	121.6	16	152703	152844.8		897.90
	1.45PM	3.22PM	B	3	108.6	121.8	19	152844.8	152948.8		789.30
	3.28PM	5.28PM	B	4	104.6	121.3	17	152948.8	153097		684.70

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
18-Aug-21	9.40AM	12.10PM	A	1	110.7	121.4	16	118939.8	119091.2		1282.29
	12.15PM	2.04PM	A	2	106.1	121.6	17	119091.2	119170.6		1176.19
	2.05PM	3.45PM	A	3	103.4	121.5	19	119170.6	119243.3		1072.79
	3.54PM	5.25PM	A	4	94.8	121.4	15	119243.3	119316.4	603.683	977.99
	9.40AM	12.10PM	B	1	47.7	121.6	16	153125.7	153331.8		930.29
	12.12PM	2.05PM	B	2	102.6	121.4	18	153331.8	153469.2		827.69
	2.25PM	4.26PM	B	3	72.6	121.6	16	153469.2	153638.8		755.09
	4.40PM	6.45PM	B	4	82.4	121.6	19	153638.8	153770.9		672.69

Date	Time of operation		AUTOCLAVE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
19-Aug-21	8.20AM	10.47AM	A	1	106.7	121.5	17	119316.4	119461.8		1316.70
	10.55AM	12.42PM	A	2	103.4	121.6	19	119461.8	119537.9		1213.30
	12.55PM	2.22PM	A	3	96.4	121.4	16	119537.9	119610.1		1116.90
	2.25PM	4.18PM	A	4	102.3	121.3	18	119610.1	119684.1		1014.60
	4.35PM	6.10PM	A	5	106.4	121.8	15	119684.1	119759.3	668.316	908.20
8.55AM	11.35AM	B	1	110.3	121.4	18	153792.5	154012.8		797.90	
11.50AM	2.00PM	B	2	72.6	121.6	16	154012.8	154118.9		725.30	
2.05PM	3.55PM	B	3	65.8	121.8	19	154118.9	154254.1		659.50	
4.05PM	6.16PM	B	4	88.6	121.3	17	154254.1	154367.8		570.90	
6.55PM	8.30PM	B	5	106.8	121.7	18	154367.8	154464.8		464.10	

Date	Time of operation		AUTOCLAVE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
20-Aug-21	8.10AM	10.34PM	A	1	102.3	121.5	14	119759.3	119904.5		1040.88
	10.36AM	12.25PM	A	2	105.6	121.3	16	119904.5	119976		935.28
	12.27PM	2.10PM	A	3	103.4	121.4	18	119976	120049		831.88
	2.15PM	4.08PM	A	4	106.9	121.4	18	120049	120117.6		724.98
	5.20PM	5.56PM	A	5	52.3	121.6	15	120117.6	120193.4	572.2776	672.68
8.10AM	10.42AM	B	1	86.7	121.3	17	154487.2	154690.6		585.98	
11.05AM	1.10PM	B	2	106.7	121.4	19	154690.6	154844		479.28	
1.13PM	2.36PM	B	3	73.6	121.2	16	154844	154959		405.68	
3.00PM	5.10PM	B	4	110.4	121.4	14	154959	155137.6		295.28	
5.40PM	7.22PM	B	5	107.6	121.1	20	155137.6	155247.3		187.68	

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Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	in psi	Initial reading	Final reading		
21-Aug-21	8.28AM	10.50AM	A	1	103.4	121.4	16	120193.4	120260.7	572.2768	656.56
	11.00AM	12.28PM	A	2	106.8	121.3	18	120260.7	120329.1		549.76
	12.30PM	2.19PM	A	3	88.6	121.8	15	120329.1	120399.2		549.76
	2.30PM	4.10PM	A	4	103.4	121.6	17	120399.2	120472.2		461.16
	8.30AM	10.45AM	B	1	108.3	121.4	18	155325.9	155401.2		352.86
	11.46AM	1.50PM	B	2	69.16	121.6	16	155401.2	155479.6		283.70
	1.53PM	3.00PM	B	3	72.1	121.8	19	155479.6	155555.7		211.60
	3.05PM	4.05PM	B	4	104.9	121.6	17	155555.7	155635.8		106.70
	4.15PM	5.20PM	B	5	106.7	121.8	18	155635.8	155708.3		0.00

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	in psi	Initial reading	Final reading		
23-Aug-21	8.50AM	11.20AM	A	1	110.3	121.4	16	120475	120623.3	615.09	504.79
	11.23AM	1.05PM	A	2	104.5	121.3	18	120623.3	120686.7		400.29
	1.10PM	2.48PM	A	3	99.5	121.8	15	120686.7	120753.9		300.79
	8.51AM	11.30AM	B	1	109.3	121.4	18	155725.9	155941.1		191.49
	11.40AM	1.31PM	B	2	83.4	121.6	16	155941.1	156070.7		108.09
	1.40PM	3.47PM	B	3	108.09	121.8	19	156070.7	156232.5		0.00

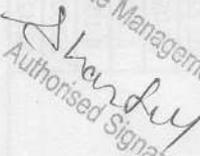
Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	in psi	Initial reading	Final reading		
24-Aug-21	8.10AM	10.21AM	A	1	105.4	121.6	19	120753.9	120886.4	921.5274	816.12
	10.22PM	12.03PM	A	2	106.8	121.4	16	120886.4	120947.6		709.32
	12.05PM	1.34PM	A	3	80.2	121.3	18	120947.6	121012.5		629.12
	1.35PM	3.15PM	A	4	104.1	121.8	15	121012.5	121076.3		525.02
	8.10AM	10.45AM	B	1	43.3	121.4	18	156253.7	156460.7		481.72
	10.50AM	12.40PM	B	2	87.9	121.6	16	156460.7	156600.2		393.82
	12.42PM	2.24PM	B	3	109.09	121.8	19	156600.2	156727.2		284.73

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
25-Aug-21	8.10AM	1056AM	A	1	103.8	121.4	16	121076.3	121216.3	530.3165	711.25
	1.05PM	2.58PM	A	2	106.9	121.3	18	121216.3	121323.5		604.35
	3.10PM	4.36PM	A	3	105.9	121.8	15	121323.5	121389.2		498.45
	8.15AM	11.04PM	B	1	109.3	121.4	18	156727.2	156898.7		389.15
	11.20AM	1.15PM	B	2	41.9	121.6	16	156898.7	156987.6		347.25
	1.30PM	3.54PM	B	3	86.7	121.8	19	156987.6	157101.5	260.55	

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
26-Aug-21	8.15AM	10.37AM	A	1	102.9	121.5	16	121389.2	121529.6	600.014	757.66
	10.39AM	12.24PM	A	2	108.6	121.2	14	121529.6	121606.6		649.06
	12.40PM	2.10PM	A	3	69.8	121.4	18	121606.6	121674.4		579.26
	2.25PM	3.50PM	A	4	103.8	121.3	17	121674.4	121738.6		475.46
	4.0PM	5.30PM	A	5	101.3	121.4	19	121738.6	121805.5		374.16
	8.15AM	11.20AM	B	1	102.8	121.6	15	157125.9	157377.1		271.36
	11.24AM	1.30PM	B	2	42.8	121.4	16	157377.1	157539.7		228.56
	2.00PM	3.50PM	B	3	66.76	121.2	17	157539.7	157657.9		161.80
	4.10PM	5.35PM	B	4	72.9	121.4	14	157657.9	157762.6		88.90
	5.55PM	7.40PM	B	5	88.9	121.5	18	157762.6	157860.4		0.00

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
27-Aug-21	9.10AM	11.40AM	A	1	106.4	121.3	17	121805.5	121950.5	617.4531	599.96
	11.55AM	1.20PM	A	2	102.8	121.4	19	121950.5	122013.5		497.16
	1.40PM	2.50PM	A	3	105.4	121.5	16	122013.5	122063.9		391.76
	3.15PM	4.52PM	A	4	42.9	121.4	17	122063.9	122139.3		348.86
	9.10AM	11.38AM	B	1	109.3	121.6	19	157879.6	158044.4		239.56
	11.50AM	1.30PM	B	2	79.2	121.5	16	158044.4	158136.7		160.36
	1.50PM	3.50PM	B	3	89.4	121.4	18	158136.7	158254.8		70.96

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Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Temp. (C)		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Pressure in psi	Initial reading	Final reading			
28-Aug-21	9.20AM	11.45AM	A	1	105.3	121.6	19	122139.3	122286.4	600.21	
	12.00PM	1.34PM	A	2	108.3	121.4	16	122286.4	122355.6	491.91	
	1.45PM	3.10PM	A	3	76.4	121.3	18	122355.6	122417.4	415.51	
	3.30PM	4.56PM	A	4	106.3	121.8	15	122417.4	122488.3	309.21	634.5565
	9.20AM	11.39AM	B	1	105.3	121.4	18	158278	158463.5	203.91	
	11.55AM	1.30PM	B	2	42.8	121.6	16	158463.5	158567.2	161.11	
	1.50PM	3.30PM	B	3	110.5	121.8	19	158567.2	158689.2	50.61	

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Temp. (C)		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Pressure in psi	Initial reading	Final reading			
29-Aug-21	9.10AM	11.34AM	A	1	108.4	121.6	19	122488.3	122630.8	628.47	
	11.45AM	1.17PM	A	2	104.9	121.4	16	122630.8	122694.6	523.57	
	1.30PM	3.00PM	A	3	86.4	121.3	18	122694.6	122754.5	437.17	686.254
	9.10AM	12.19PM	B	1	109.3	121.8	15	158714	158922.1	327.87	
	12.35PM	1.56PM	B	2	48.3	121.4	18	158922.1	159009.1	279.57	
	2.20PM	3.47PM	B	3	83.7	121.6	16	159009.1	159115.8	195.87	

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Temp. (C)		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Pressure in psi	Initial reading	Final reading			
31-Aug-21	9.15AM	11.53AM	A	1	105.4	121.4	16	122754.5	122897.5	665.93	
	12.10PM	1.40PM	A	2	102.8	121.3	18	122897.5	122966.1	563.13	
	1.55PM	3.19PM	A	3	109.3	121.6	16	122966.1	123027.4	453.83	
	3.30PM	5.12PM	A	4	43.4	121.7	17	123027.4	123093.1	410.43	575.458
	9.15AM	11.57AM	B	1	104.3	121.5	19	159146.3	159346.6	306.13	
	12.15PM	1.45PM	B	2	89.4	121.6	18	159346.6	159444.3	216.73	
	2.10PM	3.46PM	B	3	52.3	121.4	16	159444.3	159563.9	164.43	

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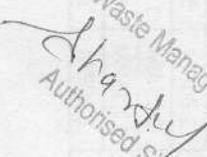
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Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
1-Sep-21	9.10AM	11.40AM	A	1	106.4	121.6	18	123093.1	123237.6	804.29	
	12.00PM	1.25PM	A	2	98.2	121.3	16	123237.6	123306.7	706.09	
	1.45PM	3.10PM	A	3	79.1	121.7	19	123306.7	123375.7	626.99	
1-Sep-21	3.30PM	5.05PM	A	4	104.3	121.5	17	123375.7	123450.3	522.69	746.26
	9.10AM	11.49AM	B	1	108.3	121.6	19	159580	159761.7	414.39	
	12.00PM	1.29PM	B	2	48.6	121.5	16	159761.7	159850.7	365.79	
	1.55PM	3.41PM	B	3	88.1	121.3	16	159850.7	159973.5	277.69	

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
2-Sep-21	3.54PM	4.25PM	A	1	49.2	121.5	17	123450.3	123590.3	880.66	
	6.26PM	6.15PM	A	2	108.3	121.6	19	123590.3	123663.3	772.36	
	6.20PM	7.50PM	A	3	103.8	121.4	16	123663.3	123724.3	668.56	
2-Sep-21	1.55PM	4.26PM	B	1	48.6	121.3	18	159996.7	160205.9	619.96	652.1736
	4.27PM	6.11PM	B	2	104.2	121.8	15	160205.9	160308.9	515.76	
	6.25PM	8.30PM	B	3	106.8	121.4	18	160308.9	160501.8	408.96	

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
3-Sep-21	9.10AM	11.30AM	A	1	108.3	121.5	16	123724.3	123861.7	1165.86	
	11.45AM	1.10PM	A	2	104.6	121.4	18	123861.7	123925.5	1061.26	
	1.25PM	2.55PM	A	3	102.5	121.6	19	123925.5	123994.7	958.76	
	3.15PM	4.48PM	A	4	88.6	121.8	17	123994.7	124066.4	870.16	758.4024
3-Sep-21	9.10AM	11.48AM	B	1	48.3	121.3	16	160507.8	160673.7	821.86	
	12.00PM	1.30PM	B	2	106.4	121.6	19	160673.7	160747.3	715.46	
	1.50PM	3.21PM	B	3	49.2	121.5	18	160747.3	160860	666.26	

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Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
4-Sep-21	9.20AM	11.45AM	A	1	107.6	121.6	16	124066.4	124212.2		1213.97
	12.00PM	1.40PM	A	2	106.8	121.4	18	124212.2	124287.4		1107.17
	1.55PM	3.23PM	A	3	103.4	121.5	19	124287.4	124353.2		1003.77
	3.40PM	5.06PM	A	4	68.5	121.3	17	124353.2	124421.5	606.1096	935.27
	9.20AM	11.45AM	B	1	109.4	121.6	15	160885.3	161068.7		825.87
	12.00PM	1.40PM	B	2	59.2	121.6	19	161068.7	161170.2		766.67
	2.00PM	4.00PM	B	3	79.2	121.4	18	161170.2	161299.2		687.47

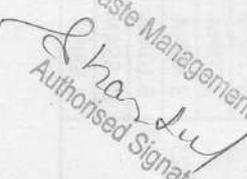
Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
6-Sep-21	9.20AM	11.42AM	A	1	102.3	121.4	16	124421.5	124572.1		1186.97
	11.55AM	1.20PM	A	2	108.6	121.6	18	124272.1	124639.4		1078.37
	1.30PM	2.55PM	A	3	89.1	121.7	18	124639.4	124704.9		989.27
	3.10PM	4.42PM	A	4	110.2	121.5	17	124704.9	124772.2	601.7961	879.07
	9.20AM	12.06PM	B	1	109.3	121.6	16	161326	161514		769.77
	12.20PM	1.56PM	B	2	98.1	121.8	18	161514	161611.1		671.67
	2.30PM	3.58PM	B	3	89.1	121.4	19	161611.1	161738.2		582.57

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
7-Sep-21	9.10AM	12.07PM	A	1	108.3	121.6	16	124772.2	124918.2		1467.70
	12.20PM	1.44PM	A	2	106.4	121.5	19	124918.2	124982.3		1361.30
	2.00PM	3.19PM	A	3	109.4	121.6	17	124982.3	125046.3		1251.90
	3.40PM	5.13PM	A	4	89.3	121.7	16	125046.3	125116	993.4375	1162.60
	9.10AM	11.37AM	B	1	106.7	121.4	18	161753.6	161936.8		1055.90
	11.55AM	1.30PM	B	2	105.9	121.6	18	161936.8	162028.5		950.00
	1.58PM	3.27PM	B	3	59.4	121.5	16	162028.5	162143.3		890.60

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
8-Sep-21	9.10AM	11.22AM	A	1	106.8	121.4	16	125116	125259.1	597.0372	1380.84
	11.40AM	12.55PM	A	2	109.4	121.6	19	125259.1	125321.6		
	1.10PM	2.34PM	A	3	105.8	121.4	19	125321.6	125386		
	3.00PM	4.19PM	A	4	89.7	121.7	17	125386	125454.9		
8-Sep-21	9.10AM	12.16PM	B	1	106.9	121.6	19	162153.9	162339.5	969.04	1075.94
	12.35PM	2.00PM	B	2	68.7	121.7	18	162339.5	162427.1		
	2.20PM	3.54PM	B	3	59.4	121.6	16	162427.1	162537.2		
											840.94

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
9-Sep-21	9.10AM	11.30AM	A	1	103.9	121.6	19	125454.9	125600.6	823.495	1560.54
	11.45AM	1.15PM	A	2	106.8	121.3	17	125600.6	125670.7		
	1.25PM	2.57PM	A	3	110.6	121.5	16	125670.7	125736.2		
	3.15PM	5.03PM	A	4	88.1	121.7	18	125736.2	125811.1		
	9.10AM	11.43AM	B	1	109.8	121.6	17	162558	162743.7		
9-Sep-21	11.55AM	1.24PM	B	2	79.1	121.5	16	162743.7	162834.3	1145.24	1066.14
	1.45PM	3.00PM	B	3	62.1	121.8	19	162834.3	162947.6		

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
10-Sep-21	9.05AM	11.17AM	A	1	106.9	121.4	19	125811.1	125951.7	628.037	1525.17
	11.30AM	1.00PM	A	2	105.9	121.6	16	125951.7	126020.3		
	1.15PM	2.50PM	A	3	108.3	121.5	16	126020.3	126089.9		
	3.10PM	4.35PM	A	4	89.6	121.7	18	126089.9	126160.1		
	9.00AM	11.40AM	B	1	110.6	121.5	19	162970.5	163159.8		
	11.55AM	1.20PM	B	2	86.9	121.6	16	163159.8	163246.4		
	1.50PM	3.28PM	B	3	69.1	121.8	17	163246.4	163372.9		1023.87
											954.77

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Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
11-Sep-21	9.20AM	11.31AM	A	1	106.4	121.5	16	126160.1	126304.5	1501.57	
	11.45AM	1.10PM	A	2	109.4	121.6	19	126304.5	126360.4	1392.17	
	1.25PM	2.42PM	A	3	110.9	121.3	18	126360.4	126429.9	1281.27	
	2.55PM	4.30PM	A	4	59.1	121.7	19	126429.9	126499.7	653.192	
	9.20AM	11.45AM	B	1	103.9	121.4	17	163399.7	163582.1	1118.27	
	12.00PM	1.26PM	B	2	88.3	121.6	18	163582.1	163659.6	1029.97	
	1.40PM	3.20PM	B	3	79.3	121.3	16	163659.6	163768.8	950.67	

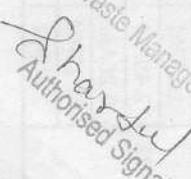
Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
13-Sep-21	9.20AM	11.27AM	A	1	109.3	121.6	19	126499.7	126639.9	1595.33	
	11.40AM	1.18PM	A	2	110.9	121.7	16	126639.9	126711.2	1484.43	
	1.40PM	3.47PM	A	3	98.3	121.5	17	126711.2	126789.9	1386.13	753.96
	9.20AM	11.50AM	B	1	109.1	121.8	18	163787.6	163969.8	1277.03	
	12.10PM	1.30PM	B	2	106.3	121.6	18	163969.8	164055.6	1170.73	
	1.55PM	3.30PM	B	3	89.1	121.5	16	164055.6	164169.9	1081.63	

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
14-Sep-21	9.20AM	11.24AM	A	1	106.8	121.3	18	126789.9	126921.4	1933.92	
	11.40AM	12.39PM	A	2	110.9	121.5	16	126921.4	126984.4	1823.02	
	1.15PM	2.30PM	A	3	109.2	121.6	15	126984.4	127048.4	1713.82	959.097
	2.45PM	4.11PM	A	4	89.4	121.8	17	127048.4	127110.4	1624.42	
	9.20AM	11.57AM	B	1	107.3	121.5	16	164195.9	164395.6	1517.12	
	12.15PM	1.51PM	B	2	89.3	121.7	19	164395.6	164499.4	1427.82	
	2.20PM	3.54PM	B	3	79.1	121.6	15	164499.4	164628	1348.72	

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Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
15-Sep-21	9.20AM	11.35AM	A	1	108.3	121.5	16	127110.4	127262.7	1934.44	
	11.45AM	1.17PM	A	2	104.3	121.7	19	127262.7	127332.7	1830.14	
	1.35PM	2.38PM	A	3	102.3	121.6	19	127332.7	127392.4	1727.84	
	2.55PM	4.21PM	A	4	98.4	121.8	16	127392.4	127461	1629.44	
	4.35PM	6.27PM	A	5	49.1	121.5	16	127461	127538.1	1580.34	594.014
9.20AM	12.05PM	B	1	105.6	121.6	18	164654.5	164864.4	1474.74		
12.15PM	1.55PM	B	2	109.7	121.4	18	164864.4	164968.9	1365.04		
2.20PM	3.51PM	B	3	110.6	121.9	16	164968.9	166101.6	1254.44		
4.15PM	5.43PM	B	4	69.1	121.7	17	166101.6	165205.5	1185.34		
3.55PM	7.40PM	B	5	88.2	121.6	19	165205.5	165329.8	1097.14		

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
16-Sep-21	9.20AM	11.35AM	A	1	106.2	121.4	16	127538.1	127687.4	1768.34	
	11.45AM	1.13PM	A	2	103.6	121.6	19	127687.4	127753.9	1664.74	
	1.25PM	3.05PM	A	3	108.4	121.4	19	127753.9	127823.9	1556.34	
	3.20PM	5.00PM	A	4	49.6	121.7	17	127823.9	127902	1506.74	
	5.15PM	6.40PM	A	5	52.1	121.6	19	127902	127969.8	1454.64	689.2038
9.20AM	12.03PM	B	1	109.4	121.7	18	165351.4	165545	1345.24		
12.20PM	2.00PM	B	2	110.4	121.6	16	165545	165658.5	1234.84		
2.25PM	4.10PM	B	3	79.3	121.8	19	165658.5	165803.2	1155.54		
4.20PM	5.53PM	B	4	88.1	121.8	19	165803.2	165903	1067.44		

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Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
18-Sep-21	9.30AM	11.51AM	A	1	108.3	121.8	18	127969.8	128121.9		1774.99
	12.10PM	1.44PM	A	2	110.5	121.6	19	128121.9	128193.7		1664.49
	2.00PM	3.35PM	A	3	78.3	121.4	16	128193.7	128261.7		1586.19
	3.50PM	5.19PM	A	4	49.3	121.3	18	128261.7	128335.8		1536.89
	5.35PM	7.05PM	A	5	106.7	121.8	15	128335.8	128399.7	815.853	1430.19
	9.30AM	12.16PM	B	1	109.2	121.4	18	165928.5	166127.7		1320.99
	12.40PM	2.05PM	B	2	106.4	121.6	16	166127.7	166233		1214.59
	2.25PM	4.00PM	B	3	52.3	121.8	19	166233	166360.8		1162.29
	4.20PM	5.51PM	B	4	88.4	121.6	17	166360.8	166464.3		1073.89

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
20-Sep-21	9.30AM	11.40AM	A	1	110.6	121.5	16	128399.7	128542.8		1837.67
	11.55AM	1.10PM	A	2	105.6	121.2	14	128542.8	128603.4		1732.07
	1.25PM	2.51PM	A	3	102.4	121.4	18	128603.4	128666.1		1629.67
	3.15PM	4.30PM	A	4	69.4	121.3	17	128666.1	128730.3		1560.27
	4.35PM	6.11PM	A	5	89.1	121.4	19	128730.3	128796	874.378	1471.17
	9.10AM	11.42AM	B	1	106.4	121.6	15	166501.8	166697.2		1364.77
	11.55AM	1.35PM	B	2	108.2	121.4	16	166697.2	166804		1256.57
	1.50PM	3.35PM	B	3	56.1	121.2	17	166804	166938.5		1200.47
	3.50PM	5.22PM	B	4	72.4	121.4	14	166938.5	167034.8		1128.07

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Date	Time of operation		AUTOCLAVE	Batch No.	Quantity of waste feeding/b	Temperature (C)		Pressure in psi	Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi		Initial reading	Final reading		
21-Sep-21	9.30AM	11.38AM	A	1	110.8	121.6	17	128855.8	129001.8		1654.77	
	11.50AM	1.36PM	A	2	107.6	121.7	19	129001.8	129068.3		1547.17	
	1.45PM	3.00PM	A	3	108.6	121.9	16	129068.3	129127.8		1438.57	
	3.15PM	4.44PM	A	4	88.4	121.5	18	129127.8	129191.7		1350.17	
	5.00PM	6.10PM	A	5	79.8	121.8	19	129191.7	129241.9	637.503	1270.37	
	9.30AM	12.04PM	B	1	49.3	121.4	17	167060	167243.7		1221.07	
	12.20PM	1.55PM	B	2	58.3	121.6	16	167243.7	167355.1		1162.77	
	2.20PM	4.12PM	B	3	109.8	121.8	18	167355.1	167466.4		1052.97	
	4.25PM	6.00PM	B	4	110.9	121.9	18	167466.4	167543.2		942.07	

Date	Time of operation		AUTOCLAVE	Batch No.	Quantity of waste feeding/b	Temperature (C)		Pressure in psi	Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi		Initial reading	Final reading		
22-Sep-21	9.20AM	11.00AM	A	1	109.4	121.6	16	129241.9	129367.5		1885.66	
	12.10PM	1.27PM	A	2	108.6	121.8	17	129367.5	129432.6		1777.06	
	1.45PM	3.14PM	A	3	110.5	121.7	19	129432.6	129492		1666.56	
	3.30PM	4.53PM	A	4	49.6	121.9	15	129492	129554.9		1616.96	
	5.25PM	6.45PM	A	5	68.4	121.4	18	129554.9	129630.5	1052.99	1548.56	
	9.20AM	12.05PM	B	1	107.6	121.5	18	167566.4	167732.3		1440.96	
	12.20PM	2.15PM	B	2	89.3	121.6	16	167732.3	167814		1351.66	
	2.40PM	4.25PM	B	3	78.6	121.5	15	167814	167909.8		1273.06	
	4.45PM	6.55PM	B	4	110.9	121.8	19	167909.8	168005.6		1162.16	

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Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
23-Sep-21	9.40AM	11.55AM	A	1	110.6	121.6	19	129630.5	129773.1		1782.01
	12.15PM	1.44PM	A	2	98.4	121.8	18	129773.1	129839.9		1683.61
	2.00PM	3.10PM	A	3	107.6	121.4	15	129839.9	129899.2		1576.01
	3.25PM	4.45PM	A	4	109.8	121.4	16	129899.2	129963.8	730.4473	1466.21
	5.00PM	6.13PM	A	5	89.4	121.6	17	129963.8	130012		1376.81
	9.35AM	12.27PM	B	1	109.8	121.5	19	168028.8	168192.2		1267.01
	12.45PM	2.37PM	B	2	68.7	121.5	18	168192.2	168276.2		1198.31
	2.55PM	4.37PM	B	3	79.4	121.4	15	168276.2	168353		1118.91
	4.55PM	6.35PM	B	4	110.6	121.8	16	168353	168457.6		1008.31

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
24-Sep-21	10.30AM	12.45PM	A	1	98.1	121.6	18	130012	130150.9		1678.76
	1.05PM	2.18PM	A	2	49.9	121.9	16	130150.9	130210.2		1628.86
	2.40PM	4.00PM	A	3	106.8	121.8	19	130210.2	130275.3		1522.06
	4.15PM	5.30PM	A	4	110.5	121.6	18	130275.3	130332.8		1411.56
	5.50PM	7.09PM	A	5	108.9	121.5	16	130332.8	130409.9	768.552	1302.66
	10.30AM	1.17PM	B	1	89.8	121.4	15	168474.6	168643.6		1212.86
	1.35PM	3.07PM	B	2	98.9	121.4	17	168643.6	168723.5		1113.96
	3.30PM	4.58PM	B	3	109.7	121.7	19	168723.5	168799.3		1004.26
	5.20PM	7.50PM	B	4	110.8	121.8	16	168799.3	168924.6		893.46

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/lb	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
25-Sep-21	9.30AM	11.43AM	A	1	110.9	121.6	16	130409.9	130549.5	701.67	1484.23
	12.00PM	1.10PM	A	2	110.2	121.6	18	130549.5	130605.2		1374.03
	1.20PM	2.34PM	A	3	102.3	121.9	19	130605.2	130653.4		1271.73
	3.45PM	4.01PM	A	4	98.6	121.9	15	130653.4	130709.8		1173.13
	4.20PM	5.47PM	A	5	89.4	121.9	18	130709.8	130771.5		1083.73
9.30AM	12.06PM	B	1	107.9	121.7	16	168948.6	169118.7	975.83		
12.20PM	2.15PM	B	2	109.4	121.8	19	169118.7	169194.8	866.43		
2.40PM	4.26PM	B	3	49.2	121.5	17	169194.8	169280.7	817.23		
4.40PM	6.45PM	B	4	69.8	121.4	19	169280.7	169389.8	747.43		

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/lb	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
27-Sep-21	9.20AM	11.39AM	A	1	109.8	121.4	16	130771.5	130917.3	658.067	1295.70
	11.55AM	1.12PM	A	2	110.9	121.5	17	130917.3	130976.6		1184.80
	1.25PM	2.51PM	A	3	98.3	121.8	19	130976.6	131040.7		1086.50
	3.10PM	4.25PM	A	4	108.3	121.4	18	131040.7	131099.2		978.20
	4.35PM	5.50PM	A	5	79.5	121.6	16	131099.2	131155.6		898.70
	9.20AM	11.58AM	B	1	110.8	121.7	19	169411.6	169582.4		787.90
	12.15PM	2.07PM	B	2	110.2	121.9	17	169582.4	169666.2		677.70
	2.25PM	5.01PM	B	3	68.4	121.4	18	169666.2	169783.1		609.30

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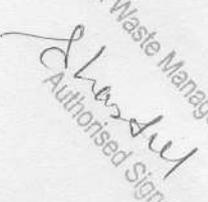
Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
28-Sep-21	9.30AM	11.40AM	A	1	110.9	121.6	18	131155.6	131294	894.75	1393.15
	11.55AM	1.16PM	A	2	108.3	121.6	15	131294	131354.8		1284.85
	1.30PM	2.47PM	A	3	109.6	121.5	16	131354.8	131414.9		1175.25
	2.55PM	4.22PM	A	4	100.5	121.8	17	131414.9	131475.9		1074.75
	4.35PM	6.00PM	A	5	98.2	121.8	18	131475.9	131604		976.55
	9.30AM	12.21PM	B	1	89.4	121.9	19	169815	169983.8		887.15
	12.40PM	2.37PM	B	2	79.8	121.4	16	169983.8	170065.7		807.35
	2.55PM	5.14PM	B	3	106.9	121.7	16	170065.7	170157.4		700.45

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
29-Sep-21	9.16AM	11.21AM	A	1	106.6	121.4	16	131604	131745	799.8905	1393.74
	11.30AM	12.54PM	A	2	102.8	121.6	18	131745	121806.1		1290.94
	1.10PM	2.34PM	A	3	105.1	121.7	19	121806.1	131870.6		1185.84
	2.24PM	4.17PM	A	4	98.6	121.5	18	131870.6	131935.5		1087.24
	4.20PM	4.45PM	A	5	42.8	121.9	17	131935.5	131992.2		1044.44
	11.00AM	1.36PM	B	1	108.4	121.4	17	170183.3	170349.5		936.04
	1.45PM	3.21PM	B	2	106.4	121.7	19	170349.5	170430.6		829.64
	3.40PM	5.22PM	B	3	88.4	121.6	16	170430.6	170512.2		741.24
	5.30PM	7.19PM	B	4	43.5	121.8	18	170512.2	170633.8		697.74

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Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
30-Sep-21	9.20AM	11.40AM	A	1	104.6	121.4	18	131992.2	132133.9	668.634	1261.78
	12.00PM	1.33PM	A	2	106.2	121.7	16	132133.9	132201.4		1155.58
	1.50PM	3.17PM	A	3	42.4	121.6	18	132201.4	132266.4		1113.18
	3.40PM	4.40PM	A	4	97.6	121.9	19	132266.4	132320.6		1015.58
	9.20AM	11.55AM	B	1	106.8	121.4	17	170658	170827.4		908.78
	12.15PM	1.44PM	B	2	107.9	121.8	19	170827.4	170907.4		800.88
	2.10PM	3.56PM	B	3	88.3	121.5	16	170907.4	170988.8		712.58
	4.15PM	5.46PM	B	4	42.3	121.7	18	170988.8	171089.4		670.28

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
1-Oct-21	9.00AM	11.40AM	A	1	102.4	121.4	18	132320.6	132461.8	644.612	1212.49
	12.00PM	1.32PM	A	2	106.2	121.6	16	132461.8	132530.5		1106.29
	1.40PM	3.00PM	A	3	42.8	121.6	15	132530.5	132587.2		1063.49
	3.10PM	4.54PM	A	4	107.6	121.8	19	132587.2	132652		955.89
	5.15PM	6.41PM	A	5	92.9	121.7	17	132652	132720		862.99
	9.00AM	12.10PM	B	1	42.4	121.5	19	171115.7	171292.5		820.59
	12.15PM	1.55PM	B	2	41.8	121.7	18	171292.5	171381		778.79
	2.10PM	4.10PM	B	3	88.6	121.6	18	171381	171490.7		690.19
	4.15PM	6.10PM	B	4	98.3	121.8	16	171490.7	179471.4		591.89
	6.25PM	7.56PM	B	5	109.2	121.9	19	179471.4	171666.2		482.69

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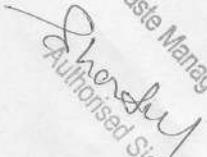
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Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
2-Oct-21	9.10AM	11.25AM	A	1	108.9	121.4	17	132720	132879.9		977.55
	11.35AM	1.00PM	A	2	42.4	121.6	18	132879.9	132939.5		935.15
	1.15PM	2.40PM	A	3	65.4	121.8	16	132939.5	133003.7		869.75
	3.00PM	4.35PM	A	4	96.6	121.7	18	133003.7	133075.3		773.15
	4.48PM	6.18PM	A	5	106.4	121.9	19	133075.3	133143.7	603.76	666.75
	6.30PM	7.55PM	A	6	108.3	121.7	18	133143.7	133205.5		558.45
	8.55AM	11.50AM	B	1	109.4	121.4	16	171687.6	171863.7		449.05
	12.00PM	2.10PM	B	2	107.8	121.8	18	171863.7	171954.6		341.25
	2.30PM	4.40PM	B	3	41.9	121.7	16	171954.6	172070.7		299.35
	4.55PM	6.37PM	B	4	42.2	121.6	17	172070.7	172152.2		257.15

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
4-Oct-21	9.10AM	11.30AM	A	1	109.3	121.4	16	133205.5	133346.5		676.53
	11.42AM	5.14PM	A	2	107.9	121.5	18	133346.5	133501.7		568.63
	5.25PM	7.05PM	A	3	88.9	121.4	16	133501.7	133566.5		479.73
	9.10AM	12.40PM	B	1	42.8	121.6	18	172173.7	172371.3	528.685	436.93
	12.55PM	2.45PM	B	2	41.9	121.6	19	172371.3	172448.2		395.03
	3.00PM	5.48PM	B	3	105.6	121.8	18	172448.2	172578.9		289.43
	6.00PM	7.43PM	B	4	109.4	121.7	17	172578.9	172660.1		180.03

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	in psi	Initial reading	Final reading		
5-Oct-21	10.00AM	12.41PM	A	1	102.4	121.5	17	133566.5	133710.9	981.49	
	12.55PM	2.20PM	A	2	105.6	121.6	16	133710.9	133773.5	875.89	
	2.30PM	3.55PM	A	3	104.4	121.8	18	133773.5	133832.1	771.49	
	4.10PM	6.02PM	A	4	42.8	121.7	19	133832.1	133899.7	728.69	
5-Oct-21	6.15PM	7.43PM	A	5	41.9	121.7	16	133899.7	133965.6	686.79	
	10.00AM	1.04PM	B	1	108.6	121.6	17	172679.5	172849.4	578.19	
	1.15PM	2.45PM	B	2	109.4	121.8	16	172849.4	172921.3	468.79	
	2.55PM	5.34PM	B	3	41.9	121.7	18	172921.3	173040.5	426.89	
	5.50PM	7.31PM	B	4	87.3	121.5	16	173040.5	173122.6	339.59	

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	in psi	Initial reading	Final reading		
6-Oct-21	8.55AM	11.20AM	A	1	109.4	121.4	16	133965.6	134102.9	914.29	
	11.30AM	1.11PM	A	2	109.3	121.6	18	134102.9	134174.1	804.99	
	1.30PM	3.00PM	A	3	105.6	121.5	18	134174.1	134246.5	699.39	
	3.18PM	5.00PM	A	4	42.4	121.7	16	134246.5	134310.8	656.99	
	5.10PM	6.34PM	A	5	41.4	121.8	19	134310.8	134372	615.59	
	6.45PM	8.02PM	A	6	106.5	121.7	17	134372	134425.5	509.09	
	8.55AM	12.30PM	B	1	89.4	121.6	16	173142.5	173334.1	419.69	
	1245.PM	2.30PM	B	2	98.3	121.7	18	173334.1	173417.1	321.39	
	2.55PM	5.51PM	B	3	41.4	121.9	19	173417.1	173545.9	279.99	
	6.10PM	7.43PM	B	4	106.4	121.5	16	173545.9	173623.3	173.59	

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Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
7-Oct-21	9.10AM	11.33AM	A	1	108.3	121.4	18	134425.5	134560.9		767.25
	11.45AM	1.18PM	A	2	104.3	121.6	16	134560.9	134628.1		662.95
	1.30PM	2.50PM	A	3	102.7	121.8	17	134628.1	134683.8		560.25
	3.00PM	4.13PM	A	4	41.5	121.5	18	134683.8	134732.8		518.75
	4.25PM	5.59PM	A	5	42.6	121.7	16	134732.8	134800	701.96	476.15
	9.55AM	12.30PM	B	1	99.4	121.6	15	173642.2	173819.1		376.75
	12.45PM	2.18PM	B	2	106.4	121.5	17	173819.1	173890.4		270.35
	2.25PM	4.09PM	B	3	89.3	121.6	19	173890.4	173964.6		181.05
	4.25PM	6.09PM	B	4	42.2	121.8	16	173964.6	174043.5		138.85

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
8-Oct-21	9.20AM	12.11PM	A	1	41.9	121.5	17	134800	134945.2		667.99
	12.30PM	1.50PM	A	2	104.6	121.4	19	134945.2	135008.1		563.39
	2.05PM	3.20PM	A	3	107.2	121.6	16	135008.1	135059		456.19
	3.40PM	5.05PM	A	4	42.8	121.8	18	135059	135121.3		413.39
	9.20AM	12.00PM	B	1	108.3	121.5	16	174064.5	174231.7	571.044	305.09
	12.20PM	1.54PM	B	2	107.6	121.6	17	174231.7	174309.7		197.49
	2.10PM	3.41PM	B	3	65.9	121.8	19	174309.7	174380.8		131.59
	3.55PM	5.44PM	B	4	89.4	121.7	16	174380.8	174486.2		42.19

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Date	Time of operation		AUTOCLAVE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
9-Oct-21	9.10AM	11.47AM	A	1	104.5	121.4	17	135121.3	135261.1	611.35	
	12.00PM	1.18PM	A	2	106.2	121.6	16	135261.1	135318.6	505.15	
	1.40PM	3.01PM	A	3	42.4	121.4	18	135318.6	135381	462.75	
	3.15PM	4.48PM	A	4	89.1	121.7	18	135381	135443.3	373.65	
	4.55PM	6.30PM	A	5	96.6	121.8	16	135443.3	135498.7	277.05	
	9.10AM	11.58AM	B	1	42.1	121.5	15	174502.2	174673.8	234.95	
	12.10PM	1.37PM	B	2	102.4	121.4	17	174673.8	174746.4	132.55	
	1.50PM	3.18PM	B	3	48.3	121.6	19	174746.4	174817.1	84.25	
	3.35PM	5.21PM	B	4	42.5	121.7	16	174817.1	174917.3	41.75	
	5.35PM	7.05PM	B	5	41.75	121.8	18	174917.3	174992.5	0.00	

Date	Time of operation		AUTOCLAVE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
11-Oct-21	9.45AM	12.11PM	A	1	108.6	121.4	18	135498.7	135637	573.73	
	12.25PM	2.00PM	A	2	104.3	121.6	16	135637	135700.2	469.43	
	2.10PM	3.41PM	A	3	109.4	121.7	19	135700.2	135759	360.03	
	4.00PM	5.20PM	A	4	42.4	121.4	16	135759	135819.2	317.63	
	5.30PM	6.55PM	A	5	43.13	121.8	15	135819.2	135874.1	274.50	
	9.50AM	12.18PM	B	1	107.6	121.4	17	175042.4	175214.5	166.90	
	12.30PM	2.16PM	B	2	65.2	121.9	16	175214.5	175294.7	101.70	
	2.40PM	3.55PM	B	3	48.6	121.8	18	175294.7	175374.1	53.10	
	4.20PM	6.10PM	B	4	53.1	121.6	18	175374.1	175465.2	0.00	

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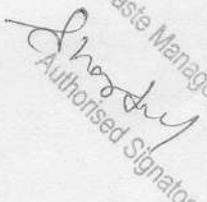
Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
12-Oct-21	9.20AM	11.32PM	A	1	108.6	121.5	17	135874.1	136011.6		777.22
	11.45PM	1.08PM	A	2	110.9	121.4	16	136011.6	136068.8		666.32
	1.20PM	2.49PM	A	3	90.8	121.8	18	136068.8	136132.3		575.52
	3.00PM	4.21PM	A	4	42.8	121.6	16	136132.3	136187.9	885.8205	532.72
	4.40PM	6.05PM	A	5	58.3	121.7	15	136187.9	136250.6		474.42
	9.20AM	11.32PM	B	1	106.4	121.7	17	175488.2	175654.7		368.02
	12.10PM	1.39PM	B	2	41.5	121.6	16	175654.7	175728.9		326.52
	1.50PM	3.27PM	B	3	42	121.5	19	175728.9	175805.8		284.52

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
13-Oct-21	9.20AM	11.39AM	A	1	110.6	121.6	17	136250.6	136396.9		906.50
	12.00PM	1.18PM	A	2	108.6	121.7	16	136396.9	136464		797.90
	1.30PM	3.03PM	A	3	109.8	121.5	15	136464	136527.5		688.10
	3.15PM	4.30PM	A	4	42.6	121.4	18	136527.5	136584.7		645.50
	4.40PM	6.06PM	A	5	52.3	121.6	19	136584.7	136644.6	732.5808	593.20
	9.20AM	12.00PM	B	1	106.8	121.8	19	175827.5	175997.2		486.40
	12.15PM	1.56PM	B	2	108.3	121.7	17	175997.2	176079		378.10
	2.20PM	3.49PM	B	3	88.6	121.6	18	176079	176157.7		289.50
	4.00PM	5.58PM	B	4	65.2	121.4	18	176157.7	176250.2		224.30

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Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
14-Oct-21	8.50AM	11.02AM	A	1	90.8	121.5	16	136644.6	136785.2	546.584	680.09
	11.15AM	12.39PM	A	2	108.6	121.5	17	136785.2	136847.3		571.49
	12.50PM	2.04PM	A	3	41.3	121.7	18	136847.3	136902.8		530.19
14-Oct-21	9.00AM	11.26AM	B	1	110.6	121.6	16	176273.7	176442	321.19	419.59
	11.40AM	1.22PM	B	2	98.4	121.8	19	176442	176520.9		321.19
	1.40PM	3.10PM	B	3	52.4	121.6	18	176520.9	176597.4		268.79

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
16-Oct-21	11.00AM	1.10PM	A	1	107.5	121.6	17	136902.8	137043.4	679.279	840.56
	1.20PM	2.43PM	A	2	103.5	121.6	16	137043.4	137100.7		737.06
	2.55PM	4.24PM	A	3	95.5	121.8	19	137100.7	137160.9		641.56
	4.40PM	5.59PM	A	4	41.2	121.7	18	137160.9	137221.2		600.36
	6.10PM	7.34PM	A	5	103.4	121.9	16	137221.2	137278.9		496.96
16-Oct-21	11.20AM	1.54PM	B	1	109.8	121.6	15	176626.3	176788.8	284.56	387.16
	2.10PM	3.45PM	B	2	102.6	121.5	17	176788.8	176862.2		284.56
	4.00PM	5.41PM	B	3	79.5	121.6	19	176862.2	176939.9		205.06

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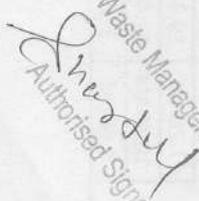
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Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
18-Oct-21	9.40AM	12.04PM	A	1	105.4	121.6	17	137278.9	137426.1	859.16	958.82
	12.20PM	1.41PM	A	2	102.9	121.8	18	137426.1	137490.6		855.92
	1.55PM	3.26PM	A	3	42.3	121.9	16	137490.6	137559.9		813.62
	3.40PM	5.05PM	A	4	42.6	121.7	19	137559.9	137624.1		771.02
	9.45PM	11.42PM	A	5	106.4	121.6	18	137624.1	137742.7		664.62
	11.45PM	1.23AM	A	6	108.3	121.6	16	137742.7	137808.5		556.32
	1.25AM	2.56AM	A	7	98.6	121.5	17	137808.5	137872.6		457.72
	10.00AM	12.52PM	B	1	106.4	121.4	18	176961.5	177137.8		351.32
	1.15PM	2.41PM	B	2	102.3	121.6	16	177137.8	177217.9		249.02
	3.00PM	4.41PM	B	3	103.5	121.7	18	177217.9	177309.5		145.52
	9.45PM	12.16AM	B	4	91.3	121.6	16	177309.5	177546.6		54.22
	12.20PAM	1.08AM	B	5	54.22	121.8	19	177546.6	177607.6		0.00

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
19-Oct-21	7.20AM	9.40AM	A	1	109.3	121.4	17	137872.6	137993.7	945.714	836.42
	9.55AM	11.20AM	A	2	110.6	121.6	18	137993.7	138060.1		725.82
	11.30AM	1.45PM	A	3	108.6	121.5	16	138060.1	138148.6		617.22
	1.55PM	4.09PM	A	4	49.2	121.8	19	138148.6	138236.2		568.02
	4.25PM	6.02PM	A	5	98.3	121.9	15	138236.2	138313.4		469.72
	7.20AM	10.30AM	B	1	106.9	121.6	18	177615.3	177783.6		362.82
	10.40AM	12.40PM	B	2	88.3	121.8	16	177783.6	177883.3		274.52
	1.00PM	3.16PM	B	3	97.6	121.5	18	177883.3	178012.2		176.92

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
20-Oct-21	9.20AM	11.34AM	A	1	108.6	121.5	17	138313.4	138453.6	592.677	661.00
	11.45AM	1.20PM	A	2	102.4	121.6	18	138453.6	138522		
	1.40PM	2.55PM	A	3	43.2	121.8	16	138522	138579.7		
	3.20PM	5.22PM	A	4	96.8	121.6	15	138579.7	138664.8		
	9.35AM	11.57AM	B	1	106.8	121.4	19	178034.4	178201.4		
	12.15PM	1.52PM	B	2	98.4	121.7	17	178201.4	178280.7		
	2.15PM	3.52PM	B	3	65.2	121.7	18	178280.7	178379.8		
	4.15PM	6.01PM	B	4	43.1	121.5	16	178379.8	178476.6		

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
21-Oct-21	9.20AM	11.35AM	A	1	105.6	121.6	16	138664.8	138802.9	567.93	567.43
	11.45AM	1.42PM	A	2	102.1	121.4	18	138802.9	138870.1		
	1.55PM	3.21PM	A	3	42.6	121.8	16	138870.1	138931.6		
	3.35PM	5.01PM	A	4	41.9	121.5	18	138931.6	138993.5		
	5.10PM	6.35PM	A	5	88.3	121.7	16	138993.5	139043.1		
	9.30AM	12.10PM	B	1	102.3	121.5	17	178494.5	178662.9		
	12.30PM	2.03PM	B	2	40.83	121.6	16	178662.9	178743		
	2.15PM	3.39PM	B	3	40.8	121.8	19	178743	178817.1		
4.00PM	5.51PM	B	4	41.8	121.7	16	178817.1	178918.1			

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Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
22-Oct-21	9.40AM	11.43AM	A	1	105.8	121.6	16	139043.1	139179	488.72	
	12.00PM	1.22PM	A	2	106.4	121.7	17	139179	139235.3	382.32	
	2.00PM	3.25PM	A	3	42.4	121.5	19	139235.3	139295.5	594.5277	339.92
	3.50PM	5.26PM	A	4	41.9	121.8	18	139295.5	139359.7		298.02
	9.10AM	12.15PM	B	1	108.6	121.6	17	178939.1	179114.2		188.12

Date	Time of operation		AUTOCLA VE	Batch No.	Quantity of waste feeding/b	Temperature &		Electricity		Net qty. of waste received	Net qty. of waste left over
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading		
23-Oct-21	9.30AM	11.45AM	A	1	104.5	121.6	17	139359.7	139496.1	593.34	
	12.00PM	1.27PM	A	2	107.5	121.4	19	139496.1	139557.4	485.84	
	1.40PM	3.06PM	A	3	42.4	121.7	16	139557.4	139616.5	443.44	
	3.20PM	4.32PM	A	4	98.64	121.7	18	139616.5	139669.6	344.80	
	4.45PM	6.15PM	A	5	42.3	121.8	16	139669.6	139724.1	509.713	302.50
	9.20AM	11.58AM	B	1	109.9	121.6	16	179145.6	179311.2	192.60	
	12.20PM	2.00PM	B	2	41.4	121.7	17	179311.2	179407.2	151.20	
	2.20PM	3.50PM	B	3	41.7	121.9	19	179407.2	179487.7	109.50	
	4.15PM	6.14PM	B	4	42.8	121.4	15	179487.7	179588.3	66.70	

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Date	Time of operation		AUTOCLAVE	Batch No.	Quantity of waste feeding/b	Temperature & Pressure		Electricity		Net qty. of waste received	Net qty. of waste left over	
	Start	End				Temp. (C)	Pressure in psi	Initial reading	Final reading			
25-Oct-21	9.30AM	12.10PM	A	1	110.8	121.5	18	139724.1	139873.8	639.483	595.38	
	12.20PM	1.58PM	A	2	98.4	121.6	16	139873.8	139936.5			496.98
	2.10PM	3.32PM	A	3	48.6	121.5	19	139936.5	139989			448.38
	3.40PM	4.20PM	A	4	52.3	121.8	15	139989	140011.5	396.08	286.28	
	9.30AM	12.14PM	B	1	109.8	121.7	17	179611.9	179798.4	232.07	129.77	
	12.30PM	2.13PM	B	2	54.21	121.7	18	179798.4	179882.4			
	2.30PM	4.13PM	B	3	102.3	121.9	16	179882.4	179964			

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Annexure-22

Shredder Log Book

		Shredder- 1					Shredder- 2				
Make		Saratech Equipments					Alfa Therm Ltd.				
Capacity		100 Kg/Hour					100 Kg/Hour				
Motor		11 KW					11 KW				
Date	Shredder	SHREDDER CAPACITY	Start Time	End Time	Running Hr.	Meter Reading Initial	Meter Reading Final	Electricity Consumption	Waste Quantity Received (Kg)	Waste Treated (Kg)	Waste Left (Kg)
01/07/2021	2	100 Kg/Hr	10.00AM	4.25 PM	6.25	10439.8	10464.8	25	618.100	569.420	81.341
02/07/2021	1		11.15AM	3.35 PM	4.2	13623.3	13640.1	16.8	546.829	628.170	0.000
	2		9.00AM	2.00 PM	5.00	10464.8	10492.9	28.1			
03/07/2021	1		10.13AM	11.56 AM	1.43	13654.9	13660.6	5.7	509.418	509.418	0.000
	2		9.15AM	3.25 PM	6.10	10492.9	10517.3	24.4			
05/07/2021	2		9.20AM	2.20 PM	5.20	10519.3	10540.1	20.8	640.241	501.300	138.941
06/07/2021	1		1.24PM	5.29 PM	4.25	13711.1	13726.5	15.4	588.571	727.512	0.000
	2		9.15AM	3.30 PM	6.15	10540.1	10564.7	24.6			
07/07/2021	1		11.15AM	1.15 PM	1.60	13738.6	13745	6.4	538.286	538.286	0.000
	2		9.25AM	1.35 PM	4.10	10564.7	10581.1	16.4			
08/07/2021	2		9.15AM	10.47 AM	1.32	10581.1	10586.4	5.3	511.396	155.000	356.396
09/07/2021	2		9.25AM	5.58 PM	8.33	10586.4	10618.1	31.7	577.884	843.200	91.080
10/07/2021	1		2.00PM	3.47 PM	1.47	13815.1	13821	5.9	581.791	672.871	0.000
	2		9.20AM	2.13 PM	4.53	10618.1	10636.2	18.1			
12/07/2021	2		9.25AM	3.03 PM	5.38	10636.2	10657.7	21.5	575.631	523.139	52.492
13/07/2021	1		12.36PM	1.51 PM	1.15	13882.6	13885.6	3	703.647	756.139	0.000
	2		10.30AM	5.45 PM	7.15	10657.7	10694.3	36.6			
14/07/2021	2		9.30AM	3.40 PM	6.10	10694.3	10717.1	22.8	590.947	590.947	0.000
15/07/2021	2		9.10AM	12.03 PM	2.53	10717	10727.1	10.1	552.454	355.100	197.354
16/07/2021	2		9.20AM	12.48 PM	3.28	10727.1	10740.2	13.1	546.987	375.000	369.34
17/07/2021	1		9.00AM	9.28 AM	0.28	13955	13956.1	1.1	489.405	586.200	272.546
	2		10.40AM	2.53 PM	4.13	10740.2	10756.7	16.5			
19/07/2021	1		11.15AM	12.18 PM	1.03	13995.5	13999.6	4.1	563.927	436.100	400.373
	2		9.30AM	12.40 PM	3.10	10756.7	10767.5	10.8			
20/07/2021	2		9.00AM	12.37 PM	3.37	10767.5	10779.4	11.9	766.679	406.400	760.652
21/07/2021	1		12.25PM	6.30 PM	6.05	14026.6	14049.2	22.6	638.162	1257.380	141.434
	2		9.45AM	2.55 PM	5.10	10779.4	10799.8	20.4			
22/07/2021	1		9.40AM	12.28 PM	2.48	10799.8	10809.7	9.9	540.085	292.300	389.219
23/07/2021	2		10.10am	7.30 PM	9.20	10809.7	10844.9	35.2	504.322	638.240	255.301
24/07/2021	2		1.00pm	4.03 PM	3.03	10844.9	10857	12.1	563.430	302.150	516.581
26/07/2021	1		11.42am	7.00 PM	7.18	14160.5	14191.6	31.1	657.86	1174.441	0.000
	2	11.00am	8.37 PM	9.37	10857	10896.9	39.9				
27/07/2021	1	2.05pm	8.30pm	8.25	14210.6	14252.5	41.9	889.385	889.385	0.000	
	2	11.30am	5.05 PM	5.35	10896.9	10916.7	19.8				
28/07/2021	2	10.00am	2.10 PM	4.10	10916.7	10931.5	14.8	639.0125	541.6	97.412	
	1	10.00am	11.05 PM	1.05	14252.5	14256.7	4.2				
29/07/2021	2	10.00am	2.28 PM	4.28	10931.5	10948.6	17.1	556.451	618.4	35.463	
	1	10.00am	11.22 PM	1.22	14273.9	14278.8	4.9				
30/07/2021	2	10.00am	3.28 PM	5.28	10948.6	10968.1	19.5	527.156	562.619	0.000	
31/07/2021	2		0	0	0	0	0	521.6225	0	521.623	

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Shredder Log Book

	Shredder- 1	Shredder- 2
Make	Saratech Equipments	Alfa Therm Ltd.
Capacity	100 Kg/Hour	100 Kg/Hour
Motor	11 KW	11 KW

Date	Shredder	SHREDDER CAPACITY	Start Time	End Time	Running Hr.	Meter Reading Initial	Meter Reading Final	Electricity Consumption	Waste Quantity Received (Kg)	Waste Treated (Kg)	Waste Left (Kg)
01/08/2021	1	100 Kg/Hr	11.00am	12.48 PM	1.48	14294.8	14300.7	5.9	707.9163	225.4	482.517
02/08/2021	1		2.50pm	4.20 PM	1.30	14316.8	14320.4	3.6	0	482.517	0.000
	2		10.00am	2.20 PM	4.20	10968.1	10983.3	15.2			
03/08/2021	2		9.30am	3.40 PM	6.10	10983.4	11006.2	22.8	813.876	735.078	78.798
04/08/2021	2		9.30am	3.00pm	5.30	11006.2	11025.8	19.6	530.817	609.615	0.000
05/08/2021	1		9.55am	10.33 AM	0.38	14358.8	14360.3	1.5	549.094	549.094	0.000
	2		9.35am	2.45 PM	5.10	11025.8	11046.2	20.4			
06/08/2021	1		10.38am	12.33 PM	1.55	14384	14390.2	6.2	588.378	588.378	0.000
	2		11.10am	8.30 PM	9.20	11046.2	11100.9	54.7			
07/08/2021	1		11.00am	1.00 PM	1.18	14398.8	14401.9	3.1	587.643	238.67	348.973
	2		9.10am	10.35 AM	1.25	11100.9	11104.3	3.4			
09/08/2021	1		9.00 AM	6.40pm	9.40	14416.7	14551.1	134.4	615.573	964.546	0.000
	2		10.00am	1.00pm	3.00	11104.3	11114.7	10.4			
10/08/2021	2		10.00am	1.00pm	3.00	11114.7	11126.7	12	869.6625	362.4	507.262
11/08/2021	1		9.30am	9.00pm	11.30	14467.9	14551.6	83.7	618.5746	1088.251	37.586
12/08/2021	1		10.00am	8.30pm	9.30	14551.6	14607.7	56.1	696.0051	733.591	0.000
13/08/2021	1		12.15am	7.20 PM	7.05	14608	14656.2	48.2	624.316	624.316	0.000
14/08/2021	1		10.30am	7.00pm	8.30	14656.2	14721.7	65.5	606.3519	606.352	0.000
16/08/2021	1		10.30am	6.00 PM	7.30	14721.7	14790.2	68.5	637.959	637.959	0.000
17/08/2021	1		12.00pm	9.00pm	9.00	14777.5	14821	43.5	981.0696	981.069	0.000
08/18/2021	1		11.10am	7.00 PM	7.50	14840.9	14925.4	84.5	573.223	573.223	0.000
19/08/2021	1		12.00pm	6.25 PM	6.25	14943	14966.4	23.4	639.156	639.156	0.000
20/08/2021	1		12.10pm	5.50pm	5.40	14966.4	15000	33.6	549.3726	549.37285	0.000
21/08/2021	1		12.00am	7.00pm	7.00	15017.1	15072.7	55.6	549.3768	549.3768	0.000
23/08/2021	1		10.00am	4.00pm	7.00	15090.9	15180.2	89.3	595.77	595.77	0.000
24/08/2021	1		4.00pm	4.22pm	0.22	15180.2	15181.1	0.9	877.9274	35.3	842.627
25/08/2021	1		9.30am	7.00 PM	9.30	15183.1	15230.9	47.8	484.2565	948.25	378.634
26/08/2021	1		11.20am	5.30 PM	5.50	15251.3	15310.7	59.4	570.514	949.148	0.000
	1		11.30am	6.30 PM	6.30	15319.7	15357.3	37.6			
27/08/2021	1		11.30am	7.00 PM	7.30	15319.7	15357.3	37.6	582.3531	582.353	0.000
28/08/2021	1		10.40am	4.40 PM	6.00	15371.5	15393.9	22.4	605.0765	605.076	0.000
29/08/2021	1	10.45am	7.30 PM	8.45	15412.5	15446.3	33.8	654.094	654.094	0.000	
30/08/2021	1	2.40pm	5.00 PM	2.20	15473	15476.5	3.5	547.358	244.3	303.059	
31/08/2021	2	2.00pm	6.00 PM	4.00	11126.7	11141.4	14.7	0	303.058	0.000	

India Waste Management Pvt. Ltd.
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Shredder Log Book

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	Shredder- 1	Shredder- 2
Make	Saratech Equipments	Alfa Therm Ltd.
Capacity	100 Kg/Hour	100 Kg/Hour
Motor	11 KW	11 KW

Date	Shredder	SHREDDER CAPACITY	Start Time	End Time	Running Hr.	Meter Reading Initial	Meter Reading Final	Electricity Consumption	Waste Quantity Received (Kg)	Waste Treated (Kg)	Waste Left (Kg)
01/09/2021	2	100 Kg/Hr	10.15am	12.40 PM	2.25	11141.4	11150.4	9	711.66	246.3	465.356
02/09/2021	1		9.42 AM	7.00 PM	9.18	15495.8	15530.9	35.1	623.07	1088.424	0.000
03/09/2021	2		10.15am	6.15 PM	8.00	11160.1	11190.5	30.4	722.60	722.604	0.000
04/09/2021	1		3.20pm	4.30 PM	1.10	15537	15541.4	4.4	576.61	576.61	0.000
	2		9.45am	2.00 PM	4.20	11190.5	11207.3	16.8			
06/09/2021	2		10.20am	2.00 PM	3.30	11207.3	11220.5	13.2	572.62	384.2	188.416
07/09/2021	1		10.50am	12.30 PM	1.40	15549.8	15553.7	3.9	968.61	824.6	332.424
	2		10.30am	3.00 PM	4.30	11220.5	11236.1	15.6			
08/09/2021	2		10.30am	2.30 PM	4.00	11236.1	11250.4	14.3	569.69	574.68	327.436
09/09/2021	2		10.30am	3.00 PM	4.30	11250.4	11265.5	15.1	790.93	629.45	488.916
10/09/2021	2		10.00am	4.35 PM	6.35	11265.5	11289.3	23.8	599.63	916.45	172.093
13/09/2021	1		10.50am	2.00 PM	2.10	15600.3	15608.7	8.4	1389.58	784.65	777.020
	2		12.00pm	1.30 PM	3.30	11289.3	11302.5	13.2			
14/09/2021	2		10.45am	3.00 PM	4.15	11302.5	11317.4	14.9	921.45	611.5	1086.972
15/09/2021	2		11.50am	3.30 PM	3.30	11317.41	11329	11.59	667.95	421.63	1333.296
16/09/2021	2		10.50am	8.30 PM	9.4	11329	11367	38	662.99	1024.6	971.690
18/09/2021	2		5.15PM	7.30 PM	2.15	11367	11374	7	801.84	302.5	1471.033
20/09/2021	2		10.15AM	1.00 PM	2.45	11374	11384	10	1201.16	318.6	2353.591
21/09/2021	2		11.00 AM	1.15 PM	3.15	11384	11396.5	12.5	0.00	485.6	1867.991
23/09/2021	2		11.30 AM	6.00 PM	6.30	11396.5	11421.9	25.4	1744.87	923.5	2689.361
24/09/2021	2		10.30 AM	3.30 PM	5.00	11421.9	11440.4	18.5	732.87	1655.6	1766.633
24/09/2021	1		10.00 AM	5.30 PM	7.30	15786.7	15816	29.3			
25/09/2021	2		10.15 AM	4.45 PM	6.30	11440.4	11463.7	23.3	682.36	905.46	1543.533
27/09/2021	1		11.00 AM	3.30 PM	5.30	15841	15862.2	21.2	639.53	1368.5	814.560
27/09/2021	2		10.00 AM	2.00 PM	4.00	11463.7	11477.8	14.1			
28/09/2021	1		11.30 AM	4.30 PM	5.30	15880.1	15899.4	19.3	875.70	1284.5	405.760
28/09/2021	2		10.00 AM	4.00 PM	6.00	11477.8	11499.2	21.4			
29/09/2021	2		10.00 AM	2.00 PM	4.00	11499.2	11514.2	15	776.29	476.3	705.750
30/09/2021	2		10.00 AM	4.00 PM	6.00	11514.2	11540.4	26.2	642.824	641.4	707.174

India Waste Management Pvt. Ltd.

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Shredder Log Book

	Shredder- 1	Shredder- 2
Make	Saratech Equipments	Alfa Therm Ltd.
Capacity	100 Kg/Hour	100 Kg/Hour
Motor	11 KW	11 KW

Date	Shredder	SHREDDER CAPACITY	Start Time	End Time	Running Hr.	Meter Reading Initial	Meter Reading Final	Electricity Consumption	Waste Quantity Received (Kg)	Waste Treated (Kg)	Waste Left (Kg)
01/10/2021	1	100 Kg/Hr	11.00 AM	6.00 PM	7.00	15912.4	15980.7	68.3	623.71	1103.4	227.481
	2		11.00 AM	2.00 PM	3.00	11540.4	11554.3	13.9			
02/10/2021	1		12.30 PM	5.00 PM	4.30	15980.7	16017.8	37.1	584.36	811.841	0.000
	2		9.45 AM	1.45 PM	4.00	11554.3	11572.6	18.3			
04/10/2021	2		12.20 PM	3.50 PM	3.30	11572.6	11588.2	15.6	511.25	412.3	98.945
05/10/2021	2		10.30 AM	3.30 PM	5.00	11588.2	11609.1	20.9	871.37	541.2	330.174
07/10/2021	2		10.30 AM	3.00 PM	4.30	11609.1	11627.1	18	1009.64	482.64	857.174
08/10/2021	1		11.00 AM	6.00 PM	7.00	16109.7	16159.8	50.1	552.24	1024.35	385.068
	2		10.30 AM	12.20 PM	2.20	11627.1	11636.8	9.7			
09/10/2021	1		11.00 AM	2.30 PM	3.30	16159.8	16182.8	23	658.86	812.6	231.326
	2		10.00 AM	01.30 PM	3.30	11636.8	11651.7	14.9			
11/10/2021	1		11.00 AM	5.30 PM	6.30	16182.8	16235.5	52.7	655.93	887.254	0.000
	2		4.20 PM	6.20 PM	2.00	11651.9	11659.2	7.3			
12/10/2021	2		10.25 AM	01.05 PM	2.30	11659.2	11669.4	10.2	857.22	266.5	590.717
13/12/2021	2		12.30 PM	05.00 PM	4.30	11669.4	11686.0	16.6	716.13	471.6	835.248
14/10/2021	1		12.30 PM	05.30 PM	5.00	16238.5	16273.6	35.1	518.78	921.3	432.732
	2		11.00 AM	02.30 PM	3.3	11686.0	11700.1	14.1			
16/10/2021	1		05.25 PM	8.00 PM	2.3	16273.6	16284.4	10.8	651.68	534.25	550.161
	2		12.30 PM	2.30 PM	2	11700.1	11707.7	7.6			
18/10/2021	2		2.00 PM	6.00 PM	4	11707.7	11723	15.3	687.96	435.2	802.921
19/10/2021	1		11.00 AM	01.20 PM	2.2	16284.4	16301.6	17.2	770.41	702.50	870.83
	2		10.00 AM	02.00 PM	4	11723	11738.3	15.3			
20/10/2021	1		11.10 AM	12.40 PM	1.30	16301.6	16305.6	4	563.47	527.10	907.20
	2		12.00 PM	03.30 PM	3.30	11738.3	11752	13.7			
21/10/2021	2		10.15 AM	12.15 PM	2.00	11752	11760.1	8.1	553.63	231.3	1229.529
22/10/2021	2		10.00 AM	01.00 PM	3.00	11760.1	11768.9	8.8	579.92	316.2	1493.252
23/10/2021	1		12.45 PM	06.45 PM	7.00	16315.2	16369.1	53.9	500.70	1214.5	779.455
23/10/2021	2		11.00 AM	02.00 PM	4.00	11768.9	11785.7	16.8			

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INDIA WASTE MANAGEMENT PVT.LTD.
EFFLUENT TREATMENT PLANT LOG BOOK

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Annexure - 23

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Date		Water Meter Reading		Electric Meter Reading		Chemical used
		Opening Reading	Closing Reading	Opening Reading	Closing Reading	
10/01/2021		0225126	0226780	465.90	470.70	HC- GERM KILL-3.25 litres. Polielectrolyte-2.2 litres PH-Booster - 2.5 litres Aluminium Sulphate- 1.8 Kg
13/01/2021		0226780	0230391	470.70	475.90	HC- GERM KILL-3.5 litres. Polielectrolyte-2.5 litres PH-Booster - 2 litres Aluminium Sulphate- 2.2 Kg
18/01/2021		0230391	0233590	475.90	480.87	HC- GERM KILL-3 litres. Polielectrolyte-2 litres PH-Booster - 1.8 litres Aluminium Sulphate- 2 Kg
22/01/2021		0233590	0236787	480.87	485.80	HC- GERM KILL-3.5 litres. Polielectrolyte-2.2 litres PH-Booster - 2 litres Aluminium Sulphate- 2.5 Kg
27/01/2021		0236787	0239063	485.80	491.10	HC- GERM KILL-3.2 litres. Polielectrolyte-2.5 litres PH-Booster - 2.2 litres Aluminium Sulphate- 2 Kg
01/02/2021		0239063	0239829	491.10	494.5	HC- GERM KILL-3 litres. Polielectrolyte-2.2 litres PH-Booster - 2.5 litres Aluminium Sulphate- 2.2 Kg
09/02/2021		0239829	0245509	494.5	501.7	HC- GERM KILL-3.2 litres. Polielectrolyte-2.5 litres PH-Booster - 1.8 litres Aluminium Sulphate- 2 Kg
15/02/2021		0245509	0249199	501.7	511.8	HC- GERM KILL-3 litres. Polielectrolyte-2.1 litres. PH-Booster - 2.5 litres. Aluminium Sulphate- 2Kg.

Make: Greenway Water Treatment & Chemicals

Capacity: 05 KLD

INDIA WASTE MANAGEMENT PVT. LTD.
EFFLUENT TREATMENT PLANT LOG BOOK

Make: Greenway Water Treatment & Chemicals

Capacity: 05 KLD

Date	Water Meter Reading		Electric Meter Reading		Chemical used
	Opening Reading	Closing Reading	Opening Reading	Closing Reading	
18/02/2021	0249199	0254781	511.8	519.5	HC- GERM KILL- 3.5 litres. Polielectrololyte- 2.25 litres. PH-Booster -2 litres. Aluminium Sulphate- 1.5 Kg.
23/02/2021	0254781	0258093	519.5	525.7	HC- GERM KILL- 3.25 litres. Polielectrololyte- 2 litres. PH-Booster -2.5 litres. Aluminium Sulphate- 2 Kg.
27/02/2021	0258093	0264453	525.70	536.90	HC- GERM KILL-3 litres. Polielectrololyte- 2 litres. PH-Booster - 2.5 litres. Aluminium Sulphate- 2 Kg.
03/03/2021	0264453	0267820	536.9	543.9	HC- GERM KILL- 3.5litres. Polielectrololyte- 2.5 litres. PH-Booster -2. litres. Aluminium Sulphate- 1.8 Kg.
10/03/2021	0267820	0274534	543.9	553.9	HC- GERM KILL- 3litres. Polielectrololyte-2.2 litres. PH-Booster -2.5 litres. Aluminium Sulphate- 2 Kg.
17/03/2021	0274534	0281883	553.9	565.9	HC- GERM KILL- 3.5litres. Polielectrololyte-2 litres. PH-Booster -2.2 litres. Aluminium Sulphate- 2.5 Kg.
22/03/2021	0281883	0289198	565.9	579	HC- GERM KILL- 3litres. Polielectrololyte-2 litres. PH-Booster -2.5 litres. Aluminium Sulphate- 2 Kg.
27/03/2021	0289198	0293524	579	586.9	HC- GERM KILL- 3.2litres. Polielectrololyte- 2.5 litres. PH-Booster -2.2 litres. Aluminium Sulphate- 2 Kg.
31/03/2021	0293524	0296473	586.9	592.7	HC- GERM KILL- 3litres. Polielectrololyte- 2.2litres. PH-Booster -2.5 litres. Aluminium Sulphate- 2.5 Kg.

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INDIA WASTE MANAGEMENT PVT.LTD.
EFFLUENT TREATMENT PLANT LOG BOOK

Make: Greenway Water Treatment & Chemicals		Capacity: 05 KLD			
Date	Water Meter Reading		Electric Meter Reading		Chemical used
	Opening Reading	Closing Reading	Opening Reading	Closing Reading	
05/04/2021	0296473	0300706	592.7	599.1	HC- GERM KILL- 3.5litres. Polielectrololyte- 2.2 litres. PH-Booster -2.5 litres. Aluminium Sulphate- 2.2 Kg.
09/04/2021	0300706	0305474	599.1	607.3	HC- GERM KILL- 3litres. Polielectrololyte- 2litres. PH-Booster -2 litres. Aluminium Sulphate- 2.5 Kg.
12/04/2021	0305474	0307836	607.3	610.4	HC- GERM KILL- 3.5litres. Polielectrololyte- 2litres. PH-Booster -2.5 litres. Aluminium Sulphate- 1.8 Kg.
15/04/2021	0307836	0310198	610.4	613.6	HC- GERM KILL- 3litres. Polielectrololyte- 2litres. PH-Booster -2 litres. Aluminium Sulphate- 2Kg.
18/04/2021	0310198	0312569	613.6	616.8	HC- GERM KILL- 3.5litres. Polielectrololyte- 2.5litres. PH-Booster -2.2 litres. Aluminium Sulphate- 2.5Kg.
22/04/2021	0312569	0317938	616.8	625.4	HC- GERM KILL- 3litres. Polielectrololyte- 2.2litres. PH-Booster -2 litres. Aluminium Sulphate- 2 Kg.
26/04/2021	0317938	0320269	625.4	629.9	HC- GERM KILL- 3.5litres. Polielectrololyte- 2litres. PH-Booster -2.5 litres. Aluminium Sulphate- 1.8 Kg.
29/04/2021	0320269	0322598	629.9	634	HC- GERM KILL- 3.2litres. Polielectrololyte- 2.5litres. PH-Booster -2.2 litres. Aluminium Sulphate- 2.5 Kg.
03/05/2021	0322598	0326932	634	640.3	HC- GERM KILL- 3litres. Polielectrololyte- 2.2litres. PH-Booster -2.5 litres. Aluminium Sulphate- 2 Kg.

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INDIA WASTE MANAGEMENT PVT.LTD.
EFFLUENT TREATMENT PLANT LOG BOOK

Make: Greenway Water Treatment & Chemicals

Capacity: 05 KLD

Date	Water Meter Reading		Electric Meter Reading		Chemical used
	Opening Reading	Closing Reading	Opening Reading	Closing Reading	
06/05/2021	0326932	0329718	640.3	646.2	HC-GERM KILL-3.5litres. Polielektrololyte-2.5litres. PH-Booster -2 litres. Aluminium Sulphate-2.5 Kg.
10/05/2021	0329718	0331628	646.2	653.4	HC-GERM KILL-3.2litres. Polielektrololyte-2litres. PH-Booster -2.2 litres. Aluminium Sulphate-2.2 Kg.
13/05/2021	0331628	0334129	653.4	659.8	HC-GERM KILL-3litres. Polielektrololyte-2.5litres. PH-Booster -2.5 litres. Aluminium Sulphate-1.8 Kg.
17/05/2021	0334129	0337983	659.8	668.9	HC-GERM KILL-3.5litres. Polielektrololyte-2.2litres. PH-Booster -2 litres. Aluminium Sulphate-2.5 Kg.
20/05/2021	0337983	0343443	668.9	679.9	HC-GERM KILL-3.2litres. Polielektrololyte-2.5litres. PH-Booster -2.5 litres. Aluminium Sulphate-2 Kg.
24/05/2021	0343443	0349709	679.9	689.7	HC-GERM KILL-3.5litres. Polielektrololyte-2litres. PH-Booster -2.2 litres. Aluminium Sulphate-2.2 Kg.
27/05/2021	0349709	0353592	689.7	696.8	HC-GERM KILL-3litres. Polielektrololyte-2.5litres. PH-Booster -2 litres. Aluminium Sulphate-2.5 Kg.
31/05/2021	0353592	0360335	696.8	707.9	HC-GERM KILL-3.2litres. Polielektrololyte-2litres. PH-Booster -2.5 litres. Aluminium Sulphate-2 Kg.
03/06/2021	0360335	0367189	707.9	719	HC-GERM KILL-3.5litres. Polielektrololyte-2.5litres. PH-Booster -2.2 litres. Aluminium Sulphate-2.2 Kg.

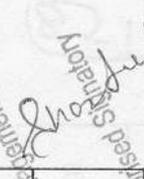
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INDIA WASTE MANAGEMENT PVT.LTD.
EFFLUENT TREATMENT PLANT LOG BOOK

Make: Greenway Water Treatment & Chemicals Capacity: 05 KLD

Date	Water Meter Reading		Electric Meter Reading		Chemical used
	Opening Reading	Closing Reading	Opening Reading	Closing Reading	
07/06/2021	0367189	0372726	719	727.9	HC- GERM KILL- 3litres. Polielectrololyte- 2.2litres. PH-Booster -2 litres. Aluminium Sulphate- 1.8 Kg.
10/06/2021	0372726	0378500	727	737.4	HC- GERM KILL- 3.5litres. Polielectrololyte- 2.2litres. PH-Booster -2.5 litres. Aluminium Sulphate- 2 Kg.
14/06/2021	0378500	0385202	737.4	748.4	HC- GERM KILL- 3.5litres. Polielectrololyte- 2.5litres. PH-Booster -2.5 litres. Aluminium Sulphate- 2.5 Kg.
18/06/2021	0385202	0392155	748.4	762.7	HC- GERM KILL- 3.2litres. Polielectrololyte- 2litres. PH-Booster -2.2 litres. Aluminium Sulphate- 2 Kg.
21/06/2021	0392155	0396041	762.7	770.1	HC- GERM KILL- 3litres. Polielectrololyte- 2.5litres. PH-Booster -2 litres. Aluminium Sulphate- 1.8 Kg.
24/06/2021	0396041	0400590	770.1	780.4	HC- GERM KILL- 3.5litres. Polielectrololyte- 2litres. PH-Booster -2.5 litres. Aluminium Sulphate-2 Kg.
28/06/2021	0400590	0409506	780.4	794.9	HC- GERM KILL- 3.2litres. Polielectrololyte- 2.5litres. PH-Booster -2litres. Aluminium Sulphate-1.5Kg.
01/07/2021	0409506	0413652	794.9	801.3	HC- GERM KILL- 3.5litres. Polielectrololyte- 2litres. PH-Booster -2.5litres. Aluminium Sulphate-2Kg.
05/07/2021	0412652	0418549	810.3	811.9	HC- GERM KILL- 3litres. Polielectrololyte- 2.5litres. PH-Booster -2.2litres. Aluminium Sulphate-1.8Kg.


 Shobu
 In-charge Secretary
 India Waste Management Pvt. Ltd.
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INDIA WASTE MANAGEMENT PVT.LTD.
EFFLUENT TREATMENT PLANT LOG BOOK

Make: Greenway Water Treatment & Chemicals

Capacity: 05 KLD

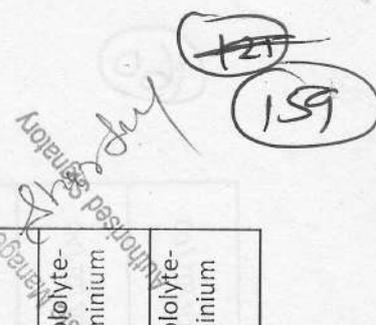
Date	Water Meter Reading		Electric Meter Reading		Chemical used
	Opening Reading	Closing Reading	Opening Reading	Closing Reading	
08/07/2021	0418549	0423694	811.9	823.0	HC-GERM KILL-3.2litres. Polielectrololyte-2.2litres. PH-Booster -2litres. Aluminium Sulphate-2.2Kg.
12/07/2021	0423694	0427703	823	832.4	HC-GERM KILL-3.5litres. Polielectrololyte-2litres. PH-Booster -2.5litres. Aluminium Sulphate-2Kg.
15/07/2021	0427703	0431868	832.4	842	HC-GERM KILL-3.2litres. Polielectrololyte-2.2litres. PH-Booster -2.2litres. Aluminium Sulphate-2.2Kg.
19/07/2021	0431868	0435546	842	851.7	HC-GERM KILL-3litres. Polielectrololyte-2litres. PH-Booster -2litres. Aluminium Sulphate-2Kg.
22/07/2021	0435546	0442817	851.7	965.6	HC-GERM KILL-3.5litres. Polielectrololyte-2.5litres. PH-Booster -2.5litres. Aluminium Sulphate-2.5Kg.
26/07/2021	0442817	0446752	865.6	879.4	HC-GERM KILL-3 litres. Polielectrololyte-2 litres. PH-Booster -2 litres. Aluminium Sulphate-2Kg.
29/07/2021	0446752	0449498	879.4	889.9	HC-GERM KILL-3.2litres. Polielectrololyte-2.2litres. PH-Booster -2.5litres. Aluminium Sulphate-1.8Kg.
02/08/2021	0449498	0451707	889.9	898.4	HC-GERM KILL-3.2litres. Polielectrololyte-2litres. PH-Booster -2litres. Aluminium Sulphate-2Kg.
05/08/2021	0451707	0453431	898.4	907.6	HC-GERM KILL-3 litres. Polielectrololyte-2.5litres. PH-Booster -2.2 litres. Aluminium Sulphate-2.2Kg.

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INDIA WASTE MANAGEMENT PVT.LTD.
EFFLUENT TREATMENT PLANT LOG BOOK

Make: Greenway Water Treatment & Chemicals		Capacity: 05 KLD			
Date	Water Meter Reading		Electric Meter Reading		Chemical used
	Opening Reading	Closing Reading	Opening Reading	Closing Reading	
09/08/2021	0453431	0455064	898.4	914.2	HC- GERM KILL- 3.5litres. Polielectrolyte-2.2 litres. PH-Booster -2.5litres. Aluminium Sulphate-2.5Kg.
13/08/2021	0455064	0462046	914.2	925.8	HC- GERM KILL- 3.2litres. Polielectrolyte-2 miltres. PH-Booster -2.1litres. Aluminium Sulphate-1.6Kg.
16/08/2021	0462046	0464803	925.8	930.6	HC- GERM KILL- 3 litres. Polielectrolyte-2.5litres. PH-Booster -2.3litres. Aluminium Sulphate-2Kg.
19/08/2021	0464803	0469801	930.6	938.2	HC- GERM KILL- 3.5litres. Polielectrolyte-2.5litres. PH-Booster -2.5litres. Aluminium Sulphate-2.5Kg.
23/08/2021	0469801	0474475	938.2	945.3	HC- GERM KILL- 3 litres. Polielectrolyte-2.5litres. PH-Booster -2.3 litres. Aluminium Sulphate-2 Kg.
26/08/2021	0474475	0481297	945.3	956.6	HC- GERM KILL- 3.5litres. Polielectrolyte-2 litres. PH-Booster -2.5litres. Aluminium Sulphate-2.2Kg.
31/08/2021	0481297	0486826	956.6	964.9	HC- GERM KILL- 3.5litres. Polielectrolyte-2.5litres. PH-Booster -2.5litres. Aluminium Sulphate-2.5Kg.
03/09/2021	0486826	0492770	964.9	974.6	HC- GERM KILL- 3.5litres. Polielectrolyte-2.5litres. PH-Booster -2.5litres. Aluminium Sulphate-2.5Kg.
06/09/2021	0492770	0497432	974.6	981.9	HC- GERM KILL- 3.5litres. Polielectrolyte-2.2litres. PH-Booster -2litres. Aluminium Sulphate-2.2Kg.


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INDIA WASTE MANAGEMENT PVT.LTD.
EFFLUENT TREATMENT PLANT LOG BOOK

Make: Greenway Water Treatment & Chemicals

Capacity: 05 KLD

Date	Water Meter Reading		Electric Meter Reading		Chemical used
	Opening Reading	Closing Reading	Opening Reading	Closing Reading	
09/09/2021	0497432	0502432	981.9	989.9	HC-GERM KILL-3.2litres. Polielektrololyte-2 litres. PH-Booster -2.5litres. Aluminium Sulphate-2Kg.
13/09/2021	0502432	0506274	989.9	995.9	HC-GERM KILL-3 litres. Polielektrololyte-2.5litres. PH-Booster -2.2litres. Aluminium Sulphate-1.8Kg.
16/09/2021	0506274	0511635	995.9	1003.5	HC-GERM KILL-3.5litres. Polielektrololyte-2.6litres. PH-Booster -2.4litres. Aluminium Sulphate-2.0Kg.
20/09/2021	0511635	0516674	1003.5	1010.8	HC-GERM KILL-3.5litres. Polielektrololyte-2.0litres. PH-Booster -2.6litres. Aluminium Sulphate-2.4Kg.
23/09/2021	0516674	0519074	1010.8	1015.4	HC-GERM KILL-2.5litres. Polielektrololyte-2.0litres. PH-Booster -2.0litres. Aluminium Sulphate-2.0Kg.
27/09/2021	0519074	521593	1015.4	1021.1	HC-GERM KILL-2.5litres. Polielektrololyte-2.1litres. PH-Booster -2.2litres. Aluminium Sulphate-2.0Kg.
30/09/2021	521593	524269	1021.1	1026.8	HC-GERM KILL-2.5litres. Polielektrololyte-2.2litres. PH-Booster -2.2litres. Aluminium Sulphate-2.0Kg.
04/10/2021	0524269	0525704	1026.8	1029.7	HC-GERM KILL-2.0litres. Polielektrololyte-1.8 litres. PH-Booster -1.8 litres. Aluminium Sulphate-2.0Kg.
07/10/2021	0525704	0528313	1029.7	1034.5	HC-GERM KILL-2.5litres. Polielektrololyte-2.2litres. PH-Booster -2.2litres. Aluminium Sulphate-2.0Kg.

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INDIA WASTE MANAGEMENT PVT.LTD.
EFFLUENT TREATMENT PLANT LOG BOOK

Make: Greenway Water Treatment & Chemicals	Capacity: 05 KLD
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Date	Water Meter Reading		Electric Meter Reading		Chemical used
	Opening Reading	Closing Reading	Opening Reading	Closing Reading	
11/10/2021	0528313	0530064	1034.5	1038.1	HC- GERM KILL- 1.75 litres. Polielectrolyte- 2.0 litres. PH-Booster -1.9 litres. Aluminium Sulphate-2.0Kg.
14/10/2021	0530064	0531257	1038.1	1041.8	HC- GERM KILL- 2.5litres. Polielectrolyte- 2.5litres. PH-Booster -2.0litres. Aluminium Sulphate-2.1Kg.
18/10/2021	0531257	0533691	1041.8	1047.2	HC- GERM KILL- 3.5litres. Polielectrolyte- 2.4litres. PH-Booster -2.3litres. Aluminium Sulphate-2.5Kg.
22/10/2021	0533691	0537206	1047.2	1053.8	HC- GERM KILL- 4.0 litres. Polielectrolyte- 2.8 litres. PH-Booster -2.5 litres. Aluminium Sulphate-2.5Kg.


 Anurag Singh
 India Waste Management Pvt. Ltd.

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Sharp Pit Log Book

July-21

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Date	Quantity (Kg)	Cumulative Quantity (Kg)	Sent to TSDF	Disposal Date
Opening Balance		0		
01/07/2021	2.29	2.29		
02/07/2021	2.72	5.01		
03/07/2021	1.4	6.41		
04/07/2021	0	6.41		
05/07/2021	4.99	11.4		
06/07/2021	0	11.4		
07/07/2021	2.25	13.65		
08/07/2021	3.6	17.25		
09/07/2021	4.7	21.95		
10/07/2021	2.3	24.25		
11/07/2021	0	24.25		
12/07/2021	1.68	25.93		
13/07/2021	2	27.93		
14/07/2021	0	27.93		
15/07/2021	2.18	30.11		
16/07/2021	3.02	33.13		
17/07/2021	2.1	35.23		
18/07/2021	0	35.23		
19/07/2021	15	50.23		
20/07/2021	0	50.23		
21/07/2021	2.03	52.26		
22/07/2021	1.61	53.87		
23/07/2021	2.46	56.33		
24/07/2021	1.41	57.74		
27/07/2021	2.4	60.14		
28/07/2021	1.4	61.54		
29/07/2021	3.5	65.04		
30/07/2021	2.4	67.44		

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Sharp Pit Loog Book

August-21

Date	Quantity (Kg)	Cumulative Quantity (Kg)	Sent to TSDF	Disposal Date
Opening Balance		0	67.44	02/08/2021
03/08/2021	3.4	3.4		
04/08/2021	2.6	6		
05/08/2021	1.9	7.9		
06/08/2021	4.5	12.4		
07/08/2021	2.8	15.2		
09/08/2021	0	15.2		
10/08/2021	2.7	17.9		
		0	17.9	12/08/2021
12/08/2021	1.6	1.6		
13/08/2021	2.8	4.4		
17/08/2021	2.16	6.56		
18/08/2021	3.15	9.71		
19/08/2021	4.16	13.87		
20/08/2021	2.16	16.03		
21/08/2021	5.1	21.13		
23/08/2021	3.16	24.29		
24/08/2021	2.18	26.47		
25/08/2021	4.18	30.65		
26/08/2021	3.18	33.83		
27/08/2021	4.16	37.99		
28/08/2021	6.1	44.09		
29/08/2021	2.16	46.25		
31/08/2021	2.9	49.15		

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Sharp Pit Log Book

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September-21

Date	Quantity (Kg)	Cumulative Quantity (Kg)	Sent to TSDF	Disposal Date
Opening Balance		49.15		
01/09/2021	2.15	51.3		
02/09/2021	3.94	55.24		
03/09/2021	4.15	59.39		
04/09/2021	2.05	61.44		
06/09/2021	3.41	64.85		
07/09/2021	5.6	70.45		
08/09/2021	3.12	73.57		
09/09/2021	2.4	75.97		
		0	75.97	10/09/2021
11/09/2021	4.21	4.21		
13/09/2021	8.01	12.22		
15/09/2021	3.22	15.44		
15/09/2021	6.81	22.25		
16/09/2021	5.13	27.38		
17/09/2021	4.2	31.58		
18/09/2021	2.1	33.68		
20/09/2021	3.18	36.86		
21/09/2021	2.58	39.44		
22/09/2021	1.4	40.84		
23/09/2021	3.25	44.09		
24/09/2021	1.8	45.89		
25/09/2021	2.46	48.35		
		0	48.35	27/09/2021
28/09/2021	1.4	1.4		
29/09/2021	0.7	2.1		
30/09/2021	2.1	4.2		

India Waste Management Pvt. Ltd.
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Sharp Pit Log Book

October-21

Date	Quantity (Kg)	Cumulative Quantity (Kg)	Sent to TSDF	Disposal Date
Opening Balance		4.2		
01/10/2021	3.5	7.7		
02/10/2021	4.1	11.8		
04/10/2021	3.14	14.94		
05/10/2021	4.2	19.14		
06/10/2021	3.02	22.16		
07/10/2021	2.16	24.32		
08/10/2021	5.8	30.12		
09/10/2021	2.3	32.42		
11/10/2021	2.11	34.53		
12/10/2021	2.46	36.99		
13/10/2021	3.17	40.16		
14/10/2021	1.42	41.58		
15/10/2021	1.5	43.08		
16/10/2021	1.6	44.68		
18/10/2021	2.14	46.82		
19/10/2021	0	46.82		
		0.00	46.82	20/10/2021
21/10/2021	2.1	2.1		
22/10/2021	2.05	4.15		
23/10/2021	3.44	7.59		
25/10/2021	2.5	10.09		
		0	10.09	26/10/2021

India Waste Management Pvt. Ltd.
Shanku
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VASTHI ENGINEERS PRIVATE LIMITED

IT'S ALL ABOUT SAFETY



D.No.: 4-17-91/18/A, 3rd Line, Velangini nagar, Guntur - 522 002, Andhrapradesh, INDIA
 Tele No. 0863-2238 667, Fax: 0863-2262 667, www.vasthi.com, e-mail : info@vasthi.com

TEST & CALIBRATION REPORT

DATE OF CALIBRATION: 06.02.2021

NEXT CALIBRATION DUE: 05.02.2022

CUSTOMER: M/s India Waste Management Pvt Ltd Plot No: E-3 Sector, New Industrial Area, Phase -2(Ward-14, Mandideep District -Raisen (MP)	P.O.No: Order Date : Instrument Model No : OMGA- 4000 Instrument Type : Online Continuous Stack Monitoring System Range : CO - 0 - 2000 mg/Nm ³ , CO ₂ : 0 - 21%, P & S Temp: 1200°C
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Instruments Serial No : OMGA - 20150194

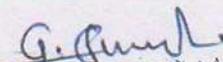
Voltage Rating : 230v AC, 50Hz

Calibration Gas and Range : CO - 1950 mg/Nm³, CO₂ - 19.80%

Functional Tests : O.K

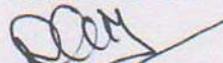
Gas	Concentration Value	Instant Readings (mg/Nm ³)	Difference (mg/Nm ³)	Open Air Readings
CO	1950mg/Nm ³	1950 mg/Nm ³	0000	0000 mg/Nm ³
CO ₂	19.80 %	19.80 %	0000	00.0%
P-TEMP	0000	0000	0000	-----
S-TEMP	0000	0000	0000	-----

TESTED BY


 (G.Suresh)



CHECKED BY


 (D.Govindaraju)